

Government of India
Ministry of Commerce and Industry
Directorate General of Foreign Trade
Maulana Azad Road, New Delhi 110011

Norms Committee-III

Para 4.7 Decision

Meeting No. 14/82/2016 of 2016-17 dated 29.11.2016 to consider the cases/issues under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy, 2015-20 pertaining to Chemical and Allied products and falling under Chapter 29 and 30, scheduled to be held on 29.11.2016 but actually held on 15.12.2016 under the Chairmanship of Shri J.V. Patil, Addl. DGFT in Room No.04, Udyog Bhawan, New Delhi.

Following members were present:-

Shri Nirmal Kumar, Dy. Director General of Foreign Trade
Shri V.K. Tyagi, Consultant, D/o Pharmaceuticals.

The committee went through the minutes of earlier meeting No. 13/82 dated 16.11.2016 and approved the same.

Note:

In certain cases the decision of the Norms Committee refers to the Recommendations/ Observations / Deficiencies received from the concerned Technical authority in the same case or a different case of another firm with the same product. A scanned copy of such document is placed at the end of the Minutes. In some cases, the scanned copy uploaded may be unsigned. In both these instances, the scanned copy uploaded is to be accepted. The Committee does not approve SCOMET items and all applicants are understood to have furnished a declaration to RA that the items of import/export are not SCOMET items.

MEETING NUMBER : 14/82-ALC4/2016 MEETING DATE : 29.11.2016

1	Case No.:15/2/82-ALC4/2016	Party Name:PERFECT INDUSTRIES PRIVATE LIMITED.	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00015/AM17/	RLA File :03/95/040/00554/AM12/	Lic.No/Date:0310659678 14.10.2011	Defer Date: 28.12.2016
	Decision :Deferred.			

2	Case No.:36/19/82-ALC4/2014	Party Name:ALKALI METALS LTD.,	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Approved
	HQ File :01/82/050/01524/AM15/	RLA File :09/24/040/00503/AM12/	Lic.No/Date:0910052125 12.04.2012	Defer Date:
	Decision : The Committee decided to ratify norms on repeat basis based on the earlier decision taken by NC in its meeting No.33/82 dated 21.03.2013 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

3	Case No.: 38/19/82-ALC4/2014	Party Name:PORUS LABORATORIES PVT LTD.	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status: Deferred
	HQ File :01/82/050/01526/AM15/	RLA File :09/24/040/00050/AM13/	Lic.No/Date:0910052706 21.05.2012	Defer Date: 28.12.2016
	Decision : Technical information has been received and sent to DoP on 19.09.2016. The Committee accordingly deferred the case.			

4	Case No.: 173/5/82-ALC4/2015	Party Name:FORACE POLYMERS (P) LTD.	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status: Deferred
	HQ File :01/82/050/00313/AM16/	RLA File :05/23/040/00069/AM14/	Lic.No/Date:0510356983 13.06.2013	Defer Date: 28.12.2016
	Decision :Deferred.			

5	Case No.: 61/4/82-ALC4/2016	Party Name:ADCOCK INGRAM LTD,	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status: Deferred
	HQ File :01/82/050/00124/AM17/	RLA File :07/24/040/00097/AM14/	Lic.No/Date:0710096460 04.07.2013	Defer Date: 28.12.2016
	Decision : The Committee noted that information has been called for from the firm by NC in its meeting No.12 dated 28.09.2016 is awaited. The committee accordingly decided to await the reply and deferred the case.			

6	Case No.: 31/4/82-ALC4/2014	Party Name:UNIVERSAL BIOFUELS PRIVATE LIMITED	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status: Deferred
	HQ File :01/82/050/00279/AM15/	RLA File :09/24/040/00155/AM14/	Lic.No/Date:0910056959 31.07.2013	Defer Date: 28.12.2016
	Decision :Deferred.			

7	Case No.: 41/16/82-ALC4/2013	Party Name:KARNATAKA ANTIBIOTICS & PHARMACEUTICALS LTD.,	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status: Deferred
	HQ File :01/82/050/00854/AM14/	RLA File :07/24/040/00188/AM14/	Lic.No/Date:0710098283 16.09.2013	Defer Date: 28.12.2016
	Decision : Deferred for want of comments from DoP.			

8	Case No.: 140/23/82-ALC4/2013	Party Name:UNITED PHOSPHORUS LTD.	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status: Approved
	HQ File :01/82/050/01187/AM14/	RLA File :03/95/040/00495/AM14/	Lic.No/Date:0310758627 21.11.2013	Defer Date:
	Decision : Approved in meeting No.12 dated 28.09.2016			

9	Case No.: 48/13/82-ALC4/2015	Party Name:BELCHEM INDS. INDIA PVT. LTD.	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status: Deferred
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	HQ File :01/82/050/01011/AM16/	RLA File :03/94/040/00860/AM14/	Lic.No/Date:0310766718 17.01.2014	Defer Date: 28.12.2016
	Decision :Deferred.			

10	Case No.:57/3/82-ALC4/2014	Party Name:JUBILANT LIFE SCIENCES LIMITED	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00061/AM15/	RLA File :05/23/040/00506/AM14/	Lic.No/Date:0510382053 18.03.2014	Defer Date: 28.12.2016
	Decision :Deferred.			

11	Case No.:49/13/82-ALC4/2015	Party Name:BELCHEM INDS. INDIA PVT. LTD.	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/01012/AM16/	RLA File :03/94/040/01118/AM14/	Lic.No/Date:0310779215 23.04.2014	Defer Date: 28.12.2016
	Decision :Deferred.			

12	Case No.:237/6/82-ALC4/2014	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00639/AM15/	RLA File :17/24/040/00002/AM15/	Lic.No/Date:1710005803 05.05.2014	Defer Date: 28.12.2016
	Decision :Deferred.			

13	Case No.:7/8/82-ALC4/2016	Party Name:MACSON PRODUCTS	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00345/AM17/	RLA File :52/21/040/00011/AM15/	Lic.No/Date:5210041026 12.05.2014	Defer Date: 28.12.2016
	Decision :Deferred.			

14	Case No.:13/2/82-ALC4/2015	Party Name:JUBILANT LIFE SCIENCES LIMITED	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00028/AM16/	RLA File :05/23/040/00080/AM15/	Lic.No/Date:0510387607 28.05.2014	Defer Date: 28.12.2016
	Decision :Deferred.			

15	Case No.:38/8/82-ALC4/2014	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00702/AM15/	RLA File :09/24/040/00108/AM15/	Lic.No/Date:0910060258 28.05.2014	Defer Date: 28.12.2016
	Decision : Deferred for want of comments from DoP.			

16	Case No.:165/6/82-	Party Name:HALDIA	Meet No/Date:14/82-	Status:Deferred
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	ALC4/2014	PETROCHEMICALS LTD.	ALC4/2016 29.11.2016	
	HQ File :01/82/050/00567/AM15/	RLA File :02/24/040/00037/AM15/	Lic.No/Date:0210203844 05.06.2014	Defer Date: 28.12.2016
	Decision :Deferred.			

	Case No.:77/8/82-ALC4/2014	Party Name:BENZO CHEM INDUSTRIES PRIVATE LIMITED,	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status: Approved
17	HQ File :01/82/050/00741/AM15/	RLA File :03/94/040/00196/AM15/	Lic.No/Date:0310785501 17.06.2014	Defer Date:
	Decision : The Committee decided to ratify norms on repeat basis based on the earlier decision taken by NC in its meeting No.04/82 dated 26.04.2011 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

	Case No.:2/14/82-ALC4/2016	Party Name:ENVEE DRUGS PVT LTD	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status: Approved
18	HQ File :01/82/050/00800/AM17/	RLA File :34/24/040/00067/AM15/	Lic.No/Date:3410040264 17.06.2014	Defer Date:
	Decision : The Committee decided to ratify norms on repeat basis based on the earlier decision taken by NC in its meeting No.1/82 dated -4.04.2013 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

	Case No.:202/6/82-ALC4/2014	Party Name:FORACE POLYMERS (P) LTD.	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
19	HQ File :01/82/050/00604/AM15/	RLA File :05/23/040/00139/AM15/	Lic.No/Date:0510389232 01.07.2014	Defer Date: 28.12.2016
	Decision :Deferred.			

	Case No.:30/9/82-ALC4/2014	Party Name:SOFTGEL HEALTH CARE PVT. LTD.,	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
20	HQ File :01/82/050/00827/AM15/	RLA File :04/24/040/00033/AM15/	Lic.No/Date:0410159122 30.07.2014	Defer Date: 28.12.2016
	Decision : Deferred for want of comments from DoP.			

	Case No.:203/5/82-ALC4/2015	Party Name:ALKALOIDS CORPORATION	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
21	HQ File :01/82/050/00343/AM16/	RLA File :02/24/040/00080/AM15/	Lic.No/Date:0210204732 07.08.2014	Defer Date: 28.12.2016
	Decision : The Committee in light of the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/218/2016-PI(Norms) dated 21.10.2016 decided to call for COA of the imported details leaves from the foreign supplier and deferred the case.			

22	Case No.: 33/9/82-ALC4/2014	Party Name:TIDE INDUSTRIES	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status: Approved
	HQ File :01/82/050/00830/AM15/	RLA File :34/24/040/00106/AM15/	Lic.No/Date:3410040445 14.08.2014	Defer Date:
	Decision : The Committee decided to ratify norms on repeat basis based on the recommendation of D/o C&PC forwarded earlier vide U.O.No.14010/40/2011-Ch-II dated 4.3.2016 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

23	Case No.: 264/13/82-ALC4/2014	Party Name:BAYER CROPSCIENCE LIMITED	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status: Deferred
	HQ File :01/82/050/01267/AM15/	RLA File :03/94/040/00405/AM15/	Lic.No/Date:0310788397 26.08.2014	Defer Date: 28.12.2016
	Decision :Deferred.			

24	Case No.: 255/13/82-ALC4/2014	Party Name:THE DHARAMSI MORARJI CHEMICAL CO LTD	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status: Deferred
	HQ File :01/82/050/01258/AM15/	RLA File :03/95/040/00431/AM15/	Lic.No/Date:0310788373 26.08.2014	Defer Date: 28.12.2016
	Decision :Deferred.			

25	Case No.: 263/13/82-ALC4/2014	Party Name:ANTHEA AROMATICS PVT.LTD.,	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status: Deferred
	HQ File :01/82/050/01266/AM15/	RLA File :03/94/040/00962/AM14/	Lic.No/Date:0310788558 01.09.2014	Defer Date: 28.12.2016
	Decision :Deferred.			

26	Case No.: 217/13/82-ALC4/2014	Party Name:ENCUBE ETHICALS PVT LTD	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status: Deferred
	HQ File :01/82/050/01220/AM15/	RLA File :03/94/040/00494/AM15/	Lic.No/Date:0310788620 02.09.2014	Defer Date: 28.12.2016
	Decision : It was noted that fraudulent CA certificates have been submitted in this case. The matter is under investigation. The Committee accordingly decided to defer the case.			

27	Case No.: 59/13/82-ALC4/2014	Party Name:HELLO PAINTS (P) LTD	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status: Deferred
	HQ File :01/82/050/01062/AM15/	RLA File :05/23/040/00276/AM15/	Lic.No/Date:0510391245 19.09.2014	Defer Date: 28.12.2016
	Decision :Deferred.			

28	Case No.: 9/15/82-ALC4/2014	Party Name:VIRCHOW BIOTECH PV T LTD.,	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status: Deferred
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	HQ File :01/82/050/01296/AM15/	RLA File :09/24/040/00327/AM15/	Lic.No/Date:0910061001 19.09.2014	Defer Date: 28.12.2016
	Decision : Information called for from the firm in NC meeting No.04/82 dated 24.05.2016 is awaited. The committee accordingly deferred the case.			

29	Case No.: 17/13/82- ALC4/2014	Party Name:GRASIM INDUSTRIES LTD.,	Meet No/Date:14/82- ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/01020/AM15/	RLA File :34/24/040/00155/AM15/	Lic.No/Date:3410040570 23.09.2014	Defer Date: 28.12.2016
	Decision :Deferred.			

30	Case No.: 74/13/82- ALC4/2014	Party Name:CONSTECH ENTERPRISES PVT.LTD.	Meet No/Date:14/82- ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/01077/AM15/	RLA File :05/23/040/00282/AM15/	Lic.No/Date:0510391308 24.09.2014	Defer Date: 28.12.2016
	Decision :Deferred.			

31	Case No.: 19/13/82- ALC4/2014	Party Name:SANO MEDICAL KITS PVT. LTD.,	Meet No/Date:14/82- ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/01022/AM15/	RLA File :04/24/040/00171/AM15/	Lic.No/Date:0410159504 29.09.2014	Defer Date:28.12.2016
	Decision : The Committee decided to call for copy of DML and photograph of export and import items from the firm. The Committee accordingly decided to await the reply and deferred the case.			

32	Case No.: 42/15/82- ALC4/2014	Party Name:PVS AGRO VET	Meet No/Date:14/82- ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/01329/AM15/	RLA File :09/24/040/00246/AM15/	Lic.No/Date:0910061105 16.10.2014	Defer Date: 28.12.2016
	Decision : The firm has furnished requisite information vide letter dated 06.06.2016 and the same has been sent to DoP on 04.08.2016. The Committee accordingly deferred the case.			

33	Case No.: 154/13/82- ALC4/2014	Party Name:GEM AROMATICS PVT.LTD.	Meet No/Date:14/82- ALC4/2016 29.11.2016	Status: Approved
	HQ File :01/82/050/01157/AM15/	RLA File :03/94/040/00680/AM15/	Lic.No/Date:0310790351 17.10.2014	Defer Date:
	Decision : The Committee decided to ratify norms on repeat basis based on the earlier decision taken by NC in its meeting No.1/82 dated 10.04.2014 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

34	Case No.: 110/13/82- ALC4/2014	Party Name:TATVA CHINTAN PHARMA CHEM PVT LTD	Meet No/Date:14/82- ALC4/2016 29.11.2016	Status:Deferred
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	HQ File :01/82/050/01113/AM15/	RLA File :34/24/040/00188/AM15/	Lic.No/Date:3410040635 22.10.2014	Defer Date: 28.12.2016
	Decision :Deferred.			

	Case No.:86/10/82-ALC4/2014	Party Name:SHIVA PHARMACHEM LTD,	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
35	HQ File :01/82/050/01000/AM15/	RLA File :34/24/040/00194/AM15/	Lic.No/Date:3410040644 30.10.2014	Defer Date: 28.12.2016
	Decision :Deferred.			

	Case No.:266/13/82-ALC4/2014	Party Name:ATUL LIMITED,	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
36	HQ File :01/82/050/01269/AM15/	RLA File :08/24/040/00289/AM15/	Lic.No/Date:0810133735 05.11.2014	Defer Date: 28.12.2016
	Decision :Deferred.			

	Case No.:268/13/82-ALC4/2014	Party Name:ATUL LIMITED,	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
37	HQ File :01/82/050/01271/AM15/	RLA File :08/24/040/00283/AM15/	Lic.No/Date:0810133734 05.11.2014	Defer Date: 28.12.2016
	Decision :Deferred.			

	Case No.:107/13/82-ALC4/2014	Party Name:SHIVA PHARMACHEM LTD,	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
38	HQ File :01/82/050/01110/AM15/	RLA File :34/24/040/00196/AM15/	Lic.No/Date:3410040655 05.11.2014	Defer Date: 28.12.2016
	Decision :Deferred.			

	Case No.:111/13/82-ALC4/2014	Party Name:ABEERS PHARMACEUTICALS PVT LTD	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
39	HQ File :01/82/050/01114/AM15/	RLA File :05/23/040/00352/AM15/	Lic.No/Date:0510391927 11.11.2014	Defer Date: 28.12.2016
	Decision : Deferred for want of comments from AYUSH.			

	Case No.:61/18/82-ALC4/2014	Party Name:TATVA CHINTAN PHARMA CHEM PVT LTD	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
40	HQ File :01/82/050/01427/AM15/	RLA File :34/24/040/00198/AM15/	Lic.No/Date:3410040676 11.11.2014	Defer Date: 28.12.2016
	Decision :Deferred.			

41	Case No.:100/4/82-	Party Name:ESTEEM	Meet No/Date:14/82-	Status:Deferred
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	ALC4/2015	INDUSTRIES PVT. LTD,	ALC4/2016 29.11.2016	
	HQ File :01/82/050/00139/AM16/	RLA File :17/24/040/00125/AM15/	Lic.No/Date:1710005978 12.11.2014	Defer Date: 28.12.2016
	Decision :Deferred.			

42	Case No.:120/13/82-ALC4/2014	Party Name:JUBILANT LIFE SCIENCES LIMITED	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/01123/AM15/	RLA File :05/23/040/00325/AM15/	Lic.No/Date:0510391947 12.11.2014	Defer Date: 28.12.2016
	Decision :Deferred.			

43	Case No.:65/15/82-ALC4/2014	Party Name:ABEERS PHARMACEUTICALS PVT LTD	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/01352/AM15/	RLA File :05/23/040/00360/AM15/	Lic.No/Date:0510392011 14.11.2014	Defer Date: 28.12.2016
	Decision : Deferred for want of comments from AYUSH.			

44	Case No.:16/18/82-ALC4/2014	Party Name:KAIRAV CHEMOFARBE INDUSTRIES LTD.	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status: Approved
	HQ File :01/82/050/01382/AM15/	RLA File :03/94/040/00789/AM15/	Lic.No/Date:0310791300 21.11.2014	Defer Date:
	Decision : The Committee decided to ratify norms on repeat basis based on the earlier decision taken by NC in its meeting No.11/82 dated 05.09.2013 Case No.B-96 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

45	Case No.:74/18/82-ALC4/2014	Party Name:ADESHWAR MEDITEX PVT. LTD	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/01440/AM15/	RLA File :03/94/040/00814/AM15/	Lic.No/Date:0310791373 25.11.2014	Defer Date: 28.12.2016
	Decision :Deferred.			

46	Case No.:18/18/82-ALC4/2014	Party Name:ANTHEA AROMATICS PVT.LTD.,	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/01384/AM15/	RLA File :03/94/040/00792/AM15/	Lic.No/Date:0310791374 25.11.2014	Defer Date: 28.12.2016
	Decision :Deferred.			

47	Case No.:32/2/82-ALC4/2016	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File	RLA File	Lic.No/Date:0310791470	Defer Date:

	:01/82/050/00032/AM17/	:03/95/040/00617/AM15/	27.11.2014	28.12.2016
	Decision :Deferred.			

48	Case No.:92/18/82-ALC4/2014	Party Name:TATVA CHINTAN PHARMA CHEM PVT LTD	Meet No/Date:14/82- ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/01458/AM15/	RLA File :34/24/040/00224/AM15/	Lic.No/Date:3410040732 28.11.2014	Defer Date: 28.12.2016
	Decision :Deferred.			

49	Case No.:82/18/82-ALC4/2014	Party Name:ABEERS PHARMACEUTICALS PVT LTD	Meet No/Date:14/82- ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/01448/AM15/	RLA File :05/23/040/00413/AM15/	Lic.No/Date:0510392368 10.12.2014	Defer Date: 28.12.2016
	Decision : Deferred for want of comments from AYUSH.			

50	Case No.:101/4/82-ALC4/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:14/82- ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00140/AM16/	RLA File :17/24/040/00144/AM15/	Lic.No/Date:1710005998 10.12.2014	Defer Date: 28.12.2016
	Decision :Deferred.			

51	Case No.:97/18/82-ALC4/2014	Party Name:DYNAMIC SPECIALITY CHEMICALS LIMITED	Meet No/Date:14/82- ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/01463/AM15/	RLA File :30/24/040/00041/AM15/	Lic.No/Date:3010103261 11.12.2014	Defer Date: 28.12.2016
	Decision :Deferred.			

52	Case No.:2/18/82-ALC4/2014	Party Name:SWATI MENTHOL & ALLIED CHEMICALS LTD.,	Meet No/Date:14/82- ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/01368/AM15/	RLA File :29/24/040/00009/AM15/	Lic.No/Date:2910025185 17.12.2014	Defer Date: 28.12.2016
	Decision :Deferred.			

53	Case No.:88/18/82-ALC4/2014	Party Name:METROPOLITAN EXIMCHEM LTD.	Meet No/Date:14/82- ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/01454/AM15/	RLA File :03/95/040/00776/AM15/	Lic.No/Date:0310792133 18.12.2014	Defer Date: 28.12.2016
	Decision :Deferred.			

54	Case No.:69/18/82-ALC4/2014	Party Name:NEW ALLIANCE DYE-CHEM PVT. LTD.,	Meet No/Date:14/82- ALC4/2016	Status:Deferred
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			29.11.2016	
	HQ File :01/82/050/01435/AM15/	RLA File :03/95/040/00649/AM15/	Lic.No/Date:0310792132 18.12.2014	Defer Date: 28.12.2016
	Decision :Deferred.			

	Case No.:108/18/82-ALC4/2014	Party Name:JUBILANT LIFE SCIENCES LIMITED	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status: Approved
55	HQ File :01/82/050/01474/AM15/	RLA File :05/23/040/00404/AM15/	Lic.No/Date:0510392521 19.12.2014	Defer Date:
	Decision : The Committee decided to ratify norms on repeat basis based on the earlier decision taken by NC in its meeting No.15/82 dated 09.08.2012 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

	Case No.:105/18/82-ALC4/2014	Party Name:KLJ PLASTICIZERS LTD.,	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
56	HQ File :01/82/050/01471/AM15/	RLA File :05/23/040/00436/AM15/	Lic.No/Date:0510392586 26.12.2014	Defer Date: 28.12.2016
	Decision :Deferred.			

	Case No.:101/18/82-ALC4/2014	Party Name:RANBAXY LABORATORIES LTD	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status: Approved
	HQ File :01/82/050/01467/AM15/	RLA File :05/24/040/00439/AM15/	Lic.No/Date:0510392597 26.12.2014	Defer Date:
57	Decision : The Committee decided to ratify norms as per SION A-412 for export product Lamivudine 150mg tablet. Export product “ lamivudine 150mg +Zidovudine 300mg tablets”(150mg tablet).....1000 tablets Import items 1.Lamivudine.....5153mg 2.Nevirapine.....204mg 3.Zidovudine.....306mg RA concerned may take further necessary action as per decision of NC.			

	Case No.:84/18/82-ALC4/2014	Party Name:HESTER BIOSCIENCES LIMITED	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
58	HQ File :01/82/050/01450/AM15/	RLA File :08/24/040/00362/AM15/	Lic.No/Date:0810134170 30.12.2014	Defer Date: 28.12.2016
	Decision : The Committee noted that information had been called for from the firm in NC meeting No.04 dated 12.06.2015 is awaited. The Committee accordingly decided to await the reply and deferred the case.			

59	Case No.:112/18/82-ALC4/2014	Party Name:MOREPEN LABORATORIES LTD.,	Meet No/Date:14/82-ALC4/2016	Status:Deferred
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			29.11.2016	
	HQ File :01/82/050/01478/AM15/	RLA File :05/24/040/00450/AM15/	Lic.No/Date:0510392619 30.12.2014	Defer Date: 28.12.2016
	Decision : Deferred for want of comments from DoP.			

60	Case No.: 19/4/82- ALC4/2015	Party Name:J.B. CHEMICALS & PHARMACEUTICALS LIMITED	Meet No/Date:14/82- ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00058/AM16/	RLA File :03/94/040/00932/AM15/	Lic.No/Date:0310792548 01.01.2015	Defer Date: 28.12.2016
	Decision : Deferred for want of comments from DoP.			

61	Case No.: 137/5/82- ALC4/2015	Party Name:J.B. CHEMICALS & PHARMACEUTICALS LIMITED	Meet No/Date:14/82- ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00277/AM16/	RLA File :03/94/040/00931/AM15/	Lic.No/Date:0310792547 01.01.2015	Defer Date: 28.12.2016
	Decision : Deferred for want of comments from DoP.			

62	Case No.: 85/18/82- ALC4/2014	Party Name:PAYAL PETROCHEM PRIVATE LIMITED	Meet No/Date:14/82- ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/01451/AM15/	RLA File :05/24/040/00412/AM15/	Lic.No/Date:0510392654 01.01.2015	Defer Date: 28.12.2016
	Decision :Deferred.			

63	Case No.: 28/15/82- ALC4/2014	Party Name:DR REDDYS LABORATORIES LIMITED	Meet No/Date:14/82- ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/01315/AM15/	RLA File :09/24/040/00502/AM15/	Lic.No/Date:0910061479 02.01.2015	Defer Date: 28.12.2016
	Decision : Deferred for want of comments from DoP.			

64	Case No.: 34/15/82-ALC4/2014	Party Name:JODAS EXPOIM PVT.LTD.,	Meet No/Date:14/82- ALC4/2016 29.11.2016	Status: Approved
	HQ File :01/82/050/01321/AM15/	RLA File :09/24/040/00528/AM15/	Lic.No/Date:0910061522 09.01.2015	Defer Date:
	Decision : The Committee decided to ratify norms as per SION A-3667 published earlier vide PN No.64 dated 17.03.2015 or as applied by the firm whichever is less. RA concerned may take further necessary action as per the decision of NC.			

65	Case No.: 151/5/82- ALC4/2015	Party Name:AGIO PHARMACEUTICALS LTD	Meet No/Date:14/82- ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00291/AM16/	RLA File :03/94/040/00902/AM15/	Lic.No/Date:0310792875 13.01.2015	Defer Date: 28.12.2016

	Decision : Deferred for want of comments from DoP.
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66	Case No.: 92/5/82-ALC4/2015	Party Name:ALKALOIDS CORPORATION	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00232/AM16/	RLA File :02/24/040/00203/AM15/	Lic.No/Date:0210205448 14.01.2015	Defer Date: 28.12.2016
	Decision : The Committee in light of the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/218/2016-PI(Norms) dated 21.10.2016 decided to call for COA of the imported details leaves from the foreign supplier and deferred the case.			

67	Case No.: 9/18/82-ALC4/2014	Party Name:SAIBABA SURFACTANTS (P) LTD.,	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/01375/AM15/	RLA File :08/24/040/00371/AM15/	Lic.No/Date:0810134344 19.01.2015	Defer Date: 28.12.2016
	Decision :Deferred.			

68	Case No.: 204/5/82-ALC4/2015	Party Name:VIVIMED LABS LIMITED	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00344/AM16/	RLA File :09/24/040/00596/AM15/	Lic.No/Date:0910061555 23.01.2015	Defer Date: 28.12.2016
	Decision :Deferred.			

69	Case No.: 47/18/82-ALC4/2014	Party Name:NUTRA SPECIALITIES PVT. LTD.,	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Approved
	HQ File :01/82/050/01413/AM15/	RLA File :04/24/040/00268/AM15/	Lic.No/Date:0410160068 28.01.2015	Defer Date:
	Decision : The Committee decided to ratify norms on repeat basis based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/213/2015-PI(Norms) dated Sept. 2015, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

70	Case No.: 230/5/82-ALC4/2015	Party Name:R.K.INDUSTRIES,	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00370/AM16/	RLA File :08/24/040/00394/AM15/	Lic.No/Date:0810134414 28.01.2015	Defer Date: 28.12.2016
	Decision :Deferred.			

71	Case No.: 20/4/82-ALC4/2015	Party Name:D. R. COATS INK & RESINS PVT. LTD.	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00059/AM16/	RLA File :03/94/040/00759/AM15/	Lic.No/Date:0310793542 03.02.2015	Defer Date: 28.12.2016
	Decision :Deferred.			

72	Case No.:6/18/82-ALC4/2014	Party Name:GRANULES INDIA LIMITED	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/01372/AM15/	RLA File :09/24/040/00576/AM15/	Lic.No/Date:0910061577 03.02.2015	Defer Date: 28.12.2016
	Decision : Deferred for want of comments from DoP.			

73	Case No.:11/18/82-ALC4/2014	Party Name:ARENE LIFE SCIENCES LIMITED.	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/01377/AM15/	RLA File :09/24/040/00561/AM15/	Lic.No/Date:0910061599 10.02.2015	Defer Date: 28.12.2016
	Decision : Deferred for want of comments from DoP.			

74	Case No.:23/4/82-ALC4/2015	Party Name:BENZO CHEM INDUSTRIES PRIVATE LIMITED,	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Approved
	HQ File :01/82/050/00062/AM16/	RLA File :03/94/040/00949/AM15/	Lic.No/Date:0310793769 11.02.2015	Defer Date:
	Decision : The Committee decided to ratify norms on repeat basis based on the earlier decision taken by NC in its meeting No.10/82 dated 05.06.2012 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

75	Case No.:14/18/82-ALC4/2014	Party Name:HEMMO PHARMACEUTICALS PRIVATE LIMITED	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Approved
	HQ File :01/82/050/01380/AM15/	RLA File :03/94/040/01012/AM15/	Lic.No/Date:0310793763 11.02.2015	Defer Date:
	Decision : The Committee decided to ratify norms on repeat basis based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/233/2015-PI(Norms) dated October, 2015 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

76	Case No.:33/4/82-ALC4/2015	Party Name:PAYAL PETROCHEM PRIVATE LIMITED	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00072/AM16/	RLA File :05/24/040/00471/AM15/	Lic.No/Date:0510393135 11.02.2015	Defer Date: 28.12.2016
	Decision :Deferred.			

77	Case No.:121/18/82-ALC4/2014	Party Name:HETERO LABS LIMITED	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/01487/AM15/	RLA File :09/24/040/00645/AM15/	Lic.No/Date:0910061606 12.02.2015	Defer Date: 28.12.2016
	Decision : Deferred for want of comments from DoP.			

78	Case No.: 91/7/82-ALC4/2015	Party Name:SHREE GANESH REMEDIES PVT.LTD.	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00696/AM16/	RLA File :34/24/040/00295/AM15/	Lic.No/Date:3410040965 16.02.2015	Defer Date: 28.12.2016
	Decision : Deferred for want of comments from DoP.			

79	Case No.: 52/19/82-ALC4/2014	Party Name:PCL OIL & SOLVENTS LTD.,	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/01540/AM15/	RLA File :05/24/040/00273/AM15/	Lic.No/Date:0510393248 17.02.2015	Defer Date: 28.12.2016
	Decision :Deferred.			

80	Case No.: 24/4/82-ALC4/2015	Party Name:AVA CHEMICALS PVT.LTD.,	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Approved
	HQ File :01/82/050/00063/AM16/	RLA File :03/94/040/01052/AM15/	Lic.No/Date:0310794026 20.02.2015	Defer Date:
	Decision : The Committee decided to ratify norms on repeat basis based on the earlier decision taken by NC in its meeting No.03/82 dated 17.04.2012 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

81	Case No.: 63/4/82-ALC4/2015	Party Name:RA CHEM PHARMA LIMITED	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00102/AM16/	RLA File :09/24/040/00649/AM15/	Lic.No/Date:0910061639 20.02.2015	Defer Date: 28.12.2016
	Decision : Deferred for want of comments from DoP.			

82	Case No.: 62/4/82-ALC4/2015	Party Name:RAKSHIT PHARMACEUTICALS LTD	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00101/AM16/	RLA File :09/24/040/00644/AM15/	Lic.No/Date:0910061636 20.02.2015	Defer Date: 28.12.2016
	Decision : Deferred for want of comments from DoP.			

83	Case No.: 280/5/82-ALC4/2015	Party Name:FERMENTA BIOTECH LTD.,	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00420/AM16/	RLA File :03/94/040/01110/AM15/	Lic.No/Date:0310794101 24.02.2015	Defer Date: 28.12.2016
	Decision : Information called for from the firm in NC meeting No.06/82 dated 14.05.2016 is awaited. The Committee accordingly deferred the case.			

84	Case No.: 54/4/82-ALC4/2015	Party Name:MAHARSHI PHARMA CHEM PVT.LTD,	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
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	HQ File :01/82/050/00093/AM16/	RLA File :08/24/040/00427/AM15/	Lic.No/Date:0810134665 25.02.2015	Defer Date: 28.12.2016
	Decision : Deferred for want of comments from DoP.			

	Case No.: 14/2/82-ALC4/2015	Party Name:JUBILANT LIFE SCIENCES LIMITED	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status: Approved
85	HQ File :01/82/050/00029/AM16/	RLA File :05/23/040/00499/AM15/	Lic.No/Date:0510393393 27.02.2015	Defer Date:
	Decision : The Committee decided to ratify norms on repeat basis based on the earlier decision taken by NC in its meeting No.03/82 dated 17.04.2012 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

	Case No.: 72/4/82-ALC4/2015	Party Name:LANTECH PHARMACEUTICALS LTD	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status: Deferred
86	HQ File :01/82/050/00111/AM16/	RLA File :09/24/040/00647/AM15/	Lic.No/Date:0910061664 04.03.2015	Defer Date: 28.12.2016
	Decision : Deferred for want of comments from DoP.			

	Case No.: 444/5/82-ALC4/2015	Party Name:AARTI INDUSTRIES LIMITED	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status: Rejected
87	HQ File :01/82/050/00584/AM16/	RLA File :03/94/040/01132/AM15/	Lic.No/Date:0310794412 09.03.2015	Defer Date:
	Decision : The Committee noted that information had been called for from firm in NC meeting No.25.06.2015 but it has not been received so far. The Committee accordingly decided to reject the case.			

	Case No.: 26/4/82-ALC4/2015	Party Name:GOPINATH CHEM-TECH LTD.,	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status: Approved
88	HQ File :01/82/050/00065/AM16/	RLA File :08/24/040/00447/AM15/	Lic.No/Date:0810134769 11.03.2015	Defer Date:
	Decision : The Committee decided to ratify norms on repeat basis based on the earlier decision taken by NC in its meeting No.13/82 dated 03.10.2013 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

	Case No.: 85/4/82-ALC4/2015	Party Name:VIVIMED LABS LIMITED	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status: Deferred
89	HQ File :01/82/050/00124/AM16/	RLA File :09/24/040/00684/AM15/	Lic.No/Date:0910061681 11.03.2015	Defer Date: 28.12.2016
	Decision : Deferred.			

90	Case No.: 53/4/82-ALC4/2015	Party Name:MAHARSHI PHARMA CHEM PVT.LTD,	Meet No/Date:14/82-ALC4/2016	Status: Deferred
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			29.11.2016	
	HQ File :01/82/050/00092/AM16/	RLA File :08/24/040/00451/AM15/	Lic.No/Date:0810134799 13.03.2015	Defer Date: 28.12.2016
	Decision : Deferred for want of comments from DoP.			

91	Case No.:56/4/82-ALC4/2015	Party Name:MAHARSHI PHARMA CHEM PVT.LTD,	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00095/AM16/	RLA File :08/24/040/00450/AM15/	Lic.No/Date:0810134798 13.03.2015	Defer Date: 28.12.2016
	Decision : Deferred for want of comments from DoP.			

92	Case No.:106/7/82-ALC4/2015	Party Name:ALCHEMIE LABORATORIES	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00711/AM16/	RLA File :03/94/040/00812/AM15/	Lic.No/Date:0310794612 16.03.2015	Defer Date: 28.12.2016
	Decision : Deferred for want of comments from DoP.			

93	Case No.:48/4/82-ALC4/2015	Party Name:MAMTA POLYCOATS	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00087/AM16/	RLA File :34/24/040/00329/AM15/	Lic.No/Date:3410041054 17.03.2015	Defer Date: 28.12.2016
	Decision :Deferred.			

94	Case No.:50/4/82-ALC4/2015	Party Name:SENTISS PHARMA PVT.LTD.	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Approved
	HQ File :01/82/050/00089/AM16/	RLA File :05/24/040/00590/AM15/	Lic.No/Date:0510393671 20.03.2015	Defer Date:
	Decision : The Committee decided to ratify norms on repeat basis based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/153/2016-PI(Norms) dated September 2016 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

95	Case No.:46/4/82-ALC4/2015	Party Name:BEST VALUE CHEM PVT. LTD.	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00085/AM16/	RLA File :34/24/040/00334/AM15/	Lic.No/Date:3410041091 25.03.2015	Defer Date: 28.12.2016
	Decision :Deferred.			

96	Case No.:21/4/82-ALC4/2015	Party Name:JUBILANT LIFE SCIENCES LIMITED	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00060/AM16/	RLA File :05/23/040/00568/AM15/	Lic.No/Date:0510393736 25.03.2015	Defer Date: 28.12.2016

	Decision :Deferred.
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97	Case No.:40/4/82-ALC4/2015	Party Name:EMCURE PHARMACEUTICALS LTD.	Meet No/Date:14/82- ALC4/2016 29.11.2016	Status: Approved
	HQ File :01/82/050/00079/AM16/	RLA File :31/83/040/00265/AM15/	Lic.No/Date:3110065357 27.03.2015	Defer Date:
	Decision : Already approved in NC Meeting No.04/82 dated 12.06.2015.			

98	Case No.:431/5/82-ALC4/2015	Party Name:EUROLIFE HEALTHCARE PVT. LTD.	Meet No/Date:14/82- ALC4/2016 29.11.2016	Status: Rejected
	HQ File :01/82/050/00571/AM16/	RLA File :03/94/040/01086/AM15/	Lic.No/Date:0310794964 27.03.2015	Defer Date:
	Decision : The Committee noted that information called for firm in NC meeting No.20/82 dated 09.03.2016 has not been furnished. In absence of technical information norms cannot be decided. The Committee accordingly decided to reject the case. RA concerned may take further necessary action as per the decision of NC.			

99	Case No.:43/4/82-ALC4/2015	Party Name:ALEMBIC PHARMACEUTICALS LTD	Meet No/Date:14/82- ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00082/AM16/	RLA File :34/24/040/00350/AM15/	Lic.No/Date:3410041107 30.03.2015	Defer Date: 28.12.2016
	Decision : Deferred for want of comments from DoP.			

100	Case No.:30/4/82-ALC4/2015	Party Name:SHASUN PHARMACEUTICALS LIMITED	Meet No/Date:14/82- ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00069/AM16/	RLA File :04/24/040/00306/AM15/	Lic.No/Date:0410160363 30.03.2015	Defer Date: 28.12.2016
	Decision : Information called for firm in NC meeting No.4/82 dated 12.06.2016 is awaited. The Committee accordingly decided to await the reply and deferred the case.			

101	Case No.:38/4/82-ALC4/2015	Party Name:SHASUN PHARMACEUTICALS LIMITED	Meet No/Date:14/82- ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00077/AM16/	RLA File :04/24/040/00305/AM15/	Lic.No/Date:0410160362 30.03.2015	Defer Date: 28.12.2016
	Decision : Information called for firm in NC meeting No.4/82 dated 12.06.2016 is awaited. The Committee accordingly decided to await the reply and deferred the case.			

102	Case No.:65/4/82-ALC4/2015	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:14/82- ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00104/AM16/	RLA File :09/24/040/00662/AM15/	Lic.No/Date:0910061843 31.03.2015	Defer Date: 28.12.2016
	Decision : Information has been received and forwarded to DoP for comments.			

103	Case No.:29/4/82-ALC4/2015	Party Name:NUTRA SPECIALITIES PVT. LTD.,	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Approved
	HQ File :01/82/050/00068/AM16/	RLA File :04/24/040/00297/AM15/	Lic.No/Date:0410160375 31.03.2015	Defer Date:
	Decision : The Committee decided to ratify norms on repeat basis based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/213/2015-PI(Norms) dated Sept. 2015 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

104	Case No.:36/4/82-ALC4/2015	Party Name:NUTRA SPECIALITIES PVT. LTD.,	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00075/AM16/	RLA File :04/24/040/00298/AM15/	Lic.No/Date:0410160376 31.03.2015	Defer Date: 28.12.2016
	Decision : Deferred for want of comments from DoP.			

105	Case No.:78/4/82-ALC4/2015	Party Name:SMILAX LABORATORIES LIMITED	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00117/AM16/	RLA File :09/24/040/00710/AM15/	Lic.No/Date:0910061858 31.03.2015	Defer Date: 28.12.2016
	Decision : Deferred for want of comments from DoP.			

106	Case No.:86/4/82-ALC4/2015	Party Name:SUVEN LIFE SCIENCES LIMITED	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00125/AM16/	RLA File :09/24/040/00721/AM15/	Lic.No/Date:0910061812 31.03.2015	Defer Date: 28.12.2016
	Decision : Deferred for want of comments from DoP.			

107	Case No.:64/4/82-ALC4/2015	Party Name:VIVIMED LABS LIMITED	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00103/AM16/	RLA File :09/24/040/00595/AM15/	Lic.No/Date:0910061851 31.03.2015	Defer Date: 28.12.2016
	Decision :Deferred.			

108	Case No.:73/4/82-ALC4/2015	Party Name:VIVIMED LABS LIMITED	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00112/AM16/	RLA File :09/24/040/00700/AM15/	Lic.No/Date:0910061821 31.03.2015	Defer Date: 28.12.2016
	Decision :Deferred.			

109	Case No.:52/4/82-ALC4/2015	Party Name:PAYAL PETROCHEM PRIVATE LIMITED	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00091/AM16/	RLA File :05/24/040/00562/AM15/	Lic.No/Date:0510393822 01.04.2015	Defer Date: 28.12.2016
	Decision :Deferred.			

110	Case No.:88/4/82-ALC4/2015	Party Name:INDO AMINES LIMITED	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00127/AM16/	RLA File :03/94/040/01218/AM15/	Lic.No/Date:0310795135 07.04.2015	Defer Date: 28.12.2016
	Decision :Deferred.			

111	Case No.:80/4/82-ALC4/2015	Party Name:VINS BIOPRODUCTS LTD.,	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00119/AM16/	RLA File :09/24/040/00652/AM15/	Lic.No/Date:0910061882 15.04.2015	Defer Date: 28.12.2016
	Decision : Deferred for want of comments from DBT.			

112	Case No.:5/2/82-ALC4/2015	Party Name:ARENE LIFE SCIENCES LIMITED.	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00020/AM16/	RLA File :09/24/040/00689/AM15/	Lic.No/Date:0910061894 17.04.2015	Defer Date: 28.12.2016
	Decision : Deferred for want of comments from DoP.			

113	Case No.:67/4/82-ALC4/2015	Party Name:STERMONE CHEMICALS PVT LTD	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00106/AM16/	RLA File :34/24/040/00336/AM15/	Lic.No/Date:3410041147 17.04.2015	Defer Date: 28.12.2016
	Decision : Deferred for want of comments from DoP.			

114	Case No.:76/4/82-ALC4/2015	Party Name:VIVIMED LABS LIMITED	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00115/AM16/	RLA File :09/24/040/00717/AM15/	Lic.No/Date:0910061893 17.04.2015	Defer Date: 28.12.2016
	Decision :Deferred.			

115	Case No.:77/4/82-ALC4/2015	Party Name:VIVIMED LABS LIMITED	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00116/AM16/	RLA File :09/24/040/00738/AM15/	Lic.No/Date:0910061892 17.04.2015	Defer Date: 28.12.2016
	Decision :Deferred.			

116	Case No.:6/2/82-ALC4/2015	Party Name:ALMELO PVT LTD	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00021/AM16/	RLA File :09/24/040/00001/AM16/	Lic.No/Date:0910061899 20.04.2015	Defer Date: 28.12.2016
	Decision : Deferred for want of comments from DoP.			

117	Case No.:22/4/82-ALC4/2015	Party Name:SOFTGEL HEALTH CARE PVT. LTD.,	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Approved
	HQ File :01/82/050/00061/AM16/	RLA File :04/24/040/00335/AM15/	Lic.No/Date:0410160421 20.04.2015	Defer Date:
	Decision : The Committee decided to ratify norms on repeat basis based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/511/2014-PI(Norms) dated 17.02 2015 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

118	Case No.:25/4/82-ALC4/2015	Party Name:BALAJI AMINES LIMITED	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Approved
	HQ File :01/82/050/00064/AM16/	RLA File :31/83/040/00268/AM15/	Lic.No/Date:3110065387 21.04.2015	Defer Date:
	Decision : The Committee decided to ratify norms on repeat basis based on the recommendation of D/o C&PC U.O.No.14010/122/2011-Ch-II dated 26.02.2016 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

119	Case No.:27/4/82-ALC4/2015	Party Name:BALAJI AMINES LIMITED	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Approved
	HQ File :01/82/050/00066/AM16/	RLA File :31/83/040/00269/AM15/	Lic.No/Date:3110065385 21.04.2015	Defer Date:
	Decision : The Committee decided to ratify norms on repeat basis based on the earlier decision taken by NC in its meeting No.15/82 dated 31.10.2013 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

120	Case No.:66/4/82-ALC4/2015	Party Name:SHIVA PHARMACHEM LTD,	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00105/AM16/	RLA File :34/24/040/00010/AM16/	Lic.No/Date:3410041157 22.04.2015	Defer Date: 28.12.2016
	Decision :Deferred.			

121	Case No.:69/4/82-ALC4/2015	Party Name:SHIVA PHARMACHEM LTD,	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File	RLA File	Lic.No/Date:3410041158	Defer Date:

	:01/82/050/00108/AM16/	:34/24/040/00012/AM16/	22.04.2015	28.12.2016
	Decision :Deferred.			

122	Case No.: 84/4/82-ALC4/2015	Party Name:VENUS REMEDIES LTD.,	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00123/AM16/	RLA File :22/24/040/00119/AM15/	Lic.No/Date:2210015225 23.04.2015	Defer Date: 28.12.2016
	Decision : Deferred for want of comments from DoP.			

123	Case No.: 83/4/82-ALC4/2015	Party Name:CONTINENTAL CHEMICALS	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00122/AM16/	RLA File :08/24/040/00005/AM16/	Lic.No/Date:0810135094 24.04.2015	Defer Date: 28.12.2016
	Decision :Deferred.			

124	Case No.: 74/4/82-ALC4/2015	Party Name:RECKITT BENCKISER HEALTHCARE INDIA LIMITED	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Approved
	HQ File :01/82/050/00113/AM16/	RLA File :05/24/040/00018/AM16/	Lic.No/Date:0510393982 24.04.2015	Defer Date:
	Decision : The Committee decided to ratify norms on repeat basis based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/318/2015-PI(Norms) dated 05.11.2015 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

125	Case No.: 70/4/82-ALC4/2015	Party Name:ALEMBIC PHARMACEUTICALS LTD	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Approved
	HQ File :01/82/050/00109/AM16/	RLA File :34/24/040/00019/AM16/	Lic.No/Date:3410041191 29.04.2015	Defer Date:
	Decision : The Committee decided to ratify norms on repeat basis based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/580/2015-PI(Norms) dated 09.03.2016 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

126	Case No.: 71/4/82-ALC4/2015	Party Name:ALEMBIC PHARMACEUTICALS LTD	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00110/AM16/	RLA File :34/24/040/00025/AM16/	Lic.No/Date:3410041192 29.04.2015	Defer Date: 28.12.2016
	Decision : Deferred for want of comments from DoP.			

127	Case No.: 50/7/82-ALC4/2015	Party Name:ARENE LIFE SCIENCES LIMITED.	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
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	HQ File :01/82/050/00655/AM16/	RLA File :09/24/040/00041/AM16/	Lic.No/Date:0910061976 06.05.2015	Defer Date: 28.12.2016
Decision : Information called for from the firm in NC meeting No.19/82 dated 25.2.2016 is awaited. The Committee deferred the case.				

128	Case No.:15/7/82-ALC4/2015	Party Name:MAHAVIR SYNTHESIS PRIVATE LIMITED	Meet No/Date:14/82- ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00620/AM16/	RLA File :52/24/040/00007/AM16/	Lic.No/Date:5210041517 11.05.2015	Defer Date: 28.12.2016
Decision :Deferred.				

129	Case No.:129/7/82-ALC4/2015	Party Name:NATIONAL TUBE INDUSTRIES,	Meet No/Date:14/82- ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00734/AM16/	RLA File :03/95/040/00073/AM16/	Lic.No/Date:0310795930 14.05.2015	Defer Date: 28.12.2016
Decision : Deferred for want of comments from DMSME.				

130	Case No.:164/7/82-ALC4/2015	Party Name:ETERNIS FINE CHEMICALS LIMITED,	Meet No/Date:14/82- ALC4/2016 29.11.2016	Status: Approved
	HQ File :01/82/050/00769/AM16/	RLA File :03/94/040/00026/AM16/	Lic.No/Date:0310795971 18.05.2015	Defer Date:
Decision : The Committee decided to ratify norms on repeat basis based on the recommendation of D/o C&PC forwarded vide U.O.No.14010/90/2011-Ch-II dated 10.09.2015, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.				

131	Case No.:102/7/82-ALC4/2015	Party Name:DYNAMIC SPECIALITY CHEMICALS LIMITED	Meet No/Date:14/82- ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00707/AM16/	RLA File :30/24/040/00006/AM16/	Lic.No/Date:3010103498 21.05.2015	Defer Date: 28.12.2016
Decision :Deferred.				

132	Case No.:55/13/82-ALC4/2015	Party Name:GLOBAL CALCIUM PRIVATE LIMITED,	Meet No/Date:14/82- ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/01018/AM16/	RLA File :07/24/040/00036/AM16/	Lic.No/Date:0710108251 22.05.2015	Defer Date: 28.12.2016
Decision :Deferred.				

133	Case No.:8/4/82-ALC4/2015	Party Name:INCHEM LABORATORIES PRIVATE LIMITED	Meet No/Date:14/82- ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00047/AM16/	RLA File :09/24/040/00048/AM16/	Lic.No/Date:0910062074 26.05.2015	Defer Date: 28.12.2016

	Decision : Deferred for want of comments from DoP.
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134	Case No.: 124/7/82-ALC4/2015	Party Name:PRIVI ORGANICS LTD	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00729/AM16/	RLA File :03/95/040/00114/AM16/	Lic.No/Date:0310796233 27.05.2015	Defer Date: 28.12.2016
	Decision :Deferred.			

135	Case No.: 100/7/82-ALC4/2015	Party Name:SHREE GANESH REMEDIES PVT.LTD.	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Approved
	HQ File :01/82/050/00705/AM16/	RLA File :34/24/040/00024/AM16/	Lic.No/Date:3410041261 28.05.2015	Defer Date:
	Decision : The Committee decided to ratify norms on repeat basis based on the earlier decision taken by NC in its meeting No.46/82 dated 14.02.2012 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

136	Case No.: 92/4/82-ALC4/2015	Party Name:ALMELO PVT LTD	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00131/AM16/	RLA File :09/24/040/00115/AM16/	Lic.No/Date:0910062107 01.06.2015	Defer Date: 28.12.2016
	Decision : Deferred for want of comments from DoP.			

137	Case No.: 93/4/82-ALC4/2015	Party Name:ARIHANTANAM LIFECARE PVT. LTD.	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Approved
	HQ File :01/82/050/00132/AM16/	RLA File :52/24/040/00008/AM16/	Lic.No/Date:5210041536 01.06.2015	Defer Date:
	Decision : The Committee decided to ratify norms on repeat basis based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/434/2014-PI(Norms) dated February 2015 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

138	Case No.: 94/4/82-ALC4/2015	Party Name:ALMELO PVT LTD	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00133/AM16/	RLA File :09/24/040/00113/AM16/	Lic.No/Date:0910062119 02.06.2015	Defer Date: 28.12.2016
	Decision : Deferred for want of comments from DoP.			

139	Case No.: 95/4/82-ALC4/2015	Party Name:ALMELO PVT LTD	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00134/AM16/	RLA File :09/24/040/00114/AM16/	Lic.No/Date:0910062120 02.06.2015	Defer Date: 28.12.2016

	Decision : Deferred for want of comments from DoP.
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140	Case No.: 99/4/82-ALC4/2015	Party Name:INTAS PHARMACEUTICALS LTD.,	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00138/AM16/	RLA File :08/24/040/00072/AM16/	Lic.No/Date:0810135427 03.06.2015	Defer Date: 28.12.2016
	Decision : The representative of D/o Pharmaceuticals stated in the meeting that DML and master Batch Formula is required for ratification of norms. The Committee accordingly decided to call for copy of DML and Master Batch Formula from the firm and deferred the case.			

141	Case No.: 110/7/82-ALC4/2015	Party Name:RISHABH METALS & CHEMICALS PVT LTD	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00715/AM16/	RLA File :03/95/040/00051/AM16/	Lic.No/Date:0310796383 03.06.2015	Defer Date: 28.12.2016
	Decision :Deferred.			

142	Case No.: 17/7/82-ALC4/2015	Party Name:SUN PHARMACEUTICAL INDUSTRIES LTD.,	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00622/AM16/	RLA File :05/24/040/00078/AM16/	Lic.No/Date:0510394418 03.06.2015	Defer Date: 28.12.2016
	Decision : Information called for from the firm in NC meeting No,04/82 dated 24.05.2016 is awaited. The Committee accordingly defer the case.			

143	Case No.: 67/7/82-ALC4/2015	Party Name:OPTIMUS DRUGS PRIVATE LIMITED	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00672/AM16/	RLA File :09/24/040/00105/AM16/	Lic.No/Date:0910062138 05.06.2015	Defer Date: 28.12.2016
	Decision : Information called for from the firm in NC meeting No,21/82 dated 22.03.2016 is awaited. The Committee accordingly defer the case.			

144	Case No.: 60/4/82-ALC4/2016	Party Name:ADCOCK INGRAM LTD,	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00123/AM17/	RLA File :07/24/040/00071/AM16/	Lic.No/Date:0710108351 10.06.2015	Defer Date: 28.12.2016
	Decision : Information called for from the firm in NC meeting No,12/82 dated 28.09.2016 is awaited. The Committee accordingly defer the case.			

145	Case No.: 66/7/82-ALC4/2015	Party Name:VIVIMED LABS LIMITED	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00671/AM16/	RLA File :09/24/040/00162/AM16/	Lic.No/Date:0910062162 10.06.2015	Defer Date: 28.12.2016
	Decision :Deferred.			

146	Case No.: 159/7/82- ALC4/2015	Party Name:VIJAY PERFUMES PVT.LTD.	Meet No/Date:14/82- ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00764/AM16/	RLA File :03/95/040/00985/AM15/	Lic.No/Date:0310796576 11.06.2015	Defer Date: 28.12.2016
	Decision :Deferred.			

147	Case No.: 42/13/82- ALC4/2015	Party Name:BTL EXPORTS PVT. LTD.,	Meet No/Date:14/82- ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/01005/AM16/	RLA File :03/94/040/00177/AM16/	Lic.No/Date:0310796604 15.06.2015	Defer Date: 28.12.2016
	Decision : Information called for from the firm in NC meeting No.12 dated 28.09.2016 is awaited. The Committee accordingly deferred the case.			

148	Case No.: 48/19/82- ALC4/2015	Party Name:RAJ DHANVANTRY PHARMACY	Meet No/Date:14/82- ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/01529/AM16/	RLA File :24/24/040/00007/AM16/	Lic.No/Date:2410041748 15.06.2015	Defer Date: 28.12.2016
	Decision :Deferred.			

149	Case No.: 41/13/82- ALC4/2015	Party Name:DANOPHARM CHEMICALS PRIVATE LTD.	Meet No/Date:14/82- ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/01004/AM16/	RLA File :03/94/040/00111/AM16/	Lic.No/Date:0310796667 16.06.2015	Defer Date: 28.12.2016
	Decision : Deferred for want of comments from DoP.			

150	Case No.: 52/7/82- ALC4/2015	Party Name:JODAS EXPOIM PVT.LTD.,	Meet No/Date:14/82- ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00657/AM16/	RLA File :05/23/040/00107/AM16/	Lic.No/Date:0510394590 17.06.2015	Defer Date: 28.12.2016
	Decision : The committee as per the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/696/2015-PI(Norms) dated 22.3.2016 uploaded at the end of these minutes, decided to call for information from the firm. The Committee accordingly deferred the case.			

151	Case No.: 43/13/82- ALC4/2015	Party Name:BTL EXPORTS PVT. LTD.,	Meet No/Date:14/82- ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/01006/AM16/	RLA File :03/94/040/00178/AM16/	Lic.No/Date:0310796712 18.06.2015	Defer Date: 28.12.2016
	Decision : Deferred for want of comments from DoP.			

152	Case No.: 15/9/82-	Party Name:KDAC CHEM	Meet No/Date:14/82-	Status:Deferred
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	ALC4/2015	PVT LTD	ALC4/2016 29.11.2016	
	HQ File :01/82/050/00951/AM16/	RLA File :34/24/040/00069/AM16/	Lic.No/Date:3410041310 22.06.2015	Defer Date: 28.12.2016
	Decision :Deferred.			

153	Case No.:83/13/82-ALC4/2015	Party Name:RIDDHI PHARMA	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/01046/AM16/	RLA File :34/24/040/00087/AM16/	Lic.No/Date:3410041313 23.06.2015	Defer Date: 28.12.2016
	Decision : Deferred for want of comments from DoP.			

154	Case No.:75/7/82-ALC4/2015	Party Name:SENTISS PHARMA PVT.LTD.	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00680/AM16/	RLA File :05/24/040/00122/AM16/	Lic.No/Date:0510394696 25.06.2015	Defer Date: 28.12.2016
	Decision : Deferred for want of comments from DoP.			

155	Case No.:78/7/82-ALC4/2015	Party Name:WEST BENGAL CHEMICAL INDUSTRIES LIMITED	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Rejected
	HQ File :01/82/050/00683/AM16/	RLA File :02/24/040/00028/AM16/	Lic.No/Date:0210205920 25.06.2015	Defer Date:
	Decision : The Committee noted that information called for from the firm in NC meeting No.19/82 dated 25.02.2016 has not been furnished. In absence of technical information norms cannot be decided. The Committee accordingly decided to reject the case. RA concerned may take further necessary action as per the decision of NC.			

156	Case No.:108/14/82-ALC4/2015	Party Name:VIVIMED LABS LIMITED	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/01244/AM16/	RLA File :09/24/040/00183/AM16/	Lic.No/Date:0910062267 01.07.2015	Defer Date: 28.12.2016
	Decision :Deferred.			

157	Case No.:10/13/82-ALC4/2015	Party Name:AMINES & PLASTICIZERS LIMITED	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00973/AM16/	RLA File :03/94/040/00229/AM16/	Lic.No/Date:0310797018 02.07.2015	Defer Date: 28.12.2016
	Decision :Deferred.			

158	Case No.:11/13/82-ALC4/2015	Party Name:AMINES & PLASTICIZERS LIMITED	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File	RLA File	Lic.No/Date:0310797020	Defer Date:

	:01/82/050/00974/AM16/	:03/94/040/00228/AM16/	02.07.2015	28.12.2016
	Decision :Deferred.			

159	Case No.: 24/13/82-ALC4/2015	Party Name:DANOPHARM CHEMICALS PRIVATE LTD.	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00987/AM16/	RLA File :03/94/040/00226/AM16/	Lic.No/Date:0310797092 07.07.2015	Defer Date: 28.12.2016
	Decision : Deferred for want of comments from DoP.			

160	Case No.: 20/16/82-ALC4/2015	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/01340/AM16/	RLA File :09/24/040/00032/AM16/	Lic.No/Date:0910062338 15.07.2015	Defer Date: 28.12.2016
	Decision : Information has been received and forwarded to DoP.			

161	Case No.: 22/13/82-ALC4/2015	Party Name:BLISS INDASI LIFESCIENCES PVT LTD	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00985/AM16/	RLA File :03/94/040/00282/AM16/	Lic.No/Date:0310797355 17.07.2015	Defer Date: 28.12.2016
	Decision : Information called for from the firm in NC meeting No,02/82 dated 2.04.2016 is awaited. The Committee accordingly defer the case.			

162	Case No.: 115/13/82-ALC4/2015	Party Name:FERMENTA BIOTECH LTD.,	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/01078/AM16/	RLA File :03/94/040/00038/AM16/	Lic.No/Date:0310797627 24.07.2015	Defer Date: 28.12.2016
	Decision : Information called for from the firm in NC meeting No,06/82 dated 14.06.2016 is awaited. The Committee accordingly defer the case.			

163	Case No.: 73/8/82-ALC4/2015	Party Name:RECKITT BENCKISER HEALTHCARE INDIA LIMITED	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00869/AM16/	RLA File :05/24/040/00213/AM16/	Lic.No/Date:0510395102 28.07.2015	Defer Date: 28.12.2016
	Decision : Deferred for want of comments from DoP.			

164	Case No.: 116/13/82-ALC4/2015	Party Name:JINDAL DRUGS PRIVATE LIMITED	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/01079/AM16/	RLA File :03/94/040/00215/AM16/	Lic.No/Date:0310797864 31.07.2015	Defer Date: 28.12.2016
	Decision :Deferred.			

165	Case No.:112/13/82-ALC4/2015	Party Name:K V AROCHEM PVT. LTD	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/01075/AM16/	RLA File :03/94/040/00345/AM16/	Lic.No/Date:0310797937 04.08.2015	Defer Date: 28.12.2016
	Decision :Deferred.			

166	Case No.:109/13/82-ALC4/2015	Party Name:KOPRAN RESEARCH LABORATORIES LTD.	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/01072/AM16/	RLA File :03/94/040/00170/AM16/	Lic.No/Date:0310797954 05.08.2015	Defer Date: 28.12.2016
	Decision : The Committee noted that information called for from the firm in NC meeting No.6/82 dated 14.06.2016 is awaited. The Committee accordingly decided to await the reply and deferred the case.			

167	Case No.:12/18/82-ALC4/2015	Party Name:OMTECH CHEMICAL INDUSTRIES PVT.LTD.	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/01477/AM16/	RLA File :03/95/040/00345/AM16/	Lic.No/Date:0310797967 05.08.2015	Defer Date: 28.12.2016
	Decision :Deferred.			

168	Case No.:50/13/82-ALC4/2015	Party Name:ARJUN CHEMICALS PVT. LTD.,	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/01013/AM16/	RLA File :04/24/040/00095/AM16/	Lic.No/Date:0410160884 06.08.2015	Defer Date: 28.12.2016
	Decision :Deferred.			

169	Case No.:2/21/82-ALC4/2015	Party Name:AUROLAB	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Approved
	HQ File :01/82/050/01707/AM16/	RLA File :35/24/040/00022/AM16/	Lic.No/Date:3510044782 06.08.2015	Defer Date:
	Decision : The Committee decided ratify norms as per packaging policy. RA concerned take necessary action as per the decision of NC.			

170	Case No.:111/13/82-ALC4/2015	Party Name:HEMA DYE CHEM PVT. LTD.	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/01074/AM16/	RLA File :03/94/040/00305/AM16/	Lic.No/Date:0310798134 13.08.2015	Defer Date: 28.12.2016
	Decision :Deferred.			

171	Case No.:127/13/82-ALC4/2015	Party Name:ASTEC LIFESCIENCES LTD.,	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
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	HQ File :01/82/050/01090/AM16/	RLA File :03/94/040/00878/AM15/	Lic.No/Date:0310798205 17.08.2015	Defer Date: 28.12.2016
Decision : Deferred for want of comments from DoP.				

172	Case No.: 126/13/82- ALC4/2015	Party Name:ASTEC LIFESCIENCES LTD.,	Meet No/Date:14/82- ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/01089/AM16/	RLA File :03/94/040/00879/AM15/	Lic.No/Date:0310798319 20.08.2015	Defer Date: 28.12.2016
Decision : Deferred for want of comments from DoP.				

173	Case No.: 61/13/82- ALC4/2015	Party Name:JODAS EXPOIM PVT.LTD.,	Meet No/Date:14/82- ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/01024/AM16/	RLA File :05/23/040/00218/AM16/	Lic.No/Date:0510395388 20.08.2015	Defer Date: 28.12.2016
Decision : Information called for from the firm in NC 08/82 dated 27.07.2016 is awaited. The Committee accordingly deferred the case.				

174	Case No.: 161/13/82- ALC4/2015	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:14/82- ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/01124/AM16/	RLA File :03/95/040/00274/AM16/	Lic.No/Date:0310798374 21.08.2015	Defer Date: 28.12.2016
Decision :Deferred.				

175	Case No.: 77/13/82- ALC4/2015	Party Name:ARKRAY HEALTHCARE PVT.LTD.	Meet No/Date:14/82- ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/01040/AM16/	RLA File :52/24/040/00038/AM16/	Lic.No/Date:5210041620 27.08.2015	Defer Date: 28.12.2016
Decision : Information called for from the firm in NC 10/82 dated 23.08.2016 is awaited. The Committee accordingly deferred the case.				

176	Case No.: 84/14/82- ALC4/2015	Party Name:SUN PHARMACEUTICAL INDUSTRIES LTD.,	Meet No/Date:14/82- ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/01220/AM16/	RLA File :05/24/040/00262/AM16/	Lic.No/Date:0510395506 03.09.2015	Defer Date: 28.12.2016
Decision : The Committee noted that information called for from the firm in NC meeting No.06/82 dated 24.05.2016 is awaited. The Committee accordingly deferred the case.				

177	Case No.: 59/4/82- ALC4/2016	Party Name:ADCOCK INGRAM LTD,	Meet No/Date:14/82- ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00122/AM17/	RLA File :07/24/040/00180/AM16/	Lic.No/Date:0710108694 07.09.2015	Defer Date: 28.12.2016
Decision : The Committee noted that information called for from the firm in NC meeting				

	No.12/82 dated 28.09.2016 is awaited. The Committee accordingly deferred the case.
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	Case No.:10/9/82-ALC4/2015	Party Name:ALKYL AMINES CHEMICALS LTD	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status: Approved
178	HQ File :01/82/050/00946/AM16/	RLA File :03/94/040/00355/AM16/	Lic.No/Date:0310798806 10.09.2015	Defer Date:
	Decision : The Committee decided to ratify norms on repeat basis based on the earlier decision taken by NC in its meeting No.17/82 dated 26.07.2011, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

	Case No.:8/16/82-ALC4/2015	Party Name:VIVIMED LABS LIMITED	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
179	HQ File :01/82/050/01328/AM16/	RLA File :09/24/040/00294/AM16/	Lic.No/Date:0910062666 28.09.2015	Defer Date: 28.12.2016
	Decision :Deferred.			

	Case No.:12/19/82-ALC4/2015	Party Name:ARJUN CHEMICALS PVT. LTD.,	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
180	HQ File :01/82/050/01492/AM16/	RLA File :04/24/040/00154/AM16/	Lic.No/Date:0410161070 01.10.2015	Defer Date: 28.12.2016
	Decision :Deferred.			

	Case No.:44/4/82-ALC4/2016	Party Name:KUBO COMBUSTION EFFICIENCY CHEMICALS PVT LTD	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
181	HQ File :01/82/050/00107/AM17/	RLA File :03/94/040/00468/AM16/	Lic.No/Date:0310799183 05.10.2015	Defer Date: 28.12.2016
	Decision : Deferred.			

	Case No.:130/14/82-ALC4/2015	Party Name:V.D.H. ORGANICS PVT. LTD	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
182	HQ File :01/82/050/01266/AM16/	RLA File :05/24/040/00317/AM16/	Lic.No/Date:0510395874 09.10.2015	Defer Date: 28.12.2016
	Decision :Deferred.			

	Case No.:56/2/82-ALC4/2016	Party Name:GLOBAL CALCIUM PRIVATE LIMITED,	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status: Approved
183	HQ File :01/82/050/00056/AM17/	RLA File :07/24/040/00123/AM16/	Lic.No/Date:0710108886 13.10.2015	Defer Date:
	Decision: The Committee decided to ratify norms on repeat basis on the basis of the earlier decision taken by NC in its meeting No.06/82 dated 29.08.2014, uploaded at the			

	end of these minutes or as applied by the firm whichever is less. RA concerned may take further necessary action taken as per decision taken by NC.
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184	Case No.: 135/13/82-ALC4/2015	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/01098/AM16/	RLA File :09/24/040/00408/AM16/	Lic.No/Date:0910062740 14.10.2015	Defer Date: 28.12.2016
	Decision : Information has been received and forwarded to DoP for comments.			

185	Case No.: 24/16/82-ALC4/2015	Party Name:SALICYLATES & CHEMICALS PRIVATE LIMITED	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/01344/AM16/	RLA File :09/24/040/00380/AM16/	Lic.No/Date:0910062727 14.10.2015	Defer Date: 28.12.2016
	Decision :Deferred.			

186	Case No.: 136/13/82-ALC4/2015	Party Name:ATUL LIMITED,	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/01099/AM16/	RLA File :08/24/040/00207/AM16/	Lic.No/Date:0810136320 16.10.2015	Defer Date: 28.12.2016
	Decision :Deferred.			

187	Case No.: 77/16/82-ALC4/2015	Party Name:LACTOSE (INDIA) LTD.,	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/01397/AM16/	RLA File :03/95/040/00481/AM16/	Lic.No/Date:0310799561 20.10.2015	Defer Date: 28.12.2016
	Decision : Information called for from the firm in NC meeting No.08/82 dated 27.07.2016 is awaited. The Committee accordingly deferred the case.			

188	Case No.: 140/13/82-ALC4/2015	Party Name:SURVIVAL TECHNOLOGIES PVT.LTD.	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/01103/AM16/	RLA File :03/95/040/00503/AM16/	Lic.No/Date:0310799583 21.10.2015	Defer Date: 28.12.2016
	Decision :Deferred.			

189	Case No.: 141/13/82-ALC4/2015	Party Name:SURVIVAL TECHNOLOGIES PVT.LTD.	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/01104/AM16/	RLA File :03/95/040/00504/AM16/	Lic.No/Date:0310799629 23.10.2015	Defer Date: 28.12.2016
	Decision :Deferred.			

190	Case No.: 142/13/82-	Party Name:SYNTHO	Meet No/Date:14/82-	Status:Deferred
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	ALC4/2015	CHIRALS PVT. LTD	ALC4/2016 29.11.2016	
	HQ File :01/82/050/01105/AM16/	RLA File :09/24/040/00443/AM16/	Lic.No/Date:0910062774 27.10.2015	Defer Date: 28.12.2016
	Decision :Deferred.			

191	Case No.:73/19/82-ALC4/2015	Party Name:GALAXY SURFACTANTS LTD.,	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status: Approved
	HQ File :01/82/050/01554/AM16/	RLA File :03/94/040/00575/AM16/	Lic.No/Date:0310799849 29.10.2015	Defer Date:
	Decision : The Committee decided to ratify norms on repeat basis based on the recommendation of D/o C&PC forwarded earlier vide U.O.No.14010/148/2011-Ch-II dated 30.09.2015, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

192	Case No.:147/13/82-ALC4/2015	Party Name:GOPINATH CHEM-TECH LTD.,	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/01110/AM16/	RLA File :08/24/040/00241/AM16/	Lic.No/Date:0810136382 29.10.2015	Defer Date: 28.12.2016
	Decision :Deferred.			

193	Case No.:64/19/82-ALC4/2015	Party Name:INDO AMINES LIMITED	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/01545/AM16/	RLA File :03/94/040/00240/AM16/	Lic.No/Date:0310799907 30.10.2015	Defer Date: 28.12.2016
	Decision :Deferred.			

194	Case No.:65/19/82-ALC4/2015	Party Name:INDO AMINES LIMITED	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/01546/AM16/	RLA File :03/94/040/00059/AM16/	Lic.No/Date:0310799906 30.10.2015	Defer Date: 28.12.2016
	Decision :Deferred.			

195	Case No.:66/19/82-ALC4/2015	Party Name:ELPPE CHEMICALS PRIVATE LIMITED	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/01547/AM16/	RLA File :03/94/040/00582/AM16/	Lic.No/Date:0310799943 02.11.2015	Defer Date: 28.12.2016
	Decision :Deferred.			

196	Case No.:156/13/82-ALC4/2015	Party Name:SUVEN LIFE SCIENCES LIMITED	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status: Approved
	HQ File	RLA File	Lic.No/Date:0910062832	Defer Date:

	:01/82/050/01119/AM16/	:09/24/040/00464/AM16/	03.11.2015	
	Decision : The Committee decided to ratify norms on repeat basis based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/505/2013-PI(Norms) dated 21 st October, 2013, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

197	Case No.: 38/21/82-ALC4/2015	Party Name:VINS BIOPRODUCTS LTD.,	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/01743/AM16/	RLA File :09/24/040/00442/AM16/	Lic.No/Date:0910062831 03.11.2015	Defer Date: 28.12.2016
	Decision : Deferred for want of comments from DBT.			

198	Case No.: 159/13/82-ALC4/2015	Party Name:CHEMCON SPECIALITY CHEMICALS P LTD	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/01122/AM16/	RLA File :34/24/040/00205/AM16/	Lic.No/Date:3410041650 04.11.2015	Defer Date: 28.12.2016
	Decision :Deferred.			

199	Case No.: 57/19/82-ALC4/2015	Party Name:BAYER CROPS SCIENCE LIMITED	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/01538/AM16/	RLA File :03/94/040/00443/AM16/	Lic.No/Date:0310800060 05.11.2015	Defer Date: 28.12.2016
	Decision :Deferred.			

200	Case No.: 18/21/82-ALC4/2015	Party Name:BHAGIRADHA CHEMICALS & INDUSTRIES LIMITED	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/01723/AM16/	RLA File :09/24/040/00487/AM16/	Lic.No/Date:0910062841 06.11.2015	Defer Date: 28.12.2016
	Decision :Deferred.			

201	Case No.: 23/21/82-ALC4/2015	Party Name:OPTIMUS DRUGS PRIVATE LIMITED	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/01728/AM16/	RLA File :09/24/040/00481/AM16/	Lic.No/Date:0910062849 10.11.2015	Defer Date: 28.12.2016
	Decision : Information called for from the firm in NC meeting No.06/82 dated 14.06.2016 is awaited. The Committee accordingly deferred the case.			

202	Case No.: 165/13/82-ALC4/2015	Party Name:ATUL LIMITED,	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/01128/AM16/	RLA File :52/24/040/00050/AM16/	Lic.No/Date:5210041688 12.11.2015	Defer Date: 28.12.2016

	Decision :Deferred.
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203	Case No.:71/19/82-ALC4/2015	Party Name:AVA CHEMICALS PVT.LTD.,	Meet No/Date:14/82- ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/01552/AM16/	RLA File :03/94/040/00613/AM16/	Lic.No/Date:0310800272 17.11.2015	Defer Date: 28.12.2016
	Decision :Deferred.			

204	Case No.:72/19/82-ALC4/2015	Party Name:AVA CHEMICALS PVT.LTD.,	Meet No/Date:14/82- ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/01553/AM16/	RLA File :03/94/040/00612/AM16/	Lic.No/Date:0310800271 17.11.2015	Defer Date: 28.12.2016
	Decision :Deferred.			

205	Case No.:58/19/82-ALC4/2015	Party Name:JINDAL DRUGS PRIVATE LIMITED	Meet No/Date:14/82- ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/01539/AM16/	RLA File :03/94/040/00572/AM16/	Lic.No/Date:0310800324 19.11.2015	Defer Date: 28.12.2016
	Decision :Deferred.			

206	Case No.:75/19/82-ALC4/2015	Party Name:BENZO CHEM INDUSTRIES PRIVATE LIMITED,	Meet No/Date:14/82- ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/01556/AM16/	RLA File :03/94/040/00450/AM16/	Lic.No/Date:0310800347 20.11.2015	Defer Date: 28.12.2016
	Decision :Deferred.			

207	Case No.:60/19/82-ALC4/2015	Party Name:ELPPE CHEMICALS PRIVATE LIMITED	Meet No/Date:14/82- ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/01541/AM16/	RLA File :03/94/040/00661/AM16/	Lic.No/Date:0310800340 20.11.2015	Defer Date: 28.12.2016
	Decision :Deferred.			

208	Case No.:20/19/82-ALC4/2015	Party Name:VDH CHEM TECH PVT. LTD.	Meet No/Date:14/82- ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/01500/AM16/	RLA File :05/24/040/00369/AM16/	Lic.No/Date:0510396413 24.11.2015	Defer Date: 28.12.2016
	Decision :Deferred.			

209	Case No.:59/19/82-ALC4/2015	Party Name:EXCEL INDUSTRIES LIMITED	Meet No/Date:14/82- ALC4/2016 29.11.2016	Status:Deferred
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	HQ File :01/82/050/01540/AM16/	RLA File :03/94/040/00251/AM16/	Lic.No/Date:0310800536 01.12.2015	Defer Date: 28.12.2016
	Decision : Deferred.			

210	Case No.:62/19/82-ALC4/2015	Party Name:EXCEL INDUSTRIES LIMITED	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/01543/AM16/	RLA File :03/94/040/00252/AM16/	Lic.No/Date:0310800539 01.12.2015	Defer Date: 28.12.2016
	Decision : Deferred.			

211	Case No.:61/19/82-ALC4/2015	Party Name:K V AROCHEM PVT. LTD	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/01542/AM16/	RLA File :03/94/040/00440/AM16/	Lic.No/Date:0310800529 01.12.2015	Defer Date: 28.12.2016
	Decision : Deferred.			

212	Case No.:17/19/82-ALC4/2015	Party Name:JUBILANT LIFE SCIENCES LIMITED	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/01497/AM16/	RLA File :05/23/040/00002/AM16/	Lic.No/Date:0510396500 03.12.2015	Defer Date: 28.12.2016
	Decision : Deferred.			

213	Case No.:1/8/82-ALC4/2016	Party Name:SWATI MENTHOL & ALLIED CHEMICALS LTD.,	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00339/AM17/	RLA File :29/24/040/00007/AM16/	Lic.No/Date:2910025232 04.12.2015	Defer Date: 28.12.2016
	Decision : Deferred.			

213A	Case No.:84/20/82-ALC4/2015	Party Name:SIRMAXO CHEMICALS PVT LTD	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Approved
	HQ File :01/82/050/01667/AM16/	RLA File :03/95/040/00730/AM16/	Lic.No/Date:0310801411 30.12.2015	Defer Date:
	Decision: This case has already been approved in NC meeting No.13/82 dt. 16.11.2016 at Sl. No.246 on repeat basis based on the earlier decision taken by NC in its meeting No.06/82 dated 29.08.2014, copy uploaded at the end of these minutes. RA may take action as per decision of NC.			

214	Case No.:90/19/82-ALC4/2015	Party Name:VENUS REMEDIES LTD.,	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/01571/AM16/	RLA File :22/24/040/00082/AM16/	Lic.No/Date:2210015359 07.12.2015	Defer Date: 28.12.2016
	Decision :			

215	Case No.:40/19/82-ALC4/2015	Party Name:JUBILANT LIFE SCIENCES LIMITED	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/01521/AM16/	RLA File :05/23/040/00240/AM16/	Lic.No/Date:0510396587 10.12.2015	Defer Date: 28.12.2016
	Decision : Deferred.			

216	Case No.:88/19/82-ALC4/2015	Party Name:THEON PHARMACEUTICALS LTD.,	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/01569/AM16/	RLA File :22/24/040/00081/AM16/	Lic.No/Date:2210015365 10.12.2015	Defer Date: 28.12.2016
	Decision : Deferred for want of comments from DoP.			

217	Case No.:94/19/82-ALC4/2015	Party Name:THEON PHARMACEUTICALS LTD.,	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Approved
	HQ File :01/82/050/01575/AM16/	RLA File :22/24/040/00080/AM16/	Lic.No/Date:2210015366 10.12.2015	Defer Date:
	Decision : The Committee decided ratify norms as per earlier SION A-3647 published vide PN No.64 dated 17.03.2016. RA concerned may calculate the quantity on pro-rata basis.			

218	Case No.:42/21/82-ALC4/2015	Party Name:NATCO PHARMA LIMITED	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:withdrawn
	HQ File :01/82/050/01747/AM16/	RLA File :09/24/040/00520/AM16/	Lic.No/Date:0910062967 11.12.2015	Defer Date:
	Decision : Already approved in NC meeting No.12 dated 28.09.2016.			

219	Case No.:56/21/82-ALC4/2015	Party Name:VIVIMED LABS LIMITED	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/01761/AM16/	RLA File :09/24/040/00523/AM16/	Lic.No/Date:0910062965 11.12.2015	Defer Date: 28.12.2016
	Decision :Deferred.			

220	Case No.:30/19/82-ALC4/2015	Party Name:PAYAL PETROCHEM PRIVATE LIMITED	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/01510/AM16/	RLA File :05/24/040/00401/AM16/	Lic.No/Date:0510396611 14.12.2015	Defer Date: 28.12.2016
	Decision :Deferred.			

221	Case No.:31/19/82-ALC4/2015	Party Name:PAYAL PETROCHEM PRIVATE LIMITED	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File	RLA File	Lic.No/Date:0510396609	Defer Date:

	:01/82/050/01511/AM16/	:05/24/040/00375/AM16/	14.12.2015	28.12.2016
	Decision :Deferred.			

222	Case No.: 32/19/82-ALC4/2015	Party Name:PAYAL PETROCHEM PRIVATE LIMITED	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/01513/AM16/	RLA File :05/24/040/00381/AM16/	Lic.No/Date:0510396610 14.12.2015	Defer Date: 28.12.2016
	Decision :Deferred.			

223	Case No.: 10/19/82-ALC4/2015	Party Name:TATVA CHINTAN PHARMA CHEM PVT LTD	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/01490/AM16/	RLA File :34/24/040/00223/AM16/	Lic.No/Date:3410041732 14.12.2015	Defer Date: 28.12.2016
	Decision :Deferred.			

224	Case No.: 39/19/82-ALC4/2015	Party Name:JUBILANT LIFE SCIENCES LIMITED	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/01520/AM16/	RLA File :05/23/040/00360/AM16/	Lic.No/Date:0510396634 16.12.2015	Defer Date: 28.12.2016
	Decision :Deferred.			

225	Case No.: 41/19/82-ALC4/2015	Party Name:JUBILANT LIFE SCIENCES LIMITED	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/01522/AM16/	RLA File :05/23/040/00001/AM16/	Lic.No/Date:0510396632 16.12.2015	Defer Date: 28.12.2016
	Decision :Deferred.			

226	Case No.: 42/19/82-ALC4/2015	Party Name:JUBILANT LIFE SCIENCES LIMITED	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/01523/AM16/	RLA File :05/23/040/00192/AM16/	Lic.No/Date:0510396633 16.12.2015	Defer Date: 28.12.2016
	Decision :Deferred.			

227	Case No.: 9/15/82-ALC4/2015	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Approved
	HQ File :01/82/050/01320/AM16/	RLA File :09/24/040/00530/AM16/	Lic.No/Date:0910062986 17.12.2015	Defer Date:
	Decision : The Committee decided to ratify norms on repeat basis based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/429/2012-PI(Norms) dated 06.06.2012, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

228	Case No.: 36/19/82-ALC4/2015	Party Name: PANACEA BIOTEC LTD.,	Meet No/Date: 14/82-ALC4/2016 29.11.2016	Status: Deferred
	HQ File :01/82/050/01517/AM16/	RLA File :05/24/040/00439/AM16/	Lic.No/Date: 0510396670 18.12.2015	Defer Date: 28.12.2016
	Decision : Deferred for want of comments from DBT.			

229	Case No.: 35/19/82-ALC4/2015	Party Name: HELLO PAINTS (P) LTD	Meet No/Date: 14/82-ALC4/2016 29.11.2016	Status: Deferred
	HQ File :01/82/050/01516/AM16/	RLA File :05/23/040/00396/AM16/	Lic.No/Date: 0510396751 21.12.2015	Defer Date: 28.12.2016
	Decision : Deferred			

230	Case No.: 33/19/82-ALC4/2015	Party Name: V.D.H. ORGANICS PVT. LTD	Meet No/Date: 14/82-ALC4/2016 29.11.2016	Status: Deferred
	HQ File :01/82/050/01514/AM16/	RLA File :05/24/040/00448/AM16/	Lic.No/Date: 0510396777 21.12.2015	Defer Date: 28.12.2016
	Decision : Deferred.			

231	Case No.: 54/21/82-ALC4/2015	Party Name: VIVIMED LABS LIMITED	Meet No/Date: 14/82-ALC4/2016 29.11.2016	Status: Deferred
	HQ File :01/82/050/01759/AM16/	RLA File :09/24/040/00525/AM16/	Lic.No/Date: 0910063015 21.12.2015	Defer Date: 28.12.2016
	Decision : Deferred.			

232	Case No.: 61/21/82-ALC4/2015	Party Name: VIVIMED LABS LIMITED	Meet No/Date: 14/82-ALC4/2016 29.11.2016	Status: Deferred
	HQ File :01/82/050/01766/AM16/	RLA File :09/24/040/00547/AM16/	Lic.No/Date: 0910063018 21.12.2015	Defer Date: 28.12.2016
	Decision : Deferred.			

233	Case No.: 55/21/82-ALC4/2015	Party Name: PORUS LABORATORIES PVT LTD	Meet No/Date: 14/82-ALC4/2016 29.11.2016	Status: Deferred
	HQ File :01/82/050/01760/AM16/	RLA File :09/24/040/00573/AM16/	Lic.No/Date: 0910063035 28.12.2015	Defer Date: 28.12.2016
	Decision : Deferred.			

234	Case No.: 34/21/82-ALC4/2015	Party Name: DEEPAK NOVOCHEM TECHNOLOGIES LTD	Meet No/Date: 14/82-ALC4/2016 29.11.2016	Status: Deferred
	HQ File :01/82/050/01739/AM16/	RLA File :31/83/040/00128/AM16/	Lic.No/Date: 3110065816 30.12.2015	Defer Date: 28.12.2016

	Decision :Deferred.
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235	Case No.:22/19/82-ALC4/2015	Party Name:FRESENIUS KABI ONCOLOGY LIMITED	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/01502/AM16/	RLA File :05/23/040/00244/AM16/	Lic.No/Date:0510397137 30.12.2015	Defer Date: 28.12.2016
	Decision : Information called for from the firm in NC meeting No.06/82 dated 14.06.2016 is awaited.			

236	Case No.:23/19/82-ALC4/2015	Party Name:FRESENIUS KABI ONCOLOGY LIMITED	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/01503/AM16/	RLA File :05/23/040/00260/AM16/	Lic.No/Date:0510397138 30.12.2015	Defer Date: 28.12.2016
	Decision : Information called for from the firm in NC meeting No.06/82 dated 14.06.2016 is awaited.			

237	Case No.:13/19/82-ALC4/2015	Party Name:MALLADI DRUGS & PHARMACEUTICALS LIMITED	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/01493/AM16/	RLA File :04/24/040/00213/AM16/	Lic.No/Date:0410161479 30.12.2015	Defer Date: 28.12.2016
	Decision : Information called for from the firm in NC meeting No.04/82 dated 24.05.2016 is awaited.			

238	Case No.:47/21/82-ALC4/2015	Party Name:BHAGIRADHA CHEMICALS & INDUSTRIES LIMITED	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/01752/AM16/	RLA File :09/24/040/00570/AM16/	Lic.No/Date:0910063087 01.01.2016	Defer Date: 28.12.2016
	Decision :Deferred.			

239	Case No.:35/21/82-ALC4/2015	Party Name:DEEPAK NOVOCHEM TECHNOLOGIES LTD	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/01740/AM16/	RLA File :31/83/040/00094/AM16/	Lic.No/Date:3110065843 01.01.2016	Defer Date: 28.12.2016
	Decision :Deferred.			

240	Case No.:2/17/82-ALC4/2015	Party Name:ARENE LIFE SCIENCES LIMITED.	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/01462/AM16/	RLA File :09/24/040/00571/AM16/	Lic.No/Date:0910063114 08.01.2016	Defer Date: 28.12.2016
	Decision : Information called for from the firm in NC meeting No.12/82 dated 28.09.2016 is awaited.			

241	Case No.: 5/17/82-ALC4/2015	Party Name:DYNAMIC SPECIALITY CHEMICALS LIMITED	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/01465/AM16/	RLA File :30/24/040/00035/AM16/	Lic.No/Date:3010103695 11.01.2016	Defer Date: 28.12.2016
	Decision :Deferred.			

242	Case No.: 60/21/82-ALC4/2015	Party Name:SALICYLATES & CHEMICALS PRIVATE LIMITED	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/01765/AM16/	RLA File :09/24/040/00581/AM16/	Lic.No/Date:0910063135 13.01.2016	Defer Date: 28.12.2016
	Decision :Deferred.			

243	Case No.: 37/2/82-ALC4/2016	Party Name:ALKALOIDS CORPORATION	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00037/AM17/	RLA File :02/24/040/00181/AM16/	Lic.No/Date:0210206452 19.01.2016	Defer Date: 28.12.2016
	Decision : Information called for from the firm in NC meeting No.12/82 dated 28.09.2016 is awaited.			

244	Case No.: 31/21/82-ALC4/2015	Party Name:BALAJI AMINES LIMITED	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Approved
	HQ File :01/82/050/01736/AM16/	RLA File :31/83/040/00148/AM16/	Lic.No/Date:3110065887 25.01.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the earlier recommendation of D/oC&PC forwarded vide U.O.No.14010/122/2011-Ch-II dated 11.02.2016, uploaded at the end of these minutes or as applied by the firm whichever is less. RA concerned may take further necessary action as per the decision of NC.			

245	Case No.: 24/21/82-ALC4/2015	Party Name:BEST VALUE CHEM PVT. LTD.	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/01729/AM16/	RLA File :34/24/040/00267/AM16/	Lic.No/Date:3410041832 28.01.2016	Defer Date: 28.12.2016
	Decision :Deferred.			

246	Case No.: 17/10/82-ALC4/2016	Party Name:IND-SWIFT LABORATORIES LTD.,	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00363/AM17/	RLA File :22/24/040/00104/AM16/	Lic.No/Date:2210015407 01.02.2016	Defer Date: 28.12.2016
	Decision :Deferred.			

247	Case No.:8/21/82-ALC4/2015	Party Name:JUBILANT GENERICS LTD	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/01713/AM16/	RLA File :05/23/040/00438/AM16/	Lic.No/Date:0510397455 01.02.2016	Defer Date: 28.12.2016
	Decision :Deferred.			

248	Case No.:13/21/82-ALC4/2015	Party Name:JUBILANT LIFE SCIENCES LIMITED	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/01718/AM16/	RLA File :05/23/040/00439/AM16/	Lic.No/Date:0510397481 03.02.2016	Defer Date: 28.12.2016
	Decision :Deferred.			

249	Case No.:1/19/82-ALC4/2015	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/01481/AM16/	RLA File :09/24/040/00634/AM16/	Lic.No/Date:0910063213 04.02.2016	Defer Date: 28.12.2016
	Decision :Deferred for want of comments from DoP.			

250	Case No.:4/19/82-ALC4/2015	Party Name:ALPHAMED FORMULATIONS P LTD.	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/01484/AM16/	RLA File :09/24/040/00628/AM16/	Lic.No/Date:0910063226 05.02.2016	Defer Date: 28.12.2016
	Decision : Information called for from the firm in NC meeting No.08/82 dated 27.07.2016 is awaited.			

251	Case No.:25/21/82-ALC4/2015	Party Name:RONAK CHEMICALS	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/01730/AM16/	RLA File :34/24/040/00274/AM16/	Lic.No/Date:3410041858 05.02.2016	Defer Date: 28.12.2016
	Decision : Deferred for want of comments from DoP			

252	Case No.:26/21/82-ALC4/2015	Party Name:RONAK CHEMICALS	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/01731/AM16/	RLA File :34/24/040/00273/AM16/	Lic.No/Date:3410041857 05.02.2016	Defer Date: 28.12.2016
	Decision : Deferred for want of comments from DoP			

253	Case No.:14/21/82-ALC4/2015	Party Name:DHAMPUR SUGAR MILLS LTD	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/01719/AM16/	RLA File :05/23/040/00456/AM16/	Lic.No/Date:0510397521 08.02.2016	Defer Date: 28.12.2016

	Decision :Deferred.
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254	Case No.:5/19/82-ALC4/2015	Party Name:GOPINATH CHEM-TECH LTD.,	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/01485/AM16/	RLA File :08/24/040/00291/AM16/	Lic.No/Date:0810137155 08.02.2016	Defer Date: 28.12.2016
	Decision :Deferred.			

255	Case No.:62/4/82-ALC4/2016	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00125/AM17/	RLA File :03/95/040/00568/AM16/	Lic.No/Date:0310802284 08.02.2016	Defer Date: 28.12.2016
	Decision :Deferred.			

256	Case No.:85/19/82-ALC4/2015	Party Name:ANUPAM RASAYAN (INDIA) LTD	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/01566/AM16/	RLA File :52/24/040/00076/AM16/	Lic.No/Date:5210041759 09.02.2016	Defer Date: 28.12.2016
	Decision : Deferred for want of comments from DoP.			

257	Case No.:8/2/82-ALC4/2016	Party Name:GULBRANDSEN CHEMICALS PVT LTD	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00008/AM17/	RLA File :34/24/040/00284/AM16/	Lic.No/Date:3410041870 10.02.2016	Defer Date: 28.12.2016
	Decision :Deferred.			

258	Case No.:15/10/82-ALC4/2016	Party Name:INFINITY LABORATORIES PVT.LTD.,	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00361/AM17/	RLA File :22/24/040/00107/AM16/	Lic.No/Date:2210015412 10.02.2016	Defer Date: 28.12.2016
	Decision : Deferred for want of comments from DoP			

259	Case No.:30/21/82-ALC4/2015	Party Name:JODAS EXPOIM PVT.LTD.,	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/01735/AM16/	RLA File :05/23/040/00467/AM16/	Lic.No/Date:0510397580 10.02.2016	Defer Date: 28.12.2016
	Decision : Deferred for want of comments from DoP			

260	Case No.:97/19/82-ALC4/2015	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status: Approved
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	HQ File :01/82/050/01578/AM16/	RLA File :09/24/040/00652/AM16/	Lic.No/Date:0910063248 11.02.2016	Defer Date:
	Decision : The Committee decided to ratify norms on repeat basis based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/605/2014-PI(Norms) dated April, 2015 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

261	Case No.:36/2/82-ALC4/2016	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:14/82- ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00036/AM17/	RLA File :03/95/040/00870/AM16/	Lic.No/Date:0310802475 11.02.2016	Defer Date: 28.12.2016
	Decision :Deferred.			

262	Case No.:35/4/82-ALC4/2016	Party Name:INDOCO REMEDIES LIMITED	Meet No/Date:14/82- ALC4/2016 29.11.2016	Status: Approved
	HQ File :01/82/050/00098/AM17/	RLA File :03/94/040/00952/AM16/	Lic.No/Date:0310802542 12.02.2016	Defer Date:
	Decision : The Committee decided to ratify norms as per SION A-412 or as applied by the firm whichever is less. RA concerned may take further necessary action as per the decision of NC.			

263	Case No.:101/19/82-ALC4/2015	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:14/82- ALC4/2016 29.11.2016	Status: Approved
	HQ File :01/82/050/01582/AM16/	RLA File :09/24/040/00668/AM16/	Lic.No/Date:0910063275 16.02.2016	Defer Date:
	Decision : The Committee decided to ratify norms on repeat basis based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/552/2014-PI(Norms) dated January, 2015 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

264	Case No.:5/2/82-ALC4/2016	Party Name:MAMTA POLYCOATS	Meet No/Date:14/82- ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00005/AM17/	RLA File :34/24/040/00293/AM16/	Lic.No/Date:3410041887 16.02.2016	Defer Date: 28.12.2016
	Decision :Deferred.			

265	Case No.:13/10/82-ALC4/2016	Party Name:IND-SWIFT LABORATORIES LTD.,	Meet No/Date:14/82- ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00359/AM17/	RLA File :22/24/040/00109/AM16/	Lic.No/Date:2210015417 17.02.2016	Defer Date: 28.12.2016
	Decision : Deferred for want of comments from DoP			

266	Case No.: 55/2/82-ALC4/2016	Party Name:MAHARSHI PHARMA CHEM PVT.LTD,	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00055/AM17/	RLA File :08/24/040/00392/AM16/	Lic.No/Date:0810137224 17.02.2016	Defer Date: 28.12.2016
	Decision : : Information called for from the firm in NC meeting No.08/82 dated 27.07.2016 is awaited. The Committee accordingly deferred the case.			

267	Case No.: 35/2/82-ALC4/2016	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00035/AM17/	RLA File :03/95/040/00868/AM16/	Lic.No/Date:0310802660 17.02.2016	Defer Date: 28.12.2016
	Decision :Deferred.			

268	Case No.: 102/19/82-ALC4/2015	Party Name:VIVIMED LABS LIMITED	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/01583/AM16/	RLA File :09/24/040/00666/AM16/	Lic.No/Date:0910063280 17.02.2016	Defer Date: 28.12.2016
	Decision :Deferred.			

269	Case No.: 20/4/82-ALC4/2016	Party Name:JUBILANT GENERICS LTD	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00083/AM17/	RLA File :05/23/040/00469/AM16/	Lic.No/Date:0510397644 18.02.2016	Defer Date: 28.12.2016
	Decision :Deferred.			

270	Case No.: 23/4/82-ALC4/2016	Party Name:JUBILANT GENERICS LTD	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00086/AM17/	RLA File :05/23/040/00470/AM16/	Lic.No/Date:0510397643 18.02.2016	Defer Date: 28.12.2016
	Decision :Deferred.			

271	Case No.: 34/2/82-ALC4/2016	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00034/AM17/	RLA File :03/95/040/00888/AM16/	Lic.No/Date:0310802715 19.02.2016	Defer Date: 28.12.2016
	Decision :Deferred.			

272	Case No.: 9/2/82-ALC4/2016	Party Name:DEEPAK NITRITE LIMITED	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Approved
	HQ File :01/82/050/00009/AM17/	RLA File :34/24/040/00161/AM16/	Lic.No/Date:3410041915 22.02.2016	Defer Date:

	Decision : The Committee decided to ratify norms based on the earlier decision taken by NC in its meeting No.14/82 dated 05.07.2011, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.		
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273	Case No.: 27/2/82-ALC4/2016	Party Name:PRIVI ORGANICS LTD	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00027/AM17/	RLA File :03/95/040/00874/AM16/	Lic.No/Date:0310802827 24.02.2016	Defer Date: 28.12.2016
	Decision :Deferred.			

274	Case No.: 22/2/82-ALC4/2016	Party Name:SANJIVANI PARANTERAL LIMITED	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00022/AM17/	RLA File :03/95/040/00897/AM16/	Lic.No/Date:0310802826 24.02.2016	Defer Date: 28.12.2016
	Decision :Deferred for want of comments from DoP.			

275	Case No.: 18/4/82-ALC4/2016	Party Name:VDH CHEM TECH PVT. LTD.	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00081/AM17/	RLA File :05/24/040/00550/AM16/	Lic.No/Date:0510397711 24.02.2016	Defer Date: 28.12.2016
	Decision :Deferred.			

276	Case No.: 24/4/82-ALC4/2016	Party Name:JUBILANT LIFE SCIENCES LIMITED	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00087/AM17/	RLA File :05/23/040/00491/AM16/	Lic.No/Date:0510397731 26.02.2016	Defer Date: 28.12.2016
	Decision :Deferred.			

277	Case No.: 4/2/82-ALC4/2016	Party Name:RIDDHI PHARMA	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00004/AM17/	RLA File :34/24/040/00301/AM16/	Lic.No/Date:3410041924 26.02.2016	Defer Date: 28.12.2016
	Decision :Deferred.			

278	Case No.: 84/4/82-ALC4/2016	Party Name:SYNTHO CHIRALS PVT. LTD	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00147/AM17/	RLA File :09/24/040/00648/AM16/	Lic.No/Date:0910063326 26.02.2016	Defer Date: 28.12.2016
	Decision :Deferred.			

279	Case No.: 43/2/82-	Party Name:YASHO	Meet No/Date:14/82-	Status:Deferred
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	ALC4/2016	INDUSTRIES PVT.LTD.	ALC4/2016 29.11.2016	
	HQ File :01/82/050/00043/AM17/	RLA File :03/95/040/00948/AM16/	Lic.No/Date:0310802906 29.02.2016	Defer Date: 28.12.2016
	Decision :Deferred.			

280	Case No.:6/2/82-ALC4/2016	Party Name:BEST VALUE CHEM PVT. LTD.	Meet No/Date:14/82- ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00006/AM17/	RLA File :34/24/040/00308/AM16/	Lic.No/Date:3410041932 01.03.2016	Defer Date: 28.12.2016
	Decision :Deferred.			

281	Case No.:42/2/82- ALC4/2016	Party Name:NEW ALLIANCE DYE-CHEM PVT. LTD.,	Meet No/Date:14/82- ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00042/AM17/	RLA File :03/95/040/00939/AM16/	Lic.No/Date:0310802934 01.03.2016	Defer Date: 28.12.2016
	Decision :Deferred.			

282	Case No.:14/2/82- ALC4/2016	Party Name:SHIVA PHARMACHEM LTD,	Meet No/Date:14/82- ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00014/AM17/	RLA File :34/24/040/00221/AM16/	Lic.No/Date:3410041935 01.03.2016	Defer Date: 28.12.2016
	Decision :Deferred.			

283	Case No.:28/4/82- ALC4/2016	Party Name:AVA CHEMICALS PVT.LTD.,	Meet No/Date:14/82- ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00091/AM17/	RLA File :03/94/040/00959/AM16/	Lic.No/Date:0310803032 03.03.2016	Defer Date: 28.12.2016
	Decision :Deferred.			

284	Case No.:67/7/82- ALC4/2016	Party Name:BIOLOGICAL E LTD	Meet No/Date:14/82- ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00241/AM17/	RLA File :09/24/040/00714/AM16/	Lic.No/Date:0910063353 03.03.2016	Defer Date: 28.12.2016
	Decision :Deferred for want of comments from DBT.			

285	Case No.:29/4/82-ALC4/2016	Party Name:HUBERGROUP INDIA PRIVATE LIMITED.	Meet No/Date:14/82- ALC4/2016 29.11.2016	Status: Approved
	HQ File :01/82/050/00092/AM17/	RLA File :03/94/040/01004/AM16/	Lic.No/Date:0310803038 03.03.2016	Defer Date:
	Decision : The Committee decided to ratify norms on repeat basis based on the earlier decision taken by NC in its meeting No.20/82 dated 20.09.2012, uploaded at the end of these minutes or			

	as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.
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286	Case No.: 3/4/82-ALC4/2016	Party Name:JAGSONPAL PHARMACEUTICALS LTD.	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status: Approved
	HQ File :01/82/050/00066/AM17/	RLA File :05/23/040/00502/AM16/	Lic.No/Date:0510397820 04.03.2016	Defer Date:
	Decision : The Committee decided to ratify norms as per SION A-412 or as applied by the firm whichever is less. RA concerned may take further necessary action as per the decision of NC.			

287	Case No.: 50/2/82-ALC4/2016	Party Name:PANERA BIOTEC PVT.LTD.	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status: Deferred
	HQ File :01/82/050/00050/AM17/	RLA File :05/24/040/00597/AM16/	Lic.No/Date:0510397827 04.03.2016	Defer Date: 28.12.2016
	Decision : Deferred for want of comments from DBT.			

288	Case No.: 66/4/82-ALC4/2016	Party Name:STRIDES SHASUN LIMITED	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status: Deferred
	HQ File :01/82/050/00129/AM17/	RLA File :04/24/040/00257/AM16/	Lic.No/Date:0410161685 04.03.2016	Defer Date: 28.12.2016
	Decision : Information called for from the firm in NC meeting No.12/82 dated 28.09.2016 is awaited. The Committee accordingly deferred the case.			

289	Case No.: 67/4/82-ALC4/2016	Party Name:STRIDES SHASUN LIMITED	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status: Deferred
	HQ File :01/82/050/00130/AM17/	RLA File :04/24/040/00256/AM16/	Lic.No/Date:0410161684 04.03.2016	Defer Date: 28.12.2016
	Decision : Information called for from the firm in NC meeting No.12/82 dated 28.09.2016 is awaited. The Committee accordingly deferred the case.			

290	Case No.: 40/4/82-ALC4/2016	Party Name:BTL EXPORTS PVT. LTD.,	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status: Deferred
	HQ File :01/82/050/00103/AM17/	RLA File :03/94/040/01017/AM16/	Lic.No/Date:0310803105 07.03.2016	Defer Date: 28.12.2016
	Decision : The Committee as recommendation of D/O Pharmaceuticals forwarded vide O.M.No.35011/207/2016-PI(Norms) dated 08.09.2016 decided to call for following information from the firm: 1. Copy of valid drug manufacturing license for the export product with approved composition. 2. Firm has shown 5% wastage in one application and 22% wastage in another application. Justification for such variation may be furnished. 3. Firm has shown use of 50 liters of stearyl alcohol with 1000kg ascorbic acid in flow diagram. However, in the CA certificate, it is shown as 1:1 by content of stearyl alcohol in export product may be furnished.			

	4. CoA/Test report of the export product vis-a-vis specification given in British Pharmacopoeia may be furnished. 5. Past production vis-a-vis actual consumption of import item duly certified by Central Excise Authorities may be furnished. The Committee accordingly deferred the case.
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291	Case No.:41/4/82-ALC4/2016 Party Name:BTL EXPORTS PVT. LTD., Meet No/Date:14/82-ALC4/2016 29.11.2016 Status:Deferred
	HQ File :01/82/050/00104/AM17/ RLA File :03/94/040/01018/AM16/ Lic.No/Date:0310803103 07.03.2016 Defer Date: 28.12.2016
	Decision : The Committee as recommendation of D/O Pharmaceuticals forwarded vide O.M.No.35011/207/2016-PI(Norms) dated 08.09.2016 decided to call for following information from the firm: 6. Copy of valid drug manufacturing license for the export product with approved composition. 7. Firm has shown 5% wastage in one application and 22% wastage in another application. Justification for such variation may be furnished. 8. Firm has shown use of 50 liters of stearyl alcohol with 1000kg ascorbic acid in flow diagram. However, in the CA certificate, it is shown as 1:1 by content of stearyl alcohol in export product may be furnished. 9. CoA/Test report of the export product vis-a-vis specification given in British Pharmacopoeia may be furnished. 10. Past production vis-a-vis actual consumption of import item duly certified by Central Excise Authorities may be furnished. The Committee accordingly deferred the case.

292	Case No.:57/4/82-ALC4/2016 Party Name:CLARIANT INDIA LIMITED Meet No/Date:14/82-ALC4/2016 29.11.2016 Status:Deferred
	HQ File :01/82/050/00120/AM17/ RLA File :03/94/040/01041/AM16/ Lic.No/Date:0310803137 08.03.2016 Defer Date: 28.12.2016
	Decision :Deferred.

293	Case No.:7/2/82-ALC4/2016 Party Name:SONGWON SPECIALTY CHEMICALS INDIA PVT. LTD. Meet No/Date:14/82-ALC4/2016 29.11.2016 Status:Deferred
	HQ File :01/82/050/00007/AM17/ RLA File :34/24/040/00323/AM16/ Lic.No/Date:3410041954 08.03.2016 Defer Date: 28.12.2016
	Decision :Deferred.

294	Case No.:56/4/82-ALC4/2016 Party Name:CLARIANT INDIA LIMITED Meet No/Date:14/82-ALC4/2016 29.11.2016 Status:Approved
	HQ File :01/82/050/00119/AM17/ RLA File :03/94/040/01040/AM16/ Lic.No/Date:0310803170 09.03.2016 Defer Date:
	Decision : The Committee decided to ratify norms on repeat basis based on the earlier decision taken by NC for same product in Meeting No.06/82 dt.29.08.2014, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.

295	Case No.: 55/4/82-ALC4/2016	Party Name:ENCUBE ETHICALS PVT LTD	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status: Deferred
	HQ File :01/82/050/00118/AM17/	RLA File :03/94/040/01044/AM16/	Lic.No/Date:0310803171 09.03.2016	Defer Date: 28.12.2016
	Decision : Deferred for want of comments from DoP.			

296	Case No.: 30/2/82-ALC4/2016	Party Name:NEW ALLIANCE DYE-CHEM PVT. LTD.,	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status: Deferred
	HQ File :01/82/050/00030/AM17/	RLA File :03/95/040/00940/AM16/	Lic.No/Date:0310803176 09.03.2016	Defer Date: 28.12.2016
	Decision : Deferred.			

297	Case No.: 31/2/82-ALC4/2016	Party Name:NEW ALLIANCE DYE-CHEM PVT. LTD.,	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status: Deferred
	HQ File :01/82/050/00031/AM17/	RLA File :03/95/040/00931/AM16/	Lic.No/Date:0310803177 09.03.2016	Defer Date: 28.12.2016
	Decision : Deferred.			

298	Case No.: 3/2/82-ALC4/2016	Party Name:RONAK CHEMICALS	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status: Deferred
	HQ File :01/82/050/00003/AM17/	RLA File :34/24/040/00329/AM16/	Lic.No/Date:3410041957 09.03.2016	Defer Date: 28.12.2016
	Decision : Deferred.			

299	Case No.: 39/4/82-ALC4/2016	Party Name:J.B. CHEMICALS & PHARMACEUTICALS LIMITED	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status: Approved
	HQ File :01/82/050/00102/AM17/	RLA File :03/94/040/00973/AM16/	Lic.No/Date:0310803223 10.03.2016	Defer Date:
	Decision : The Committee decided to ratify norms as per SION A-412 or as applied by the firm whichever is less. RA concerned may take further necessary action as per the decision of NC.			

300	Case No.: 58/2/82-ALC4/2016	Party Name:CHIRO PHARMA	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status: Approved
	HQ File :01/82/050/00058/AM17/	RLA File :22/24/040/00115/AM16/	Lic.No/Date:2210015444 11.03.2016	Defer Date:
	Decision : The Committee decided to ratify norms as per SION A-3648 published earlier vide PN No.64 dated 17.03.2016. RA concerned may calculate quantity on pro-rata basis as per decision.			

301	Case No.: 59/2/82-ALC4/2016	Party Name:CHIRO PHARMA	Meet No/Date:14/82-ALC4/2016	Status: Approved
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			29.11.2016	
	HQ File :01/82/050/00059/AM17/	RLA File :22/24/040/00112/AM16/	Lic.No/Date:2210015443 11.03.2016	Defer Date:
	Decision : The Committee decided to ratify norms as per SION A-3648 published earlier vide PN No.64 dated 17.03.2016. RA concerned may calculate quantity on pro-rata basis as per decision.			

302	Case No.:176/10/82-ALC4/2016	Party Name:DEEPAK NOVOCHEM TECHNOLOGIES LTD	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00522/AM17/	RLA File :31/83/040/00178/AM16/	Lic.No/Date:3110066046 14.03.2016	Defer Date: 28.12.2016
	Decision :Deferred.			

303	Case No.:13/1/82-ALC1/2016	Party Name:ONEIRO CHEMICALS LTD	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/01787/AM16/	RLA File :34/24/040/00286/AM16/	Lic.No/Date:3410041972 14.03.2016	Defer Date: 28.12.2016
	Decision :Deferred.			

304	Case No.:37/4/82-ALC4/2016	Party Name:GLOBE TROTTERS PVT LTD	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00100/AM17/	RLA File :03/94/040/00962/AM16/	Lic.No/Date:0310803341 15.03.2016	Defer Date: 28.12.2016
	Decision : The Committee decided to call for copy of DML from the firm and deferred the case.			

305	Case No.:144/10/82-ALC4/2016	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Approved
	HQ File :01/82/050/00490/AM17/	RLA File :09/24/040/00727/AM16/	Lic.No/Date:0910063417 15.03.2016	Defer Date:
	Decision : The Committee decided to ratify norms on repeat basis based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/69/2016-PI(Norms) dated June 2016 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

306	Case No.:26/4/82-ALC4/2016	Party Name:BENZO CHEM INDUSTRIES PRIVATE LIMITED,	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00089/AM17/	RLA File :03/94/040/01057/AM16/	Lic.No/Date:0310803376 16.03.2016	Defer Date: 28.12.2016
	Decision : Deferred.			

307	Case No.:168/10/82-	Party Name:RA CHEM	Meet No/Date:14/82-	Status:
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	ALC4/2016	PHARMA LIMITED	ALC4/2016 29.11.2016	Approved
	HQ File :01/82/050/00514/AM17/	RLA File :09/24/040/00741/AM16/	Lic.No/Date:0910063422 16.03.2016	Defer Date:
	Decision : The Committee decided to ratify norms on repeat basis based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/811/2015-PI(Norms) dated 07.06.2016 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

308	Case No.:7/4/82-ALC4/2016	Party Name:JUBILANT LIFE SCIENCES LIMITED	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00070/AM17/	RLA File :05/23/040/00468/AM16/	Lic.No/Date:0510397952 17.03.2016	Defer Date: 28.12.2016
	Decision :Deferred.			

309	Case No.:13/4/82-ALC4/2016	Party Name:JUBILANT LIFE SCIENCES LIMITED	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00076/AM17/	RLA File :05/23/040/00390/AM16/	Lic.No/Date:0510397953 17.03.2016	Defer Date: 28.12.2016
	Decision :Deferred.			

310	Case No.:145/10/82-ALC4/2016	Party Name:MSN PHARMACHEM PRIVATE LIMITED	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Approved
	HQ File :01/82/050/00491/AM17/	RLA File :09/24/040/00725/AM16/	Lic.No/Date:0910063424 17.03.2016	Defer Date:
	Decision : The Committee decided to ratify norms on repeat basis based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/871/2015-PI(Norms) dated 24.05.2016 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

311	Case No.:5/4/82-ALC4/2016	Party Name:JODAS EXPOIM PVT.LTD.,	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Approved
	HQ File :01/82/050/00068/AM17/	RLA File :05/23/040/00544/AM16/	Lic.No/Date:0510397982 18.03.2016	Defer Date:
	Decision : The Committee decided to ratify norms as per SION published for injection for above 5ml. RA may calculation quantity on pro-rata basis as per decision of NC.			

312	Case No.:8/4/82-ALC4/2016	Party Name:JODAS EXPOIM PVT.LTD.,	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00071/AM17/	RLA File :05/23/040/00541/AM16/	Lic.No/Date:0510397985 18.03.2016	Defer Date: 28.12.2016
	Decision : Deferred for want of comments from DoP.			

313	Case No.:153/10/82-ALC4/2016	Party Name:OPTIMUS DRUGS PRIVATE LIMITED	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status: Approved
	HQ File :01/82/050/00499/AM17/	RLA File :09/24/040/00738/AM16/	Lic.No/Date:0910063433 18.03.2016	Defer Date:
	Decision : The Committee decided to ratify norms on repeat basis based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/3/2016-PI(Norms) dated 01.06.2016 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

314	Case No.:85/4/82-ALC4/2016	Party Name:SYNTHO CHIRALS PVT. LTD	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00148/AM17/	RLA File :09/24/040/00742/AM16/	Lic.No/Date:0910063432 18.03.2016	Defer Date: 28.12.2016
	Decision :Deferred.			

315	Case No.:36/4/82-ALC4/2016	Party Name:INDOFIL INDUSTRIES LTD.	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00099/AM17/	RLA File :03/94/040/01056/AM16/	Lic.No/Date:0310803468 21.03.2016	Defer Date: 28.12.2016
	Decision :Deferred.			

316	Case No.:4/4/82-ALC4/2016	Party Name:JODAS EXPOIM PVT.LTD.,	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status: Approved
	HQ File :01/82/050/00067/AM17/	RLA File :05/23/040/00543/AM16/	Lic.No/Date:0510397989 21.03.2016	Defer Date:
	Decision : The Committee decided to ratify norms as per SION A-3667 published earlier vide PN No.64 dated 17.03.2016 for export product No.1 and for export product No.2 may be calculated on pro-rata basis. RA concerned may calculate quantity on pro-rata basis as per decision.			

317	Case No.:6/4/82-ALC4/2016	Party Name:JODAS EXPOIM PVT.LTD.,	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status: Approved
	HQ File :01/82/050/00069/AM17/	RLA File :05/23/040/00542/AM16/	Lic.No/Date:0510397988 21.03.2016	Defer Date:
	Decision : The Committee decided to ratify norms as per SION published for injection for 5ml published and quantity to be calculated for 100 vial. RA concerned may take action as per the decision of NC.			

318	Case No.:81/4/82-ALC4/2016	Party Name:SURVIVAL TECHNOLOGIES PVT.LTD.	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00144/AM17/	RLA File :03/95/040/00984/AM16/	Lic.No/Date:0310803500 22.03.2016	Defer Date: 28.12.2016

	Decision :Deferred.
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319	Case No.:50/4/82-ALC4/2016	Party Name:AVA CHEMICALS PVT.LTD.,	Meet No/Date:14/82- ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00113/AM17/	RLA File :03/94/040/01070/AM16/	Lic.No/Date:0310803526 23.03.2016	Defer Date: 28.12.2016
	Decision :Deferred.			

320	Case No.:108/7/82-ALC4/2016	Party Name:FRESENIUS KABI ONCOLOGY LIMITED	Meet No/Date:14/82- ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00282/AM17/	RLA File :05/23/040/00518/AM16/	Lic.No/Date:0510398017 23.03.2016	Defer Date: 28.12.2016
	Decision : Deferred for want of comments from DoP.			

321	Case No.:47/4/82-ALC4/2016	Party Name:HUBERGROUP INDIA PRIVATE LIMITED.	Meet No/Date:14/82- ALC4/2016 29.11.2016	Status: Approved
	HQ File :01/82/050/00110/AM17/	RLA File :03/94/040/01078/AM16/	Lic.No/Date:0310803568 28.03.2016	Defer Date:
	Decision : The Committee decided to ratify norms on repeat basis based on the earlier decision taken by NC in its meeting No.21/82 dated 06.02.2014 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

322	Case No.:80/4/82-ALC4/2016	Party Name:YASHO INDUSTRIES PVT.LTD.	Meet No/Date:14/82- ALC4/2016 29.11.2016	Status: Approved
	HQ File :01/82/050/00143/AM17/	RLA File :03/95/040/01007/AM16/	Lic.No/Date:0310803591 29.03.2016	Defer Date:
	Decision : The Committee decided to ratify norms on repeat basis based on the earlier decision taken by NC in its meeting No.2/82 dated 18.04.2013 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

323	Case No.:186/10/82-ALC4/2016	Party Name:VOVANTIS LABORATORIES PVT LTD	Meet No/Date:14/82- ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00532/AM17/	RLA File :34/24/040/00290/AM16/	Lic.No/Date:3410042021 30.03.2016	Defer Date: 28.12.2016
	Decision : Deferred for want of comments from DoP.			

324	Case No.:43/4/82-ALC4/2016	Party Name:AARTI INDUSTRIES LIMITED	Meet No/Date:14/82- ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00106/AM17/	RLA File :03/94/040/01108/AM16/	Lic.No/Date:0310803663 31.03.2016	Defer Date: 28.12.2016

	Decision : Deferred for want of comments from DoP.
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325	Case No.: 69/4/82-ALC4/2016	Party Name:MALLADI DRUGS & PHARMACEUTICALS LIMITED	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00132/AM17/	RLA File :04/24/040/00275/AM16/	Lic.No/Date:0410161762 31.03.2016	Defer Date: 28.12.2016
	Decision : Information has been called for from the firm in NC meeting No.10/82 dated 23.08.2016 is awaited. The Committee accordingly deferred the case.			

326	Case No.: 76/4/82-ALC4/2016	Party Name:METROPOLITAN EXIMCHEM PRIVATE LTD.	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00139/AM17/	RLA File :03/95/040/01015/AM16/	Lic.No/Date:0310803674 31.03.2016	Defer Date: 28.12.2016
	Decision :Deferred.			

327	Case No.: 8/10/82-ALC4/2016	Party Name:BLUE CIRCLE ORGANICS PVT. LTD.	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00354/AM17/	RLA File :03/94/040/00645/AM16/	Lic.No/Date:0310803722 01.04.2016	Defer Date: 28.12.2016
	Decision :Deferred.			

328	Case No.: 7/10/82-ALC4/2016	Party Name:FERMENTA BIOTECH LTD	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Approved
	HQ File :01/82/050/00353/AM17/	RLA File :03/94/040/01125/AM16/	Lic.No/Date:0310803764 04.04.2016	Defer Date:
	Decision : The Committee decided to ratify norms on repeat basis based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/577/2015-PI(Norms) dated December 2015 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

329	Case No.: 77/4/82-ALC4/2016	Party Name:TITAN LABORATORIES PVT. LTD.	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Approved
	HQ File :01/82/050/00140/AM17/	RLA File :03/95/040/00001/AM17/	Lic.No/Date:0310803752 04.04.2016	Defer Date:
	Decision : The Committee decided to ratify norms on repeat basis based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/564/2012-PI(Norms) dated 21.12.2012 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

330	Case No.: 92/4/82-ALC4/2016	Party Name:SWATI MENTHOL & ALLIED	Meet No/Date:14/82-ALC4/2016	Status:Deferred
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		CHEMICALS LTD.,	29.11.2016	
	HQ File :01/82/050/00155/AM17/	RLA File :29/24/040/00010/AM16/	Lic.No/Date:2910025244 06.04.2016	Defer Date: 28.12.2016
	Decision :Deferred.			

331	Case No.:74/4/82-ALC4/2016	Party Name:YASHO INDUSTRIES PVT.LTD.	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status: Approved
	HQ File :01/82/050/00137/AM17/	RLA File :03/95/040/00021/AM17/	Lic.No/Date:0310803871 11.04.2016	Defer Date:
	Decision : The Committee decided to ratify norms on repeat basis based on the earlier decision taken by NC in its meeting No.03/82 dated 08.05.2014 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

332	Case No.:66/2/82-ALC4/2016	Party Name:ENCEE AROMATICS PVT. LIMITED	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00060/AM17/	RLA File :32/24/040/00043/AM16/	Lic.No/Date:3210077862 13.04.2016	Defer Date: 28.12.2016
	Decision : Deferred for want of comments from DoP.			

333	Case No.:167/10/82-ALC4/2016	Party Name:OPTIMUS DRUGS PRIVATE LIMITED	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00513/AM17/	RLA File :09/24/040/00777/AM16/	Lic.No/Date:0910063505 15.04.2016	Defer Date: 28.12.2016
	Decision : Deferred for want of comments from DoP.			

334	Case No.:127/10/82-ALC4/2016	Party Name:SUVEN LIFE SCIENCES LIMITED	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00473/AM17/	RLA File :09/24/040/00008/AM17/	Lic.No/Date:0910063506 18.04.2016	Defer Date: 28.12.2016
	Decision : Deferred for want of comments from DoP.			

335	Case No.:3/10/82-ALC4/2016	Party Name:INDOCO REMEDIES LIMITED	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00349/AM17/	RLA File :03/94/040/00042/AM17/	Lic.No/Date:0310804024 20.04.2016	Defer Date: 28.12.2016
	Decision : Deferred for want of comments from DoP.			

336	Case No.:69/2/82-ALC4/2016	Party Name:ALMELO PRIVATE LIMITED	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00063/AM17/	RLA File :09/24/040/00739/AM16/	Lic.No/Date:0910063533 21.04.2016	Defer Date: 28.12.2016

	Decision : Deferred for want of comments from DoP.
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337	Case No.: 98/10/82-ALC4/2016	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00444/AM17/	RLA File :17/24/040/00006/AM17/	Lic.No/Date:1710006305 21.04.2016	Defer Date: 28.12.2016
	Decision :Deferred.			

338	Case No.: 99/10/82-ALC4/2016	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00445/AM17/	RLA File :17/24/040/00005/AM17/	Lic.No/Date:1710006311 22.04.2016	Defer Date: 28.12.2016
	Decision :Deferred.			

339	Case No.: 164/10/82-ALC4/2016	Party Name:GLAND PHARMA LIMITED	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00510/AM17/	RLA File :09/24/040/00767/AM16/	Lic.No/Date:0910063540 22.04.2016	Defer Date: 28.12.2016
	Decision : Deferred for want of comments from DoP.			

340	Case No.: 125/10/82-ALC4/2016	Party Name:OPTIMUS DRUGS PRIVATE LIMITED	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00471/AM17/	RLA File :09/24/040/00033/AM17/	Lic.No/Date:0910063570 29.04.2016	Defer Date: 28.12.2016
	Decision : Deferred for want of comments from DoP.			

341	Case No.: 7/6/82-ALC4/2016	Party Name:MANGALAM ORGANICS LIMITED (FORMERLY DUJODWALA	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00174/AM17/	RLA File :03/95/040/00013/AM17/	Lic.No/Date:0310804365 03.05.2016	Defer Date: 28.12.2016
	Decision : Deferred for want of comments from DoP.			

342	Case No.: 107/10/82-ALC4/2016	Party Name:BALAJI AMINES LIMITED	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Approved
	HQ File :01/82/050/00453/AM17/	RLA File :31/83/040/00001/AM17/	Lic.No/Date:3110066134 04.05.2016	Defer Date: 28.12.2016
	Decision : Approved in Meeting No.12/82 dated 28.09.2016.			

343	Case No.: 108/10/82-ALC4/2016	Party Name:BALAJI AMINES LIMITED	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Approved
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	HQ File :01/82/050/00454/AM17/	RLA File :31/83/040/00182/AM16/	Lic.No/Date:3110066133 04.05.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the earlier recommendation of D/oC&PC forwarded vide U.O.No.14010/122/2011-Ch-II dated 11.02.2016, uploaded at the end of these minutes or as applied by the firm whichever is less. RA concerned may take further necessary action as per the decision of NC.			

344	Case No.:174/10/82-ALC4/2016	Party Name:FRESENIUS KABI ONCOLOGY LIMITED	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00520/AM17/	RLA File :05/23/040/00038/AM17/	Lic.No/Date:0510398377 04.05.2016	Defer Date: 28.12.2016
	Decision : Deferred for want of comments from DoP.			

345	Case No.:175/10/82-ALC4/2016	Party Name:KLJ PLASTICIZERS LIMITED	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00521/AM17/	RLA File :05/23/040/00032/AM17/	Lic.No/Date:0510398379 04.05.2016	Defer Date: 28.12.2016
	Decision :Deferred.			

346	Case No.:132/10/82-ALC4/2016	Party Name:SUVEN LIFE SCIENCES LIMITED	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00478/AM17/	RLA File :09/24/040/00040/AM17/	Lic.No/Date:0910063583 04.05.2016	Defer Date: 28.12.2016
	Decision : Deferred for want of comments from DoP.			

347	Case No.:181/10/82-ALC4/2016	Party Name:ALEMBIC PHARMACEUTICALS LTD	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00527/AM17/	RLA File :34/24/040/00021/AM17/	Lic.No/Date:3410042142 05.05.2016	Defer Date: 28.12.2016
	Decision : Deferred for want of comments from DoP.			

348	Case No.:9/10/82-ALC4/2016	Party Name:BENZO CHEM INDUSTRIES PRIVATE LIMITED,	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00355/AM17/	RLA File :03/94/040/00077/AM17/	Lic.No/Date:0310804424 05.05.2016	Defer Date: 28.12.2016
	Decision :Deferred.			

349	Case No.:6/10/82-ALC4/2016	Party Name:V.D.H. ORGANICS PVT. LTD	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00352/AM17/	RLA File :05/24/040/00054/AM17/	Lic.No/Date:0510398413 06.05.2016	Defer Date: 28.12.2016

	Decision :Deferred.
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350	Case No.:146/10/82-ALC4/2016	Party Name:PORUS LABORATORIES PVT LTD	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00492/AM17/	RLA File :09/24/040/00044/AM17/	Lic.No/Date:0910063608 09.05.2016	Defer Date: 28.12.2016
	Decision :Deferred.			

351	Case No.:178/10/82-ALC4/2016	Party Name:ALEMBIC PHARMACEUTICALS LTD	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00524/AM17/	RLA File :34/24/040/00354/AM16/	Lic.No/Date:3410042154 10.05.2016	Defer Date: 28.12.2016
	Decision : Deferred for want of comments from DoP.			

352	Case No.:77/10/82-ALC4/2016	Party Name:AMOL PHARMACEUTICALS PVT. LTD.	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00423/AM17/	RLA File :13/24/040/00004/AM17/	Lic.No/Date:1310048244 11.05.2016	Defer Date: 28.12.2016
	Decision : Deferred for want of comments from DoP.			

353	Case No.:71/10/82-ALC4/2016	Party Name:SENTISS PHARMA PVT.LTD.	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00417/AM17/	RLA File :05/24/040/00056/AM17/	Lic.No/Date:0510398495 13.05.2016	Defer Date: 28.12.2016
	Decision : Deferred for want of comments from DoP.			

354	Case No.:169/10/82-ALC4/2016	Party Name:BIOLOGICAL E LTD	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00515/AM17/	RLA File :09/24/040/00007/AM17/	Lic.No/Date:0910063629 17.05.2016	Defer Date: 28.12.2016
	Decision : Deferred for want of comments from DBT.			

355	Case No.:94/10/82-ALC4/2016	Party Name:KLJ PLASTICIZERS LIMITED	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00440/AM17/	RLA File :05/23/040/00067/AM17/	Lic.No/Date:0510398541 18.05.2016	Defer Date: 28.12.2016
	Decision :Deferred.			

356	Case No.:126/10/82-ALC4/2016	Party Name:BIOLOGICAL E LTD	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
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	HQ File :01/82/050/00472/AM17/	RLA File :09/24/040/00306/AM15/	Lic.No/Date:0910063657 19.05.2016	Defer Date: 28.12.2016
	Decision : Deferred for want of comments from DBT.			

357	Case No.: 149/10/82- ALC4/2016	Party Name:BIOLOGICAL E LTD	Meet No/Date:14/82- ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00495/AM17/	RLA File :09/24/040/00546/AM16/	Lic.No/Date:0910063659 19.05.2016	Defer Date: 28.12.2016
	Decision : Deferred for want of comments from DBT.			

358	Case No.: 72/10/82- ALC4/2016	Party Name:V.D.H. ORGANICS PVT. LTD	Meet No/Date:14/82- ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00418/AM17/	RLA File :05/24/040/00080/AM17/	Lic.No/Date:0510398561 19.05.2016	Defer Date: 28.12.2016
	Decision :Deferred.			

359	Case No.: 73/10/82- ALC4/2016	Party Name:VDH CHEM TECH PVT. LTD.	Meet No/Date:14/82- ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00419/AM17/	RLA File :05/24/040/00067/AM17/	Lic.No/Date:0510398560 19.05.2016	Defer Date: 28.12.2016
	Decision :Deferred.			

360	Case No.: 130/10/82- ALC4/2016	Party Name:SRINI PHARMACEUTICALS PRIVATE LIMITED	Meet No/Date:14/82- ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00476/AM17/	RLA File :09/24/040/00078/AM17/	Lic.No/Date:0910063664 23.05.2016	Defer Date: 28.12.2016
	Decision : Deferred for want of comments from DoP.			

361	Case No.: 83/10/82- ALC4/2016	Party Name:STERILE INDIA PRIVATE LIMITED	Meet No/Date:14/82- ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00429/AM17/	RLA File :05/24/040/00633/AM16/	Lic.No/Date:0510398574 23.05.2016	Defer Date: 28.12.2016
	Decision :Deferred.			

362	Case No.: 79/10/82- ALC4/2016	Party Name:FRESENIUS KABI ONCOLOGY LIMITED	Meet No/Date:14/82- ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00425/AM17/	RLA File :05/23/040/00075/AM17/	Lic.No/Date:0510398581 24.05.2016	Defer Date: 28.12.2016
	Decision : Deferred for want of comments from DoP.			

363	Case No.: 80/10/82-ALC4/2016	Party Name:INDO PHYTO	Meet No/Date:14/82-	Status:
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		CHEMICALS PVT LTD	ALC4/2016 29.11.2016	Approved
	HQ File :01/82/050/00426/AM17/	RLA File :05/23/040/00027/AM17/	Lic.No/Date:0510398587 24.05.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/254/2016-PI(Norms) dated 18.11.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

	Case No.:81/10/82-ALC4/2016	Party Name:INDO PHYTO CHEMICALS PVT LTD	Meet No/Date:14/82- ALC4/2016 29.11.2016	Status: Approved
364	HQ File :01/82/050/00427/AM17/	RLA File :05/23/040/00028/AM17/	Lic.No/Date:0510398588 24.05.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/254/2016-PI(Norms) dated 08.11.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

	Case No.:74/10/82-ALC4/2016	Party Name:JUBILANT GENERICS LTD	Meet No/Date:14/82- ALC4/2016 29.11.2016	Status:Deferred
365	HQ File :01/82/050/00420/AM17/	RLA File :05/23/040/00078/AM17/	Lic.No/Date:0510398583 24.05.2016	Defer Date: 28.12.2016
	Decision :Deferred.			

	Case No.:75/10/82-ALC4/2016	Party Name:JUBILANT GENERICS LTD	Meet No/Date:14/82- ALC4/2016 29.11.2016	Status:Deferred
366	HQ File :01/82/050/00421/AM17/	RLA File :05/23/040/00076/AM17/	Lic.No/Date:0510398582 24.05.2016	Defer Date: 28.12.2016
	Decision :Deferred.			

	Case No.:136/10/82-ALC4/2016	Party Name:METROCHEM API PVT. LTD.	Meet No/Date:14/82- ALC4/2016 29.11.2016	Status: Approved
367	HQ File :01/82/050/00482/AM17/	RLA File :09/24/040/00100/AM17/	Lic.No/Date:0910063676 25.05.2016	Defer Date:
	Decision : The Committee decided to ratify norms on repeat basis based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/210/2016-PI(Norms) dated Sept. 2016 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

	Case No.:185/10/82-ALC4/2016	Party Name:PAUSHAK LIMITED	Meet No/Date:14/82- ALC4/2016 29.11.2016	Status:Deferred
368	HQ File :01/82/050/00531/AM17/	RLA File :34/24/040/00037/AM17/	Lic.No/Date:3410042207 25.05.2016	Defer Date: 28.12.2016

	Decision : Deferred for want of comments from DoP.
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369	Case No.: 87/10/82-ALC4/2016	Party Name:SENTISS PHARMA PVT.LTD.	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00433/AM17/	RLA File :05/24/040/00058/AM17/	Lic.No/Date:0510398614 25.05.2016	Defer Date: 28.12.2016
	Decision : Deferred for want of comments from DoP.			

370	Case No.: 102/10/82-ALC4/2016	Party Name:IKRISH HEALTHCARE PVT.LTD.,	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00448/AM17/	RLA File :05/23/040/00091/AM17/	Lic.No/Date:0510398628 26.05.2016	Defer Date: 28.12.2016
	Decision : Deferred for want of comments from DoP.			

371	Case No.: 68/10/82-ALC4/2016	Party Name:JODAS EXPOIM PVT.LTD.,	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00414/AM17/	RLA File :05/23/040/00088/AM17/	Lic.No/Date:0510398631 26.05.2016	Defer Date: 28.12.2016
	Decision : Deferred for want of comments from DoP.			

372	Case No.: 65/10/82-ALC4/2016	Party Name:KORES (INDIA) LTD.	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00411/AM17/	RLA File :31/83/040/00014/AM17/	Lic.No/Date:3110066163 26.05.2016	Defer Date: 28.12.2016
	Decision : Deferred.			

373	Case No.: 88/10/82-ALC4/2016	Party Name:SENTISS PHARMA PVT.LTD.	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00434/AM17/	RLA File :05/24/040/00083/AM17/	Lic.No/Date:0510398625 26.05.2016	Defer Date: 28.12.2016
	Decision : Deferred for want of comments from DoP.			

374	Case No.: 147/10/82-ALC4/2016	Party Name:SHREEGEN PHARMA LTD	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Approved
	HQ File :01/82/050/00493/AM17/	RLA File :09/24/040/00091/AM17/	Lic.No/Date:0910063692 26.05.2016	Defer Date:
	Decision : The Committee decided to ratify norms on repeat basis based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/555/2015-PI(Norms) dated December, 2015 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

375	Case No.: 91/10/82-ALC4/2016	Party Name:VIC INDUSTRIES,	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status: Deferred
	HQ File :01/82/050/00437/AM17/	RLA File :17/24/040/00028/AM17/	Lic.No/Date:1710006343 26.05.2016	Defer Date: 28.12.2016
	Decision :Deferred.			

376	Case No.: 117/10/82-ALC4/2016	Party Name:DR. REDDYS LABORATORIES LIMITED	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status: Deferred
	HQ File :01/82/050/00463/AM17/	RLA File :09/24/040/00089/AM17/	Lic.No/Date:0910063705 27.05.2016	Defer Date: 28.12.2016
	Decision : Deferred for want of comments from DoP.			

377	Case No.: 92/10/82-ALC4/2016	Party Name:ESTEEM INDUSTRIES PRIVATE LIMITED	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status: Deferred
	HQ File :01/82/050/00438/AM17/	RLA File :17/24/040/00030/AM17/	Lic.No/Date:1710006345 27.05.2016	Defer Date: 28.12.2016
	Decision : Deferred.			

378	Case No.: 112/10/82-ALC4/2016	Party Name:FRESENIUS KABI ONCOLOGY LIMITED	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status: Deferred
	HQ File :01/82/050/00458/AM17/	RLA File :05/23/040/00094/AM17/	Lic.No/Date:0510398655 27.05.2016	Defer Date: 28.12.2016
	Decision : Deferred for want of comments from DoP.			

379	Case No.: 45/10/82-ALC4/2016	Party Name:YASHO INDUSTRIES PVT.LTD.	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status: Approved
	HQ File :01/82/050/00391/AM17/	RLA File :03/95/040/00157/AM17/	Lic.No/Date:0310804995 27.05.2016	Defer Date:
	Decision : The Committee decided to ratify norms on repeat basis based on the earlier decision taken by NC in its meeting No.03/82 dated 8.05.2014 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

380	Case No.: 36/10/82-ALC4/2016	Party Name:FRESENIUS KABI INDIA PRIVATE LTD	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status: Deferred
	HQ File :01/82/050/00382/AM17/	RLA File :03/94/040/00145/AM17/	Lic.No/Date:0310805018 30.05.2016	Defer Date: 28.12.2016
	Decision : Deferred for want of comments from DoP.			

381	Case No.: 34/10/82-ALC4/2016	Party Name:KAIRAV CHEMOFARBE INDUSTRIES LTD.	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status: Deferred
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	HQ File :01/82/050/00380/AM17/	RLA File :03/94/040/00048/AM17/	Lic.No/Date:0310805010 30.05.2016	Defer Date: 28.12.2016
	Decision :Deferred.			

	Case No.:35/10/82-ALC4/2016	Party Name:KAIRAV CHEMOFARBE INDUSTRIES LTD.	Meet No/Date:14/82- ALC4/2016 29.11.2016	Status:Deferred
382	HQ File :01/82/050/00381/AM17/	RLA File :03/94/040/00030/AM17/	Lic.No/Date:0310805009 30.05.2016	Defer Date: 28.12.2016
	Decision :Deferred.			

	Case No.:123/10/82-ALC4/2016	Party Name:NIFTY LABS PVT LTD.,	Meet No/Date:14/82- ALC4/2016 29.11.2016	Status:Deferred
383	HQ File :01/82/050/00469/AM17/	RLA File :09/24/040/00102/AM17/	Lic.No/Date:0910063716 30.05.2016	Defer Date: 28.12.2016
	Decision : Deferred for want of comments from DoP.			

	Case No.:44/10/82-ALC4/2016	Party Name:PRIVI ORGANICS LTD	Meet No/Date:14/82- ALC4/2016 29.11.2016	Status:Deferred
384	HQ File :01/82/050/00390/AM17/	RLA File :03/95/040/00128/AM17/	Lic.No/Date:0310805023 30.05.2016	Defer Date: 28.12.2016
	Decision :Deferred.			

	Case No.:103/10/82-ALC4/2016	Party Name:AGSON GLOBAL PRIVATE LIMITED.	Meet No/Date:14/82- ALC4/2016 29.11.2016	Status:Deferred
385	HQ File :01/82/050/00449/AM17/	RLA File :05/23/040/00095/AM17/	Lic.No/Date:0510398680 31.05.2016	Defer Date: 28.12.2016
	Decision : Deferred.			

	Case No.:33/10/82-ALC4/2016	Party Name:KOPRAN RESEARCH LABORATORIES LTD.	Meet No/Date:14/82- ALC4/2016 29.11.2016	Status:Deferred
386	HQ File :01/82/050/00379/AM17/	RLA File :03/94/040/00044/AM17/	Lic.No/Date:0310805039 31.05.2016	Defer Date: 28.12.2016
	Decision : Deferred for want of comments from DoP.			

	Case No.:96/10/82-ALC4/2016	Party Name:SUN PHARMACEUTICAL INDUSTRIES LTD.,	Meet No/Date:14/82- ALC4/2016 29.11.2016	Status: Approved
387	HQ File :01/82/050/00442/AM17/	RLA File :05/24/040/00063/AM17/	Lic.No/Date:0510398692 31.05.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/867/2015-PI(Norms) dated 24.05.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

388	Case No.: 97/10/82-ALC4/2016	Party Name:SUN PHARMACEUTICAL INDUSTRIES LTD.,	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00443/AM17/	RLA File :05/24/040/00066/AM17/	Lic.No/Date:0510398693 31.05.2016	Defer Date: 28.12.2016
	Decision : Deferred for want of comments from DoP.			

389	Case No.: 187/10/82-ALC4/2016	Party Name:WINDLAS HEALTH CARE PRIVATE LIMITED	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00533/AM17/	RLA File :61/24/040/00001/AM17/	Lic.No/Date:6110001350 01.06.2016	Defer Date: 28.12.2016
	Decision : Deferred for want of comments from DoP.			

390	Case No.: 54/10/82-ALC4/2016	Party Name:MALLADI DRUGS & PHARMACEUTICALS LIMITED	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00400/AM17/	RLA File :04/24/040/00038/AM17/	Lic.No/Date:0410162004 02.06.2016	Defer Date: 29.11.2016
	Decision : The Committee decided to call for information based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/255/2016-PI(Norms) dated 17.11.2016, uploaded at the end of these minutes and deferred the case.			

391	Case No.: 69/10/82-ALC4/2016	Party Name:JODAS EXPOIM PVT.LTD.,	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00415/AM17/	RLA File :05/23/040/00108/AM17/	Lic.No/Date:0510398724 03.06.2016	Defer Date: 28.12.2016
	Decision : Deferred for want of comments from DoP.			

392	Case No.: 70/10/82-ALC4/2016	Party Name:JODAS EXPOIM PVT.LTD.,	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00416/AM17/	RLA File :05/23/040/00109/AM17/	Lic.No/Date:0510398725 03.06.2016	Defer Date: 28.12.2016
	Decision : Deferred for want of comments from DoP.			

393	Case No.: 48/10/82-ALC4/2016	Party Name:AGIO PHARMACEUTICALS LTD	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00394/AM17/	RLA File :03/94/040/00051/AM17/	Lic.No/Date:0310805268 07.06.2016	Defer Date: 28.12.2016
	Decision : Deferred for want of comments from DoP.			

394	Case No.: 50/10/82-ALC4/2016	Party Name:AGIO PHARMACEUTICALS LTD	Meet No/Date:14/82-ALC4/2016	Status:Deferred
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			29.11.2016	
	HQ File :01/82/050/00396/AM17/	RLA File :03/94/040/00065/AM17/	Lic.No/Date:0310805269 07.06.2016	Defer Date: 28.12.2016
	Decision : Deferred for want of comments from DoP.			

395	Case No.: 51/10/82- ALC4/2016	Party Name:BLUE CIRCLE ORGANICS PVT. LTD.	Meet No/Date:14/82- ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00397/AM17/	RLA File :03/94/040/00196/AM17/	Lic.No/Date:0310805264 07.06.2016	Defer Date: 28.12.2016
	Decision :Deferred.			

396	Case No.: 11/10/82- ALC4/2016	Party Name:CADILA PHARMACEUTICALS LTD.	Meet No/Date:14/82- ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00357/AM17/	RLA File :08/24/040/00088/AM17/	Lic.No/Date:0810138109 07.06.2016	Defer Date: 28.12.2016
	Decision : Deferred for want of comments from DoP.			

397	Case No.: 157/10/82- ALC4/2016	Party Name:MAITHRI DRUGS PVT LTD	Meet No/Date:14/82- ALC4/2016 29.11.2016	Status: Approved
	HQ File :01/82/050/00503/AM17/	RLA File :09/24/040/00112/AM17/	Lic.No/Date:0910063749 07.06.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/63/2016-PI(Norms) dated June 2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

398	Case No.: 131/10/82- ALC4/2016	Party Name:MSN PHARMACHEM PRIVATE LIMITED	Meet No/Date:14/82- ALC4/2016 29.11.2016	Status: Approved
	HQ File :01/82/050/00477/AM17/	RLA File :09/24/040/00117/AM17/	Lic.No/Date:0910063750 07.06.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/70/2010-PI(Norms) dated 25.10.2010, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

399	Case No.: 129/10/82- ALC4/2016	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:14/82- ALC4/2016 29.11.2016	Status: Deferred
	HQ File :01/82/050/00475/AM17/	RLA File :09/24/040/00045/AM17/	Lic.No/Date:0910063759 07.06.2016	Defer Date:28.12.2016
	Decision : The Committee decided to call for information based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/188/2015-PI(Norms) dated August 2015, uploaded at the end of these minutes and deferred the case.			

400	Case No.: 59/10/82-	Party Name:NECTAR	Meet No/Date:14/82-	Status:Approved
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	ALC4/2016	LIFESCIENCES LIMITED,	ALC4/2016 29.11.2016	
	HQ File :01/82/050/00405/AM17/	RLA File :22/24/040/00016/AM17/	Lic.No/Date:2210015489 07.06.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/597/2012-PI(Norms) dated 06.02.2013, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

	Case No.:128/10/82-ALC4/2016	Party Name:SHODHANA LABORATORIES LTD	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status: Approved
401	HQ File :01/82/050/00474/AM17/	RLA File :09/24/040/00127/AM17/	Lic.No/Date:0910063760 07.06.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/833/2015-PI(Norms) dated 18.05.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

	Case No.:134/10/82-ALC4/2016	Party Name:ALPHAMED FORMULATIONS P LTD.	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
402	HQ File :01/82/050/00480/AM17/	RLA File :09/24/040/00087/AM17/	Lic.No/Date:0910063771 08.06.2016	Defer Date: 28.12.2016
	Decision : The Committee decided to call for copy of Master Batch formula duly authenticated by Q.C. in-charge and deferred the case.			

	Case No.:18/10/82-ALC4/2016	Party Name:ARJUN CHEMICALS PVT LTD	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
403	HQ File :01/82/050/00364/AM17/	RLA File :04/24/040/00041/AM17/	Lic.No/Date:0410162023 08.06.2016	Defer Date: 28.12.2016
	Decision :Deferred.			

	Case No.:53/10/82-ALC4/2016	Party Name:FDC LTD	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status: Approved
404	HQ File :01/82/050/00399/AM17/	RLA File :03/94/040/00172/AM17/	Lic.No/Date:0310805303 08.06.2016	Defer Date:
	Decision : Already approved in NC 12/82 dated 28.09.2016.			

	Case No.:121/10/82-ALC4/2016	Party Name:OPTIMUS DRUGS PRIVATE LIMITED	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
405	HQ File :01/82/050/00467/AM17/	RLA File :09/24/040/00032/AM17/	Lic.No/Date:0910063765 08.06.2016	Defer Date: 28.12.2016
	Decision : Deferred for want of comments from DoP.			

406	Case No.:150/10/82-	Party Name:INCHEM	Meet No/Date:14/82-	Status:
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	ALC4/2016	LABORATORIES PRIVATE LIMITED	ALC4/2016 29.11.2016	Approved
	HQ File :01/82/050/00496/AM17/	RLA File :09/24/040/00122/AM17/	Lic.No/Date:0910063779 09.06.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/20/2016-PI(Norms) dated June 2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

407	Case No.:151/10/82-ALC4/2016	Party Name:INCHEM LABORATORIES PRIVATE LIMITED	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00497/AM17/	RLA File :09/24/040/00123/AM17/	Lic.No/Date:0910063778 09.06.2016	Defer Date: 28.12.2016
	Decision : The Committee decided to call for information based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/70/2016-PI(Norms) dated June 2016, uploaded at the end of these minutes and deferred the case.			

408	Case No.:49/10/82-ALC4/2016	Party Name:J.B. CHEMICALS & PHARMACEUTICALS LIMITED	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00395/AM17/	RLA File :03/94/040/00181/AM17/	Lic.No/Date:0310805345 09.06.2016	Defer Date: 28.12.2016
	Decision : Deferred for want of comments from DoP.			

409	Case No.:179/10/82-ALC4/2016	Party Name:BEST VALUE CHEM PVT. LTD.	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00525/AM17/	RLA File :34/24/040/00064/AM17/	Lic.No/Date:3410042257 10.06.2016	Defer Date: 28.12.2016
	Decision :Deferred.			

410	Case No.:12/10/82-ALC4/2016	Party Name:CAPLIN POINT LABORATORIES LTD.,	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00358/AM17/	RLA File :04/24/040/00043/AM17/	Lic.No/Date:0410162034 10.06.2016	Defer Date: 28.12.2016
	Decision :Deferred.			

411	Case No.:89/10/82-ALC4/2016	Party Name:ESTEEM INDUSTRIES PRIVATE LIMITED	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00435/AM17/	RLA File :17/24/040/00037/AM17/	Lic.No/Date:1710006358 10.06.2016	Defer Date: 28.12.2016
	Decision :Deferred.			

412	Case No.:90/10/82-ALC4/2016	Party Name:ESTEEM INDUSTRIES PRIVATE	Meet No/Date:14/82-ALC4/2016	Status:Deferred
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		LIMITED	29.11.2016	
	HQ File :01/82/050/00436/AM17/	RLA File :17/24/040/00039/AM17/	Lic.No/Date:1710006359 10.06.2016	Defer Date: 28.12.2016
	Decision :Deferred.			

413	Case No.:46/10/82- ALC4/2016	Party Name:NOCIL LIMITED	Meet No/Date:14/82- ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00392/AM17/	RLA File :03/95/040/00134/AM17/	Lic.No/Date:0310805363 10.06.2016	Defer Date: 28.12.2016
	Decision : Deferred for want of comments from DoP.			

414	Case No.:47/10/82- ALC4/2016	Party Name:SUNSHIELD CHEMICALS LTD.	Meet No/Date:14/82- ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00393/AM17/	RLA File :03/95/040/00196/AM17/	Lic.No/Date:0310805364 10.06.2016	Defer Date: 28.12.2016
	Decision :Deferred.			

415	Case No.:64/10/82- ALC4/2016	Party Name:DEEPAK NOVOCHEM TECHNOLOGIES LTD	Meet No/Date:14/82- ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00410/AM17/	RLA File :31/83/040/00195/AM16/	Lic.No/Date:3110066174 13.06.2016	Defer Date: 28.12.2016
	Decision :Deferred.			

416	Case No.:14/10/82- ALC4/2016	Party Name:CAPLIN POINT LABORATORIES LTD.,	Meet No/Date:14/82- ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00360/AM17/	RLA File :04/24/040/00049/AM17/	Lic.No/Date:0410162041 14.06.2016	Defer Date: 28.12.2016
	Decision : Deferred for want of comments from DoP.			

417	Case No.:52/10/82- ALC4/2016	Party Name:CLARIANT INDIA LIMITED	Meet No/Date:14/82- ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00398/AM17/	RLA File :03/94/040/00223/AM17/	Lic.No/Date:0310805476 14.06.2016	Defer Date: 28.12.2016
	Decision : Deferred for want of comments from DoP.			

418	Case No.:26/10/82- ALC4/2016	Party Name:J.B. CHEMICALS & PHARMACEUTICALS LIMITED	Meet No/Date:14/82- ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00372/AM17/	RLA File :03/94/040/00217/AM17/	Lic.No/Date:0310805452 14.06.2016	Defer Date: 28.12.2016
	Decision : Deferred for want of comments from DoP.			

419	Case No.: 27/10/82-ALC4/2016	Party Name:J.B. CHEMICALS & PHARMACEUTICALS LIMITED	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00373/AM17/	RLA File :03/94/040/00218/AM17/	Lic.No/Date:0310805451 14.06.2016	Defer Date: 28.12.2016
	Decision : Deferred for want of comments from DoP.			

420	Case No.: 137/10/82-ALC4/2016	Party Name:PROCESS AGROCHEM INDUSTRIES PVT. LTD.	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00483/AM17/	RLA File :56/24/040/00009/AM17/	Lic.No/Date:5610004930 14.06.2016	Defer Date: 28.12.2016
	Decision :Deferred.			

421	Case No.: 19/10/82-ALC4/2016	Party Name:SENTISS PHARMA PVT.LTD.	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00365/AM17/	RLA File :05/24/040/00117/AM17/	Lic.No/Date:0510398800 14.06.2016	Defer Date: 28.12.2016
	Decision : Deferred for want of comments from DoP.			

422	Case No.: 60/10/82-ALC4/2016	Party Name:VENUS REMEDIES LTD.,	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00406/AM17/	RLA File :22/24/040/00014/AM17/	Lic.No/Date:2210015501 14.06.2016	Defer Date: 28.12.2016
	Decision : Deferred for want of comments from DoP.			

423	Case No.: 61/10/82-ALC4/2016	Party Name:ANUJA HEALTHCARE LTD.,	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00407/AM17/	RLA File :22/24/040/00013/AM17/	Lic.No/Date:2210015504 15.06.2016	Defer Date: 28.12.2016
	Decision : Deferred for want of comments from DoP.			

424	Case No.: 25/10/82-ALC4/2016	Party Name:ASTEC LIFESCIENCES LTD.,	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00371/AM17/	RLA File :03/94/040/00132/AM17/	Lic.No/Date:0310805494 15.06.2016	Defer Date: 28.12.2016
	Decision : Deferred for want of comments from DoP.			

425	Case No.: 154/10/82-ALC4/2016	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File	RLA File	Lic.No/Date:0910063799	Defer Date:

	:01/82/050/00500/AM17/	:09/24/040/00084/AM17/	15.06.2016	28.12.2016
Decision : Deferred for want of comments from DoP.				

426	Case No.: 23/10/82-ALC4/2016	Party Name:RECKITT BENCKISER (INDIA) PRIVATE LIMITED,	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00369/AM17/	RLA File :05/24/040/00128/AM17/	Lic.No/Date:0510398826 16.06.2016	Defer Date: 28.12.2016
Decision : Deferred for want of comments from DoP.				

427	Case No.: 57/10/82-ALC4/2016	Party Name:JUBILANT LIFE SCIENCES LIMITED	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00403/AM17/	RLA File :05/23/040/00054/AM17/	Lic.No/Date:0510398839 17.06.2016	Defer Date: 28.12.2016
Decision :Deferred.				

428	Case No.: 40/10/82-ALC4/2016	Party Name:UNIMAX LABORATORIES PVT.LTD	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00386/AM17/	RLA File :03/95/040/00191/AM17/	Lic.No/Date:0310805570 17.06.2016	Defer Date: 28.12.2016
Decision : Deferred for want of comments from DoP.				

429	Case No.: 30/10/82-ALC4/2016	Party Name:DANOPHARM CHEMICALS PRIVATE LTD.	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00376/AM17/	RLA File :03/94/040/00150/AM17/	Lic.No/Date:0310805606 20.06.2016	Defer Date: 28.12.2016
Decision : Deferred for want of comments from DoP.				

430	Case No.: 21/10/82-ALC4/2016	Party Name:MOREPEN LABORATORIES LTD.,	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Approved
	HQ File :01/82/050/00367/AM17/	RLA File :05/24/040/00129/AM17/	Lic.No/Date:0510398847 20.06.2016	Defer Date:
Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/657/2015-PI(Norms) dated 12.02.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.				

431	Case No.: 29/10/82-ALC4/2016	Party Name:AARTI INDUSTRIES LIMITED	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00375/AM17/	RLA File :03/94/040/00208/AM17/	Lic.No/Date:0310805623 21.06.2016	Defer Date: 28.12.2016
Decision : Deferred for want of comments from DoP.				

432	Case No.:55/10/82-ALC4/2016	Party Name:MALLADI DRUGS & PHARMACEUTICALS LIMITED	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status: Approved
	HQ File :01/82/050/00401/AM17/	RLA File :04/24/040/00052/AM17/	Lic.No/Date:0410162053 21.06.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/255/2016-PI(Norms) dated 21.11.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

433	Case No.:78/10/82-ALC4/2016	Party Name:AMOL PHARMACEUTICALS PVT. LTD.	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00424/AM17/	RLA File :13/24/040/00009/AM17/	Lic.No/Date:1310048295 22.06.2016	Defer Date: 28.12.2016
	Decision : Deferred for want of comments from DoP.			

434	Case No.:56/10/82-ALC4/2016	Party Name:MALLADI DRUGS & PHARMACEUTICALS LIMITED	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00402/AM17/	RLA File :04/24/040/00051/AM17/	Lic.No/Date:0410162058 22.06.2016	Defer Date: 29.1.2016
	Decision : The Committee decided to call for information based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/255/2016-PI(Norms) dated 17.11.2016, uploaded at the end of these minutes and deferred the case.			

435	Case No.:105/10/82-ALC4/2016	Party Name:MOREPEN LABORATORIES LTD.,	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00451/AM17/	RLA File :05/24/040/00133/AM17/	Lic.No/Date:0510398872 22.06.2016	Defer Date: 28.12.2016
	Decision : Deferred for want of comments from DoP.			

436	Case No.:109/10/82-ALC4/2016	Party Name:DSM SINOCHAM PHARMACEUTICALS INDIA PVT.LTD.	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00455/AM17/	RLA File :22/24/040/00022/AM17/	Lic.No/Date:2210015511 23.06.2016	Defer Date: 28.12.2016
	Decision : The Committee decided to call for following information based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/259/2016-PI(Norms) dated 21.11.2016 from the firm:- 1. Complete technical detail as per appendix-33 2. Past production vis-a-vis actual consumption of all imported inputs duly certified by Central Excise Authorities. The committee accordingly deferred the case.			

437	Case No.:66/10/82-ALC4/2016	Party Name:EMCURE PHARMACEUTICALS LTD.	Meet No/Date:14/82- ALC4/2016 29.11.2016	Status:Approved
	HQ File :01/82/050/00412/AM17/	RLA File :31/83/040/00030/AM17/	Lic.No/Date:3110066188 23.06.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/258/2016-PI(Norms) dated 21.11.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

438	Case No.:28/10/82-ALC4/2016	Party Name:GITANJALI CHEMICALS PVT LTD	Meet No/Date:14/82- ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00374/AM17/	RLA File :03/94/040/00202/AM17/	Lic.No/Date:0310805671 23.06.2016	Defer Date: 28.12.2016
	Decision :Deferred.			

439	Case No.:110/10/82-ALC4/2016	Party Name:DEEPAK NOVOCHEM TECHNOLOGIES LTD	Meet No/Date:14/82- ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00456/AM17/	RLA File :31/83/040/00027/AM17/	Lic.No/Date:3110066198 27.06.2016	Defer Date: 28.12.2016
	Decision :Deferred.			

440	Case No.:104/10/82-ALC4/2016	Party Name:SUN PHARMACEUTICAL INDUSTRIES LTD.,	Meet No/Date:14/82- ALC4/2016 29.11.2016	Status:Approved
	HQ File :01/82/050/00450/AM17/	RLA File :05/24/040/00130/AM17/	Lic.No/Date:0510398918 27.06.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/810/2015-PI(Norms) dated 07.06.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

441	Case No.:37/10/82-ALC4/2016	Party Name:METROPOLITAN EXIMCHEM PRIVATE LTD.	Meet No/Date:14/82- ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00383/AM17/	RLA File :03/95/040/00258/AM17/	Lic.No/Date:0310805756 28.06.2016	Defer Date: 28.12.2016
	Decision :Deferred.			

442	Case No.:38/10/82-ALC4/2016	Party Name:ORBIT LIFE SCIENCE PVT. LTD.	Meet No/Date:14/82- ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00384/AM17/	RLA File :03/95/040/00234/AM17/	Lic.No/Date:0310805748 28.06.2016	Defer Date: 28.12.2016
	Decision : Deferred for want of comments from DoP.			

443	Case No.: 39/10/82-ALC4/2016	Party Name:ORBIT LIFE SCIENCE PVT. LTD.	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00385/AM17/	RLA File :03/95/040/00235/AM17/	Lic.No/Date:0310805747 28.06.2016	Defer Date: 28.12.2016
	Decision : Deferred for want of comments from DoP.			

444	Case No.: 138/10/82-ALC4/2016	Party Name:PARENTAL DRUGS INDIA LTD	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00484/AM17/	RLA File :56/24/040/00051/AM16/	Lic.No/Date:5610004939 30.06.2016	Defer Date: 28.12.2016
	Decision : Deferred for want of comments from DoP.			

445	Case No.: 182/10/82-ALC4/2016	Party Name:SHIVA PHARMACHEM LTD,	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00528/AM17/	RLA File :34/24/040/00095/AM17/	Lic.No/Date:3410042315 30.06.2016	Defer Date: 28.12.2016
	Decision :Deferred.			

446	Case No.: 183/10/82-ALC4/2016	Party Name:SHIVA PHARMACHEM LTD,	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00529/AM17/	RLA File :34/24/040/00094/AM17/	Lic.No/Date:3410042314 30.06.2016	Defer Date: 28.12.2016
	Decision :Deferred.			

447	Case No.: 85/10/82-ALC4/2016	Party Name:JUBILANT LIFE SCIENCES LIMITED	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00431/AM17/	RLA File :05/23/040/00172/AM17/	Lic.No/Date:0510398972 04.07.2016	Defer Date: 28.12.2016
	Decision :Deferred.			

448	Case No.: 86/10/82-ALC4/2016	Party Name:JUBILANT LIFE SCIENCES LIMITED	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00432/AM17/	RLA File :05/23/040/00146/AM17/	Lic.No/Date:0510398970 04.07.2016	Defer Date: 28.12.2016
	Decision :Deferred.			

449	Case No.: 101/10/82-ALC4/2016	Party Name:JUBILANT LIFE SCIENCES LIMITED	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00447/AM17/	RLA File :05/23/040/00173/AM17/	Lic.No/Date:0510398971 04.07.2016	Defer Date: 28.12.2016
	Decision :Deferred.			

450	Case No.: 135/10/82-ALC4/2016	Party Name:PARENTRAL DRUGS INDIA LTD	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status: Deferred
	HQ File :01/82/050/00481/AM17/	RLA File :56/24/040/00014/AM17/	Lic.No/Date:5610004941 04.07.2016	Defer Date: 28.12.2016
	Decision : Deferred for want of comments from DoP.			

451	Case No.: 3/8/82-ALC4/2016	Party Name:ALEMBIC PHARMACEUTICALS LTD	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status: Deferred
	HQ File :01/82/050/00341/AM17/	RLA File :34/24/040/00079/AM17/	Lic.No/Date:3410042326 05.07.2016	Defer Date: 28.12.2016
	Decision : Deferred for want of comments from DoP.			

452	Case No.: 5/14/82-ALC4/2016	Party Name:ASTRAL STERITECH PVT. LTD.	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status: Case Deferred
	HQ File :01/82/050/00803/AM17/	RLA File :34/24/040/00099/AM17/	Lic.No/Date:3410042324 05.07.2016	Defer Date:
	Decision : Deferred for want of comments from DoP.			

453	Case No.: 2/8/82-ALC4/2016	Party Name:HELLO PAINTS (P) LTD	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status: Deferred
	HQ File :01/82/050/00340/AM17/	RLA File :05/23/040/00139/AM17/	Lic.No/Date:0510398996 05.07.2016	Defer Date: 28.12.2016
	Decision : Deferred.			

454	Case No.: 4/8/82-ALC4/2016	Party Name:GOPINATH CHEM-TECH LTD.,	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status: Deferred
	HQ File :01/82/050/00342/AM17/	RLA File :08/24/040/00132/AM17/	Lic.No/Date:0810138237 07.07.2016	Defer Date: 28.12.2016
	Decision : Deferred.			

455	Case No.: 63/10/82-ALC4/2016	Party Name:STRIDES SHASUN LIMITED	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status: Deferred
	HQ File :01/82/050/00409/AM17/	RLA File :04/24/040/00058/AM17/	Lic.No/Date:0410162083 08.07.2016	Defer Date: 28.12.2016
	Decision : Deferred for want of comments from DoP.			

456	Case No.: 10/14/82-ALC4/2016	Party Name:GLOBAL MEDICINES LTD,	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status: Case Deferred
	HQ File :01/82/050/00808/AM17/	RLA File :34/24/040/00101/AM17/	Lic.No/Date:3410042344 12.07.2016	Defer Date:

	Decision :Deferred.
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457	Case No.:82/10/82-ALC4/2016	Party Name:DEEPAK NOVOCHEM TECHNOLOGIES LTD	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00428/AM17/	RLA File :31/83/040/00041/AM17/	Lic.No/Date:3110066246 14.07.2016	Defer Date: 28.12.2016
	Decision :Deferred.			

458	Case No.:5/8/82-ALC4/2016	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Approved
	HQ File :01/82/050/00343/AM17/	RLA File :09/24/040/00197/AM17/	Lic.No/Date:0910063918 14.07.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/752/2015-PI(Norms) dated 03.05.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

459	Case No.:6/8/82-ALC4/2016	Party Name:ATUL LIMITED,	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00344/AM17/	RLA File :08/24/040/00134/AM17/	Lic.No/Date:0810138308 18.07.2016	Defer Date: 28.12.2016
	Decision :Deferred.			

460	Case No.:4/14/82-ALC4/2016	Party Name:BEST VALUE CHEM PVT. LTD.	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Case Deferred
	HQ File :01/82/050/00802/AM17/	RLA File :34/24/040/00109/AM17/	Lic.No/Date:3410042360 19.07.2016	Defer Date:
	Decision :Deferred.			

461	Case No.:12/14/82-ALC4/2016	Party Name:ESTEEM INDUSTRIES PRIVATE LIMITED	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Case Deferred
	HQ File :01/82/050/00810/AM17/	RLA File :17/24/040/00065/AM17/	Lic.No/Date:1710006408 19.07.2016	Defer Date:
	Decision :Deferred.			

462	Case No.:11/14/82-ALC4/2016	Party Name:TRANSPEK INDUSTRY LIMITED	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Approved
	HQ File :01/82/050/00809/AM17/	RLA File :34/24/040/00114/AM17/	Lic.No/Date:3410042366 19.07.2016	Defer Date:
	Decision : The Committee decided to ratify norms on repeat basis based on the earlier decision taken by NC in its meeting No.12/82 dated 03.07.2012, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take			

	necessary action as per decision of NC.
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	Case No.:8/8/82-ALC4/2016	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status: Approved
463	HQ File :01/82/050/00346/AM17/	RLA File :09/24/040/00198/AM17/	Lic.No/Date:0910063961 20.07.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/720/2013-PI(Norms) dated 24.12.2013, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

	Case No.:1/14/82-ALC4/2016	Party Name:TATVA CHINTAN PHARMA CHEM PVT LTD	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Case Deferred
464	HQ File :01/82/050/00799/AM17/	RLA File :34/24/040/00106/AM17/	Lic.No/Date:3410042370 21.07.2016	Defer Date:
	Decision :Deferred.			

	Case No.:3/14/82-ALC4/2016	Party Name:TRANSPEK INDUSTRY LIMITED	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Case Deferred
465	HQ File :01/82/050/00801/AM17/	RLA File :34/24/040/00124/AM17/	Lic.No/Date:3410042372 22.07.2016	Defer Date:
	Decision : Deferred for want of comments from DoP.			

	Case No.:1/10/82-ALC4/2016	Party Name:INTAS PHARMACEUTICALS LTD.	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status: Approved
466	HQ File :01/82/050/00347/AM17/	RLA File :08/24/040/00127/AM17/	Lic.No/Date:0810138359 25.07.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/161/2014-PI(Norms) dated August 2014, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

	Case No.:9/14/82-ALC4/2016	Party Name:ALEMBIC PHARMACEUTICALS LTD	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Case Deferred
467	HQ File :01/82/050/00807/AM17/	RLA File :34/24/040/00133/AM17/	Lic.No/Date:3410042403 04.08.2016	Defer Date:
	Decision : Deferred for want of comments from DoP.			

	Case No.:8/14/82-ALC4/2016	Party Name:STERMONE CHEMICALS PVT LTD	Meet No/Date:14/82-ALC4/2016 29.11.2016	Status:Approved
468	HQ File :01/82/050/00806/AM17/	RLA File :34/24/040/00137/AM17/	Lic.No/Date:3410042427 11.08.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o			

	Pharmaceuticals forwarded vide O.M.No.35011/868/2015-PI(Norms) dated 24.05.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.		
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469	Case No.:7/14/82-ALC4/2016	Party Name:AMI LIFESCIENCES P LTD	Meet No/Date:14/82- ALC4/2016 29.11.2016	Status: Approved
	HQ File :01/82/050/00805/AM17/	RLA File :34/24/040/00057/AM17/	Lic.No/Date:3410042468 24.08.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/825/2015-PI(Norms) dated 01.06.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

470	Case No.:1/12/82-ALC4/2016	Party Name:INTAS PHARMACEUTICALS LTD.	Meet No/Date:14/82- ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00625/AM17/	RLA File :08/24/040/00236/AM17/	Lic.No/Date:0810138639 09.09.2016	Defer Date: 28.12.2016
	Decision : Deferred for want of comments from DoP.			

471	Case No.:2/12/82-ALC4/2016	Party Name:ARIHANTANAM LIFECARE PVT. LTD.	Meet No/Date:14/82- ALC4/2016 29.11.2016	Status: Approved
	HQ File :01/82/050/00626/AM17/	RLA File :52/24/040/00039/AM17/	Lic.No/Date:5210042021 15.09.2016	Defer Date:
	Decision : The Committee decided to ratify norms on repeat basis based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/434/2014-PI(Norms) dated February 2015 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

472	Case No.:3/12/82-ALC4/2016	Party Name:SENTISS PHARMA PVT.LTD.	Meet No/Date:14/82- ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00627/AM17/	RLA File :05/24/040/00255/AM17/	Lic.No/Date:0510399725 15.09.2016	Defer Date: 28.12.2016
	Decision : Deferred for want of comments from DoP.			

473	Case No.:4/12/82-ALC4/2016	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:14/82- ALC4/2016 29.11.2016	Status:Deferred
	HQ File :01/82/050/00628/AM17/	RLA File :09/24/040/00290/AM17/	Lic.No/Date:0910064145 16.09.2016	Defer Date: 28.12.2016
	Decision : Deferred for want of comments from DoP.			

474	Case No.:6/14/82-ALC4/2016	Party Name:SWATI MENTHOL & ALLIED CHEMICALS LTD.,	Meet No/Date:14/82- ALC4/2016 29.11.2016	Status:Case Deferred
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	HQ File :01/82/050/00804/AM17/	RLA File :29/24/040/00002/AM17/	Lic.No/Date:2910025262 23.09.2016	Defer Date: 28.12.2016
	Decision :Deferred.			

	Case No.:13/14/82-ALC4/2016	Party Name:ARIHANTANAM LIFECARE PVT. LTD.	Meet No/Date:14/82- ALC4/2016 29.11.2016	Status:Case Deferred
475	HQ File :01/82/050/00811/AM17/	RLA File :52/24/040/00047/AM17/	Lic.No/Date:5210042055 25.10.2016	Defer Date: 28.12.2016
	Decision : Deferred for want of comments from DoP.			

	Case No.:14/14/82-ALC4/2016	Party Name:CONCORD BIOTECH LTD	Meet No/Date:14/82- ALC4/2016 29.11.2016	Status:Case Deferred
476	HQ File :01/82/050/00812/AM17/	RLA File :08/24/040/00264/AM17/	Lic.No/Date:0810138999 28.10.2016	Defer Date: 28.12.2016
	Decision :Deferred for want of comments from DBT.			

	Case No.:15/14/82- ALC4/2016	Party Name:MICRO LABS LTD	Meet No/Date:14/82- ALC4/2016 29.11.2016	Status:Case Deferred
477	HQ File :01/82/050/00813/AM17/	RLA File :07/24/040/00255/AM17/	Lic.No/Date:0710110609 02.11.2016	Defer Date: 28.12.2016
	Decision :Deferred for want of comments from DoP.			

	Case No.:16/14/82- ALC4/2016	Party Name:MALLADI DRUGS & PHARMACEUTICALS LIMITED	Meet No/Date:14/82- ALC4/2016 29.11.2016	Status:Case Deferred
478	HQ File :01/82/050/00814/AM17/	RLA File :04/24/040/00133/AM17/	Lic.No/Date:0410162482 10.11.2016	Defer Date: 28.12.2016
	Decision :Deferred for want of comments from DoP.			

Cases considered out of agenda

Case No. B- 01 M.No.14/AM-17 Date 29.11.2016	M/s. Hemmo Pharma Pvt. Ltd. F.No.01/82/50/373/AM12 RLA File No.03/94/040/1111/AM11 Adv.Auth.No.0310635238 dated 09.06.2011
Decision: The Committee considered this for amendment of norms as per agenda. The Committee in light of the recommendation of D/o Pharmaceuticals forwarded earlier vide O.M.No.35011/438/2012-PI(Norms) dated Sept. 2012, uploaded at the end of these minutes or as applied by the firm whichever is less. RA concerned may take further necessary action as per the decision of NC.	

Case No. B- 02 M.No.14/AM-17 Date 29.11.2016	M/s. Reliance Industries Ltd File No. 01/82/050/01385/AM16 Adv.Auth. No. 0310799215 dated 06.10.2015
Decision: The Committee considered firm's representation dated 02.12.2016 for correction in the description of import item as "Reformat Relevant Catalyst and Chemicals used in manufacture of Paraxylene as per agenda. The Committee decided to correct the description of import item to read as "Relevant Catalyst and Chemicals used in manufacture of Paraxylene without any other change. RA concerned may take further necessary action as per the decision of NC.	

Case No.:211/33/82-ALC4/2012	Party Name:O C SPECIALITIES PVT.LTD.	Meet No/Date:33/82- ALC4/2012 21.03.2013	Status:Case Approved
HQ File :01/82/050/01358/AM13/	RLA File :03/95/040/00841/AM13/	Lic.No/Date:0310722151 28.01.2013	Defer Date:

Decision :In the light of written comments received from Department of Chemicals and Petrochemicals vide their U.O No. 14010/108/2012-Ch. II dated 19.3.2013, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less:

Export Product	Export Quantity	S.No	Import Product	Quantity allowed
2,3-Dichloro Pyridine	1 kg	1.	3 Amino Pyridine	1.44 kg

RA may take appropriate action as per the decision of Norms Committee.

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Case No.:35/4/82-ALC4/2011	Party Name:BENZO CHEM INDUSTRIES PRIVATE LIMITED,	Meet No/Date:4/82-ALC4/2011 26.04.2011	Status:Case Approved
HQ File :01/82/050/00086/AM12/	RLA File :03/94/040/00395/AM11/	Lic.No/Date:0310587049 11.08.2010	
Decision : Committee considered case as per agenda and in light of written comments forwarded by Department of C&PC vide their 14010/106/2004/Ch.II dated 28.07.2008 and in consultation with technical authority present in meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-			
Export product	Export Qty.	Sl.No.	Import item
Para Chloro Meta Cresol	1 Kg.	1.	Meta Cresol
		2.	Sulphuryl Chloride
			Qty. allowed
			1.232 kg
			1.660 kg
RA concerned may take further necessary action as per above decision of NC.			

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Case No.:41/1/82-ALC4/2013	Party Name:ENVEE DRUGS PVT LTD	Meet No/Date:1/82- ALC4/2013 04.04.2013	Status:Case Approved
HQ File :01/82/050/01399/AM13/	RLA File :34/24/040/00275/AM13/	Lic.No/Date:3410036215 21.02.2013	Defer Date:

Decision : The Committee decided to ratify norms under Para 4.7 of HBP v 1 as applied by the firm, as per details given below:

Export product	Export Quantity	S.No	Import items	Quantity Allowed kg/kg
Clobetasole Propionate BP/USP	1 kg	1	Betamethasone BP/USP/IP	1.04

It was also decided to call All Industry data from Pharmexil for revision of SION A 84, A 2476, A 2288, A 2287.

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F.No.35011/218/2016-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: October, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of **M/s Alkaloids Corporation.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/37/AM-17/DES-3/327 dated the 12/7/2016 vide which application from M/s Alkaloids Corporation. was sent to this Department for fixation of norms under para: 4.7 for the export of **Digoxin**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

DGFT is advised to call from the firm COA of the imported digitalis leaves from the foreign supplier.

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi.

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Government of India
Ministry of Chemicals and Fertilizers
Department of Chemicals and Petrochemicals

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Subject: Advance Authorization application from M/s. Tide Industries for the import of raw material against the export of Rose Oxide etc.

The application has been examined and the Department recommends the following norms for the present Advance Authorization application.

1. Item of Export	Qty.	Item of Import	Qty
Aldehyde C12 Lauric	1 kg	1. C-12 Fatty Alcohol (Lauryl Alcohol)	1.725 kg

1. Item of Export	Qty.	Item of Import	Qty
Lauryl Nitrile	1 kg	1. Lauric Acid	1.22 kg

1. Item of Export	Qty.	Item of Import	Qty
L-Rose Oxide	1 kg	1. L Citronellol	3.269 kg

1. Item of Export	Qty.	Item of Import	Qty
Rose Oxide	1 kg	1. Citral (Citral Synthetic)	4.17 kg

This issues with the approval of competent authority.

Signature
(A.K. AGARWAL)
Adgl. Industrial Adviser
Tel. No. 011-23381430

Shri Mahender Vikram Singh, FTDO, (DES-III) O/o DGFT, Udyog Bhawan, New Delhi-11.
Deptt. of C&PC U.O. No. 14010/40/2011-CH-II dated 04.03.2016

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Case No.:2/1/82- ALC4/2014	Party Name:GEM AROMATICS PVT.LTD.	Meet No/Date:1/82- ALC4/2014 10.04.2014	Status:Case Approved
HQ File :01/82/050/00002/AM15/	RLA File :03/94/040/00771/AM14/	Lic.No/Date:0310761495 11.12.2013	Defer Date:

181 **Decision :** In the light of written comments received from Department of Chemicals and Petrochemicals vide their U.O No. 14010/65/2010-Ch II dated 21.04.2014, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less:

Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed
EUGENOL	1 kg	1	CLOVE LEAF OIL (EUGENOL CONTENT 77% _± /-4%)	1.31 kg

RA may take appropriate action as per the decision of Norms Committee.

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Case No. B-96	M/s Kairav Chemoforbe Industries Ltd																		
Meeting No. 11/AM14 dated – 05.09.2013	F.No. 01/82/050/00819/AM12/DES-III																		
RLA F. No. 03/94/040/00413/AM12	Adv. Lic. No. 0310646512 dated 04.08.2011																		
In the light of written comments received from Department of Chemicals and Petrochemicals vide their U.O No. 14010/127/2012-Ch. II dated 05.08.2013, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less: <table border="1"> <thead> <tr> <th>Export Product</th> <th>Export Quantity</th> <th>S.No</th> <th>Import Product</th> <th>Quantity Allowed kg/kg</th> </tr> </thead> <tbody> <tr> <td>1,4 Dioxane</td> <td>1 kg</td> <td>1.</td> <td>Mixed Ethylene Glycol</td> <td>1.802 kg</td> </tr> <tr> <td></td> <td></td> <td></td> <td></td> <td></td> </tr> </tbody> </table>					Export Product	Export Quantity	S.No	Import Product	Quantity Allowed kg/kg	1,4 Dioxane	1 kg	1.	Mixed Ethylene Glycol	1.802 kg					
Export Product	Export Quantity	S.No	Import Product	Quantity Allowed kg/kg															
1,4 Dioxane	1 kg	1.	Mixed Ethylene Glycol	1.802 kg															
RA may take appropriate action as per the decision of Norms Committee.																			

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Case No.:5/44/82-ALC4/2011	Party Name:JUBILANT LIFE SCIENCES LIMITED (FORMERLY JUBILANT	Meet No/Date:15/82-ALC4/2012 09.08.2012	Status:Case Approved
HQ File :01/82/050/01177/AM12/	RLA File :05/23/040/00349/AM12/	Lic.No/Date:0510311823 20.12.2011	Defer Date:

111 **Decision :** In the light of earlier decision taken in meeting no. 42/82 dated 17.1.2012, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less:

Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed
Azacyclonol	1 Kg.	1.	Tetrahydrofuran	2.81 kg
		2.	Gamma Picoline	0.74 kg
		3.	Magnesium Turning	0.30 kg
		4.	Toluene	0.405 kg
		5.	Monochloro Benzene	1.40 kg
		6.	Methanol	0.375 kg

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F. No.35011/213/2015-PI (Norms)
Government of India
Ministry of Chemicals & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated the September, 2015

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of M/s Nutra Specialities Pvt Ltd.

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1413/AM-15/DES-3/1363 dated the 10/03/15 vide which application from M/s. Nutra Specialities Pvt Ltd was sent to this Department for fixation of norms under para: 4.7 for the export of **Vildagliptin**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S. No.	Import Item	Qty. Recommended kg/kg.
1.	3-Aminoadamantan-1-ol	0.682
2.	(2S)-1-(Chloroacetyl)-2-Pyrrolidinie Carbonitrile	0.634

Barnali Khastgir)
Under Secretary to the Government of India
Phone:23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

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Case No.:38/46/82-ALC4/2011

Party Name:BENZO CHEM
INDUSTRIES PRIVATE
LIMITED,

Meet No/Date:10/82-
ALC4/2012
05.06.2012

Status:Case
Approved

HQ File

:01/82/050/01254/AM12/

RLA File

:03/94/040/00817/AM12/

Lic.No/Date:0310673330
28.12.2011

Defer Date:

Decision : Committee considered case as per agenda and in light of written comments forwarded by Deptt of C&PC vide their U.O.No. 14010/29/2011-Ch.II dated 25.05.2012 and in consultation with the technical authorities present in the meeting decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-

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Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed
2,5-Dimethyl Phenyl Acetyl Chloride	1 kg	1.	Para Xylene	1.485 kg
		2.	Paraformaldehyde	1.032 kg
		3.	Sodium Cyanide	0.570 kg
		4.	Caustic Soda Flakes	0.500 kg
		5.	Thionyl Chloride	0.980 kg

RA concerned may take further necessary action as per above decision of NC

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F. No.35011/233/2015-PI (Norms)
Government of India
Ministry of Chemicals & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated the October, 2015

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of M/s Hemmo Pharma Pvt Ltd.

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1380/AM-15/DES-3/90 dated the 16/06/15 vide which application from M/s. Hemmo Pharma Pvt Ltd was sent to this Department for fixation of norms under para: 4.7 for the export of **Leuprolide (Leuprolide Acetate)**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S. No.	Import Item	Qty. Recommended.
1.	BOC-ARG(HCL)-OH	2.817gm/gm
2.	BOC-PRO-OH	1.399 "
3.	FMOC-LEU-OH	3.002 "
4.	FMOC-D-LEU-OH	3.002 "
5.	FMOC-TYR(TBU)OH	2.761 "
6.	FMOC-SER(TBU)OH	2.307 "
7.	FMOC-TRP-OH	2.411 "
8.	FMOC-HIS(TRT)-OH	3.493 "
9.	CESSIUM CARBONATE	1.379 "
10.	MERRIFIELD RESIN	2.168 "
11.	PYROGLUTAMIC ACID (PGLU-OH)	0.874 "
12.	HYDROXYBENZOTRIAZOLE(HOBT)	27.090 "
13.	DIISOPROPYLCARBODIIMIDE(DIPCDI)	9.755ml/gm
14.	DIETHYL ETHER DRIED	711.0 "
15.	PIPERIDINE	45.047 "
16.	TRI FLUOROACETIC ACID (TFA)	55.21 "
17.	DIISOPROPYLETHYLAMINE(DIEA)	6.930 "
18.	ETHYL ALCOHOL	557.0 "
19.	KROMASIL	1.701gm/gm

(Barnali Khastgir)
Under Secretary to the Government of India
Phone:23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

Case No.:61/42/82-ALC4/2011	Party Name:AVA CHEMICALS PVT.LTD.,	Meet No/Date:3/82-ALC4/2012 17.04.2012	Status:Case Approved	
HQ File :01/82/050/01096/AM12/	RLA File :03/94/040/00773/AM12/	Lic.No/Date:0310669982 12.12.2011	Defer Date:	
Decision : In the light of written comments received from Department of Chemicals and Petrochemicals vide their U.O No. 14010/157/2011-Ch. II dated 9.4.2012, it was decided to ratify norms under Para 4.7 of HBP v 1 as per details given below or as applied by the firm, whichever is less:				
Export Product	Export Quantity	S.No	Import Product	Quantity allowed
Disodium Manganese EDTA (content 12.5% (+/-0.5))	1 kg	1	Ethylene Diamine Tetra Acetic Acid (EDTA)	0.690 kg
RA may take appropriate action as per the decision of Norms Committee.				

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Case No.:58/3/82-ALC4/2012	Party Name:JUBILANT LIFE SCIENCES LIMITED (FORMERLY JUBILANT	Meet No/Date:3/82-ALC4/2012 17.04.2012	Status:Case Approved
HQ File :01/82/050/00062/AM13/	RLA File :05/23/040/00476/AM12/	Lic.No/Date:0510319859 12.03.2012	Defer Date:
Decision : In the light of written comments received from Department of Chemicals and Petrochemicals vide their U.O No. 14010/38/2011-Ch II dated 26.3.2012, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less:			
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Export product	Export Qty.	Sl.No.	Import item Qty. allowed
2-chloropyridine	1 kg	1.	Alumino Silicate Catalyst 0.019 kg
		2.	Ethyl Alcohol (Denatured) 2.325 kg
		3.	Methanol 1.410 kg
		4.	Caustic Soda 1.400 kg
RA may take appropriate action as per the decision of Norms Committee.			

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Case No.:2/11/82-ALC4/2013	Party Name:GOPINATH CHEM-TECH LTD.,	Meet No/Date:13/82-ALC4/2013 03.10.2013	Status:Case Approved
HQ File :01/82/050/00415/AM14/	RLA File :08/24/040/00212/AM14/	Lic.No/Date:0810123703 12.08.2013	Defer Date:

Decision : In the light of written comments received from Department of Chemicals and Petrochemicals vide their U.O No. 14010/60/2012-Ch. II dated 22.04.2013, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less:

Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed
4,4 DIAMINO DIPHENYL AMINE-2- SULPHONIC ACID (F.C.ACID)	1 kg	1.	PARA NITRI ANILINE	0.950 kg
		2.	PARA NITRO CHLORO BENZENE	1.290 kg
		3.	SODA ASH	2.800 kg

RA may take appropriate action as per the decision of Norms Committee.

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F. No.35011/153/2016-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: September, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Sentiss Pharma (P) Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/197/AM-17/DES-3/192 dated the 4/7/16 vide which application from M/s Sentiss Pharma (P) Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of ~~Broxinac~~ **Bromfenac** Eye drops 0.09%, 1.7ml. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended
1	Bromfenac sodium hydrate	0.0017595gm/vial

1000 vial.

4.7595gm

[Signature]
15-12-16

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi.

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F. No.35011/511/2014-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: February 17, 2015

Office Memorandum

Sub: Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14,
Application of M/s Softgel Healthcare Pvt Ltd.

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/0072/AM15/DES-3/637 dated the 17.9.2014 vide which an application from M/s Softgel Healthcare Pvt Ltd was forwarded to this Department for fixation of norms for the export of **Softgelatin Capsules Omega Fish Oil 1000 Mg**. This department has examined the matter and the following comments are recommended against export of **Softgelatin Capsules Omega Fish Oil 1000 Mg**:

S. No.	Import Item	Qty. Recommended per capsule
1.	Omega Fish Lipid Oil EPA 46 & DHA 38	1020 mg

15.12.16

2. This issues with the approval of Director (Pharma Industry) .

(Barnali Khastgir)
Under Secretary to the Government of India
Phone: 23385765

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M V Singh, FTDO), Udyog Bhawan, New Delhi.

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No.1410/122/2011-CH.II
Government of India
Ministry of Chemicals and Fertilizers
Department of Chemicals and Petrochemicals

Subject: Advance Authorization application from M/s. Balaji Amines Pvt. Ltd. for the import of raw material against the export of Gamma Butyrolactone

(Advance Authorization No. 3110065750 dated 5.11.2015)

Ref: U.O. No. 01/82/050/01506/AM-16/DES-III/1658 dated 19.2.2016

M/s. Balaji Amines Pvt. Ltd. has submitted present application for the import of raw material against the export of Gamma Butyrolactone

The application has been examined and the Department recommends the following norms for the present Advance Authorization application.

1. Item of Export	Qty.	Item of Import	Qty
Gamma Butyrolactone	1 kg	1. 1,4,Butanediol --	1.16 kg
		2. GBL Catalyst	0.001 kg

This issue with the approval of competent authority.

A.K. Agarwal
(A.K. AGARWAL)
Addl. Industrial Adviser
Tel. No. 011-2338 1430

✓ Shri Mahender Vikram Singh, F.T.D.O., (DES-III) O/o DGFT, Udyog Bhawan, New Delhi -11.
Deptt. of C&PC U.O. No. 14010/ 122 /2011-CH-II dated 26th February, 2016

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Case No.:78/13/82-ALC4/2013	Party Name: BALAJI AMINES LIMITED	Meet No/Date: 15/82-ALC4/2013 31.10.2013	Status: Case Approved
HQ File :01/82/050/00554/AM14/	RLA File :31/83/040/00017/AM14/	Lic.No/Date: 3110059577 29.07.2013	Defer Date:

Decision : In the light of written comments received from Department of Chemicals and Petrochemicals vide their U.O No. 14010/122/2011/Ch II dated 23.12.2011, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less:

Export Product	Export Quantity	S.No	Import Product	Quantity Allowed
N-ETHYL-2-PYRROLIDONE	1 kg	1.	1,4 BUTANEDIOL	0.882 kg
		2.	AMMONIA ANHYDROUS	0.176 kg
		3.	ETHYL ALCOHOL (95% MINIMUM)	0.512 kg
		4.	ETHYLAMINE CATALYST	0.001 kg

RA may take appropriate action as per the decision of Norms Committee.

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F. No.35011/318/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Shastri Bhawan, New Delhi
Dated the 5th November, 2015

Office Memorandum

Subject: - **Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I)**
2009-14 Case of M/s Reckitt Benckiser Healthcare India Ltd.

The undersigned is directed to refer to DGFT U.O. No. 01/82/050/00113/AM-16 dated the 11/06/2015 vide which an application from M/s. Reckitt Benckiser Healthcare India Ltd was forwarded to this Department for fixation of norms under para: 4.7 for the export of **Mucinex- Fast Max DM Max Liquid** cough syrup containing Guifenesin 400 mg and Dextromethorphan HBr 20 mg in 20 ml of finished product. This Department has examined the matter and the following norms are recommended against export product:-

Sl. No.	Import item	Quantity recommended (per bottle of 180 ml)
1.	Propyl Gallate, USNF	0.284 gm
2.	Magnasweet 110	1.082 gm
3.	Orange Flavour Wonf	0.1495 gm
4.	Cherry Berry Flavour	0.3740 gm
5.	FD&C Red #40	0.008 gm
6.	Mono-Propyl Glycol USP	42.749 gm
7.	Glycerin USP	28.499 gm
8.	Venus 24 MM (Plastic Closure)	Relevant, As per packing policy
9.	Square M/Wash O/C Blue HT (Plastic Closures)	

2. This issues with the approval of competent authority.

(Raj Kumar)
Under Secretary to the Government of India
Phone: 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M V Singh, FTDO),
Udyog Bhawan, New Delhi.

F. No.35011/580/2015-PI (Norms)
Government of India
Ministry of Chemicals & Fertilizers
Department of Pharmaceuticals

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Shastri Bhawan, New Delhi,
Dated the March 9, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures about request of M/s Alembic Pharmaceuticals Limited, Vadodara.

The undersigned is directed to refer to DGFT U.O.No. 01/82/050/00701/AM-16/DES-3/839 dated the 31/08/2015 vide which application from M/s. Alembic Pharmaceuticals Limited was sent to this Department for fixation of norms under para: 4.7 for the export of **Fortified Procaine Penicillin 4 Mega Injections**. This department has examined the matter and following norms are furnished: -

Product to be Exported		Raw materials to be Imported		
Description	Quantity	S.No	Description	Quantity/vial
Fortified Procaine Penicillin 4 Mega Injections containing: 1) Procaine Benzylpenicillin 0.003 BOU or 3 gm and 2) Benzyl Penicillin Sodium 0.001 BOU or 0.6 gm in each vial.	One vial	1.	Procaine Benzylpenicillin	0.003 BOU or 3 gm
		2.	Benzyl Penicillin Sodium	0.001 BOU or 0.6 gm

2. This issues with the approval of competent authority.

(Raj Kumar)
Under Secretary to the Government of India
Phone: - 23071162
E-mail: - uspi3-pharma@nic.in

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

Government of India
Ministry of Chemicals and Fertilizers
Department of Chemicals and Petrochemicals

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②
B. S. No. 122

Subject: Advance Authorization application from M/s. Hindustan Polyamides & Fibres Ltd. for the import of raw material against the export of Cyclamen Aldehyde - Pure

Ref: U.O. No. 01/82/050/1245/AM15/DES-III/945 dated 1.1.2015

M/s. HPL Additives Ltd. have submitted present application for the import of raw material against the export of Cyclamen Aldehyde - Pure

The application has been examined and the Department recommends the following norms for the present Advance Authorization application.

1. Item of Export	Qty.	Item of Import	Qty.
Cyclamen Aldehyde - Pure	1 kg	1. Cuminique Aldehyde	1.275 kg ✓
		2. Propionaldehyde/ Propanal	0.500 kg ✓
		3. 5% Palladium on Carbon Catalyst	0.0021 kg

This issues with the approval of competent authority.

(A.K. AGARWAL)
Addl. Industrial Adviser
Tel. No. 011-2336 1430

Shri Mahender Vikaram Singh, FTDO (DES-IV) O/o DGFT, Udyog Bhawan, New Delhi - 11.
Deptt. of C&PC U.O. No. 14010/90/2011-CH-II dated 9.9.2015



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Case No.: 17/46/82-ALC4/2011	Party Name: SHREE GANESH REMEDIES PVT.LTD.	Meet No/Date: 46/82-ALC4/2011 14.02.2012	Status: Case Approved	
HQ File :01/82/050/01233/AM12/	RLA File :34/24/040/00199/AM12/	Lic.No/Date: 3410032733 27.12.2011	Defer Date:	
Decision : Committee considered case as per agenda and in light of earlier decision taken in meeting No. 52/82 dated 23.3.2010 decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-				
Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed
Di Methyl Amino Propyl Chloride Hcl 65% Sodium in water	1 Kg.	1.	1-Bromo-3-Chloro Propane	0.684 kg
RA concerned may take further necessary action as per above decision of NC.				

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F. No.35011/434/2014-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan,
New Delhi, the February, 2015

Office Memorandum

Sub: Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of M/s. Mangalam Drugs & Organics Ltd.

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/277/AM15/DES-3/430 dated the 30/07/14 vide which an application from M/s. Mangalam Drugs & Organics Ltd was sent to this Department for fixation of norms under para: 4.7 for the export of **Artemether**. This department has examined the matter and the following comments are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S. No.	Import Item	Qty. Recommended kg/kg.
✓ 1.	Artemisinin	1.235 kg/kg
2.	Sodium Borohydride	0.188 "
3.	Trimethyl Ortho Acetate	Not required in process.

2. This issues with the approval of Director (PI).

(Raj Kumar)
Under Secretary to the Government of India
Phone- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

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F. No.35011/696/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 22 March, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of **M/s Jodas Expoin Pvt. Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/657/AM-16/DES-3/798 dated the 14/8/15 vide which application from M/s Jodas Expoin Pvt. Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Drugs Formulations Injections(Ampules/Vails above 20ml) imipenem+cilastatin injection 1gm.** This department has examined the matter and the following norms and furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

DGFT is advised to call copy of drug manufacturing licence from the firm for the above export product & working on requirement of imported API.

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

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Case No.:49/3/82-ALC4/2011	Party Name:DEEPAK NOVOCHEM TECHNOLOGIES LTD	Meet No/Date:17/82- ALC4/2011 26.07.2011	Status:Case Approved	
HQ File :01/82/050/00049/AM12/	RLA File :31/24/040/00292/AM11/	Lic.No/Date:3110047691 01.04.2011		
15 Decision : Committee considered case as per agenda and in light of written comments forwarded by Department of C&PC vide their U.O. No.14010/39/2011-Ch.II dated 11.07.2011 and in consultation with technical authority present in meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-				
Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed
Acetonitrile	1 Kg.	1.	Acetic Acid	1.54 kg
RA concerned may take further necessary action as per above decision of NC.				

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Case No.:201/6/82-ALC4/2014	Party Name:GLOBAL CALCIUM PRIVATE LIMITED,	Meet No/Date:6/82-ALC4/2014 29.08.2014	Status: Approved
HQ File :01/82/050/00603/AM15/	RLA File :07/24/040/00454/AM14/	Lic.No/Date:0710103374 03.04.2014	Defer Date:25.09.2014

Decision : Committee considered the case as per agenda and in the light of earlier decision taken in meeting no. 20/82 dated 16.01.2014, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less:

Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed
155 CALCIUM LACTOBIONATE	1 kg	1.	CALCIUM CARBONATE	0.172 kg
		2.	LACTOSE	1.16 kg
CALCIUM BROMOLACTOBIONATE	1 kg	1.	CALCIUM CARBONATE	0.360 kg
		2.	LACTOSE	1.021 kg
		3.	HYDROBROMIC ACID	0.510 kg
CALCIUM GLUBIONATE	1 kg	1.	CALCIUM CARBONATE	0.259 kg
		2.	LACTOSE	0.829 kg
LACTOBIONIC ACID	1 kg	1.	CALCIUM CARBONATE	0.234 kg
		2.	LACTOSE	1.58 kg

A may take appropriate action as per the decision of Norms Committee.

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Government of India
Ministry of Chemicals and Fertilizers
Department of Chemicals and Petrochemicals

Subject: Advance Authorization application from M/s. Galaxy Surfactants Pvt. Ltd. for the import of raw material against the export of Octyl Diphenyl Cyanoacrylate

Advance Authorization No 0310793796 dated 11.2.2015

Ref: DGFT U.O. No. 01/83/50/426 /AM-16/DES-3/464, dated 07.7.2015

M/s. Galaxy Surfactants Pvt. Ltd. have submitted present application for the import of raw material against the export of Octyl Diphenyl Cyanoacrylate

The application have been examined and the Department recommends the following norms for the present Advance Authorization application.

Item of Export	Qty.	Item of Import	Qty
Octyl Diphenyl Cyanoacrylate	1 kg.	1. METHYL CYANOACETATE	0.3500 kg.
		2. 2-ETHYL HEXYL ALCOHOL	0.4260 kg
		3. BENZOPHENONE	0.5250 kg
		4. HDPE GRANULES	As per packing policy

This issues with the approval of competent authority.

A.K. Agarwal
(A.K. AGARWAL)
Addl. Industrial Adviser
Tel. No. 011-2338 1430

Shri Mahender Vikram Singh, FTDO, (DES-3) O/o DGFT, Udyog Bhawan, New Delhi -11.
Deptt. of C&PC U.O. No. 14010/148/2011 -CH-II dated 29.9.2015

F. No.35011/505/2013-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan,
New Delhi, the 21st October, 2013

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I)
2009-14 Case of M/s Suven Life Sciences Ltd.

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/85/AM14/DES-3/15 dated the 15/05/13 vide which representation from M/s. Suven Life Sciences Ltd was sent to this Department for fixation of norms under para: 4.7 for the export of **Dibenzoyl-d-Tartaric Acid**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S. No.	Import Item	Qty. Recommended kg/kg.
1.	D-(-)-Tartaric Acid	0.52

2. This issues with the approval of Director (Cost).

(Raj Kumar)
Under Secretary to the Government of India
PI-Norms

Directorate General of Foreign Trade,
Department of Commerce,
(Shri R.C. Meena, Dy. DGFT), Udyog Bhawan, New Delhi.

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Case No.:3/19/82-ALC4/2013		Party Name:SIRMAKO CHEMICALS PVT LTD		Met No/Date:6/82- ALC4/2014 29.08.2014	Status: Approved
HQ File 01/82/050/00948/AM14/	RLA File 03/95/040/00625/AM14/	Lic No/Date:0310757730 13.11.2013	Defer		

Decision : Committee considered the case as per agenda and in the light of earlier decision taken in meeting no. 3/82 dated 08.05.2014, it was decided to ratify norms under Para 4.7 of HBP v.1 as per details given below or as applied by the firm, whichever is less:

Export product	Export Qty.	SL.No.	Import items	Quantity Allowed
Povidone Iodine Topical Solution USP 10% (Available Iodine NLT 1% w/v)	1 kg	1.	Povidone Iodine	1.02 kg per kg content in the export

RA concerned may take further necessary action as per above decision of NC.

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F. No.35011/429/2011-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan,
New Delhi, the 6th June, 2012.

Office Memorandum

Sub: Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009- 14 Case
of M/s Nectar Lifesciences Ltd.

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/726/AM12/DES-3/1241 dated the 22/09/11 vide which an application from M/s Nectar Lifesciences Ltd was sent to this Department for fixation of norms under para: 4.7 for the export of **CEFAZOLIN SODIUM STERILE**. This department has examined the matter and the following comments are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S. No.	Import Item	Qty. Recommended kg/kg.
1.	CEFAZOLIN ACID	0.989
2.	ACETONE	0.515
3.	ACETIC ACID	0.011
4.	EDTA	0.00188
5.	SODIUM BICARBONATE	0.138
6.	SODIUM CHLORIDE	0.795
7.	ACTIVATED CARBON	0.020

2. This issues with the approval of Economic Advisor.

(N.N.Ahuja)
Section Officer
PI-Norms

Directorate General of Foreign Trade,
Department of Commerce,
(Mrs. Lalita Maini, FTDO), Udyog Bhawan, New Delhi.

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Government of India
Ministry of Chemicals and Fertilizers
Department of Chemicals and Petrochemicals

Subject: Advance Authorization application from M/s. Balaji Amines Pvt. Ltd. for the import of raw material against the export of N-Ethyl-2-Pyrrolidone.

(Advance Authorization No. 3110065577 dated 04.08.2015)

Ref U.O No. 01/82/050/01301/AM-16/DES-III/1352, dated 18.12.2015

M/s. Balaji Amines Pvt. Ltd. has submitted present application for the import of raw material against the export of N-Ethyl-2-Pyrrolidone.

The application has been examined and the Department recommends the following norms for the present Advance Authorization application.

235

1. Item of Export	Qty.	Item of Import	Qty
N-Ethyl-2-Pyrrolidone	1 kg	1. Gamma Butyrolactone	0.820 kg
		2. Mono Ethyl Amine 70% Solution	0.640 kg

This issues with the approval of competent authority.

Signature
19/12/16
(A.K. AGARWAL)
Addl. Industrial Adviser
Tel. No. 011-2338 1430

Shri Mahender Vikram Singh, FTDO (DES-III) O/o DGFT, Udyog Bhawan, New Delhi -11.
Deptt. of C&PC U.O. No. 14010/ 122 /2011-CH-II dated 11.02.2016

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F. No.35011/605/2014-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan,
New Delhi, the April, 2015

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of M/s Aurobindo Pharma Ltd.

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/971/AM-15/DES-3/979 dated the 06/01/15 vide which application from M/s. Aurobindo Pharma Ltd was sent to this Department for fixation of norms under para: 4.7 for the export of **Imipenem and Cilastatin Sodium (1:1) for Injection**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S. No.	Import Item	Qty. Recommended kg/kg.
1.	Activated Carbon	0.200
2.	Acetone	7.64
3.	Dowex TM	0.020
4.	Cilastatin Acid	0.50
5.	Bicyclic Ketoester	1.56
6.	Diphenyl Chlorophosphate	1.33
7.	Cystamine Hydrochloride	0.56
8.	4-(Dimethyl Amino) pyridine	0.015
9.	Methanol	2.44
10.	Isopropyl Alcohol	7.79
11.	N-Methyl-2-Pyrrolidone	2.07
12.	Acetonitrile	3.10
13.	Methylene Chloride	12.07
14.	Tetrahydrofuran	1.20

2. This issues with the approval of Director (PI).

(Barnali Khastgir)
Under Secretary to the Government of India
Phone- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

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F. No.35011/552/2014-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan,
New Delhi, the January, 2015

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of M/s Aurobindo Pharma Ltd.

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/413/AM-15/DES-3/869 dated the 24/11/14 vide which application from M/s. Aurobindo Pharma Ltd was sent to this Department for fixation of norms under para: 4.7 for the export of **Ceftriaxone Sodium Sterile**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S. No.	Import Item	Qty. Recommended kg/kg.
1.	Ceftriaxone Sodium (Non Sterile)	1.04 kg/kg
2.	Acetone	1.72 "
3.	Activated Carbon	0.010 "
4.	Aluminium Canisters	Relevant, As per packing policy.

This issues with the approval of Director (PI).

(Raj Kumar)
Under Secretary to the Government of India

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

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Case No.:40/14/82- ALC4/2011	Party Name:DEEPAK NITRITE LIMITED	Meet No/Date:14/82- ALC4/2011 05.07.2011	Status:Case Approved
HQ File :01/82/050/00431/AM12/	RLA File :31/24/040/00205/AM11/	Lic.No/Date:3110048116 12.05.2011	
199 Decision : Committee considered case as per agenda and in light of written comments forwarded by Department of C&PC vide their U.O. No.14010/66/2007/Ch.II dated 05.07.2011 and in consultation with technical authority present in meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-			
Export product	Exp. Qty.	Sl.No.	Import items
2-Ethyl Hexyl Nitrate	1 Kg.	1.	2-Ethyl Hexanol
			Qty. allowed 0.765 kg
RA concerned may take further necessary action as per above decision of NC.			

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Case No.:8/14/82-ALC4/2012	Party Name:MICRO INKS LTD.	Meet No/Date:20/82-ALC4/2012 20.09.2012	Status:Case Approved	
HQ File :01/82/050/00385/AM13/	RLA File :03/95/040/00136/AM13/	Lic.No/Date:0310695836 23.05.2012	Defer Date:	
Decision : In the light of written comments received from Petrochemical Division of Department of Chemicals and Petrochemicals vide their OM No. 46011/20(A)/2010-PCII dated 30.8.2012, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less:				
Export product	Exp. Qty.	Sl. No.	Import items	Qty. allowed
Polyester Acrylate (60% Resin content in tri methylol propane triacrylate)	1 kg	1.	Tetra Chlorophthalic Anhydride	0.1250 kg
		2.	Adipic acid	0.0440 kg
		3.	Iso phthalic acid	0.1880 kg
		4.	Pentaerythritol	0.0330 kg
		5.	Neo pentyl glycol	0.1800 kg
		6.	Propylene glycol	0.0530 kg
		7.	Phthalic anhydride	0.0460 kg
		8.	Tri methylol propane triacrylate	0.4020 kg
RA may take appropriate action as per the decision of Norms Committee.				

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Case No.:190/6/82-ALC4/2014	Party Name:VIVIMED LABS LIMITED	Meet No/Date:6/82-ALC4/2014 29.08.2014	Status: Approved
HQ File :01/82/050/00592/AM15/	RLA File :09/24/040/00551/AM13/	Lic.No/Date:0910055181 25.02.2013	Defer Date:

Decision : In the light of earlier decision taken in meeting no. 19/82 dated 02.01.2014, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less:

Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed
EHT (ETHYL HEXYL TRIAZONE)/ETONE	1 kg	1.	PARA NITRO BENZOIC ACID (PNBA)	1.034 kg
		2.	PERCHLORO ETHYLENE (PCE)	0.606 kg
		3.	METHANOL	2.940 kg
		4.	2 ETHYL HEXANOL	0.882 kg
		5.	ACETO NITRILE	1.30 kg
		6.	XYLENE (ORTHO XYLENE)	1.00 kg
		7.	CYANURIC CHLORIDE	0.640 kg

RA may take appropriate action as per the decision of Norms Committee

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F. No.35011/69/2016-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: June, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of **M/s Mylan Labs Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1745/AM-16/DES-3/50 dated the 6/4/16 vide which application from M/s Mylan Labs Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Lamivudine**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended for 1kg Export
1	(2R-cis)-4-amino-1-[2-(hydroxymethyl)-1,3-oxathiolan-5-yl]-2(1H)-pyrimidinone mono salicylate monohydrate	1.95kg
2	triethylamine	0.575kg
3	Isopropyl alcohol	1.01kg
4	Activated carbon	0.100kg

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

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F. No.35011/811/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 7 June, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of **M/s RA Chem Pharma Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/700/AM-15/DES-3/1623 dated the 16/2/16 vide which application from M/s RA Chem Pharma Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Medazolam, Midazolam Hcl, Midazolam Maleate**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended for 1kg Export
1	2-amino-5-chloro-2-fluoro benzophenone	3.50kg
2	Chloro acetaldehydedimethyl acetal	2.60kg
3	Manganese dioxide	3.20kg
4	Dimethyl sulfoxide	1.60kg
5	Acetone	2.89kg
6	Triethyl ortho acetate	2.56kg
7	Methanol	6.90kg
8	Methylene chloride	9.94kg

Note:- The firm has not given the technical details for midazolam Hcl and midezolam maleate

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

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F. No.35011/871/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 24 May, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of **M/s MSN Pharmachem Pvt. Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1525/AM-16/DES-3/1695 dated the 19/2/16 vide which application from M/s MSN Pharmachem Pvt. Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Atorvastatin Calcium**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended for 1kg of export
1	(4R-Cis)-1,1-dimethylethyl-6-cyanomethyl-2,2-dimethyl-1,3-dioxane-4-acetate	0.708kg
2	Methanol	6.225kg
3	Methyl isobutyryl acetate	1.423kg

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

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F. No.35011/3/2016-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 1 June, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of **M/s Optimus Drugs Pvt. Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1732/AM-16/DES-3/1882 dated the 22/3/16 vide which application from M/s Optimus Drugs Pvt. Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Ledipasvir**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended for 1kg Export
1	1-(7-bromo-9,9-difluoro-9H-fluorene-2yl)-2-chloroethanone	1.00kg
2	5-(tert-butoxy carbonyl)-5-azaspiro[2,4] heptanes-6-carboxylic acid	0.70kg

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

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Case No.:8/21/82-ALC4/2013	Party Name:MICRO INKS LTD.	Meet No/Date:21/82-ALC4/2013 06.02.2014	Status:Case Approved																			
HQ File :01/82/050/01038/AM14/	RLA File :03/95/040/00561/AM14/	Lic.No/Date:0310755754 28.10.2013	Defer Date:																			
175 Decision : In the light of earlier decision taken in meeting No. 9/82 dated 21.05.2013, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less: <table border="1"> <thead> <tr> <th>Export product</th> <th>Exp. Qty.</th> <th>Sl.No.</th> <th>Import items</th> <th>Qty. allowed</th> </tr> </thead> <tbody> <tr> <td rowspan="4">Polyester Acrylate (Di Trimethylol Propane Based)</td> <td rowspan="4">1 kg</td> <td>1.</td> <td>Acrylic Acid</td> <td>0.475 kg</td> </tr> <tr> <td>2.</td> <td>Dimer Acid</td> <td>0.085 kg</td> </tr> <tr> <td>3.</td> <td>Phthalic Anhydride</td> <td>0.077 kg</td> </tr> <tr> <td>4.</td> <td>Di Trimethylol Propane</td> <td>0.490 kg</td> </tr> </tbody> </table>				Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed	Polyester Acrylate (Di Trimethylol Propane Based)	1 kg	1.	Acrylic Acid	0.475 kg	2.	Dimer Acid	0.085 kg	3.	Phthalic Anhydride	0.077 kg	4.	Di Trimethylol Propane	0.490 kg
Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed																		
Polyester Acrylate (Di Trimethylol Propane Based)	1 kg	1.	Acrylic Acid	0.475 kg																		
		2.	Dimer Acid	0.085 kg																		
		3.	Phthalic Anhydride	0.077 kg																		
		4.	Di Trimethylol Propane	0.490 kg																		
RA may take appropriate action as per the decision of Norms Committee.																						

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Case No.:32/2/82-ALC4/2013	Party Name:YASHO INDUSTRIES PVT.LTD.	Meet No/Date:2/82-ALC4/2013 18.04.2013	Status:Case Approved	
HQ File :01/82/050/00033/AM14/	RLA File :03/95/040/00028/AM12/	Lic.No/Date:0310626805 15.04.2011	Defer Date:	
Decision : In the light of written comments received from Department of Chemicals and Petrochemicals vide their U.O No. 14010/95/2011-Ch. II dated 2.4.2013, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less:				
Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed
Copper Dibutyl Dithiocarbamate (CDBC)	1 kg	1.	DI-N-Butylamine (Dibutylamine)	0.600 kg
RA may take appropriate action as per the decision of Norms Committee.				

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F. No.35011/577/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan,
New Delhi, the December, 2015

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of M/s Fermenta Biotech Ltd.

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/775/AM-16/DES-3/836 dated the 31/08/15 vide which application from M/s. Fermenta Biotech Ltd was sent to this Department for fixation of norms under para: 4.7 for the export of **Cholecalciferol (Vitamin D3) BP/USP/EP**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S. No.	Import Item	Qty. Recommended kg/kg.
1.	Cholesterol	4.14
2.	Methyl Formate	4.72
3.	Petroleum Ether	6.25
4.	2,4,6-Colidine	0.362

2. This issues with the approval of competent authority.

(Raj Kumar)
Under Secretary to the Government of India
Phone:23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

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F. No.35011/564/2012-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan,
New Delhi, the 21st December, 2012.

Office Memorandum

Sub: Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I)
2009- 14 Case of M/s Titan Labs Ltd.

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/174/AM13/DES-3/396 dated the 31/05/12 vide which an application from M/s Titan Labs Ltd was sent to this Department for fixation of norms under para: 4.7 for the export of **Trimebutine Maleate DC Granules 50%**. This department has examined the matter and the following comments are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

Export Item	Qty	Sl. No.	Import Item	Qty. Recommended.
Trimebutine Maleate DC Granules 50%	1Kg	1.	Trimebutine Maleate BP/EP/USP/JP	505 gm
		2.	Lactose	460 gm

2. This issues with the approval of Director (Cost).

(N.N.Ahuja)
Section Officer
PI-Norms

Directorate General of Foreign Trade,
Department of Commerce,
(Mrs. Lalita Maini, FTDO), Udyog Bhawan, New Delhi.

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154	Case No.:17/23/82-ALC4/2013		Party Name:YASHO INDUSTRIES PVT.LTD.	Meet No/Date:3/82-ALC4/2014 08.05.2014	Status:Case Approved									
	HQ File :01/82/050/01064/AM14/		RLA File :03/95/040/00705/AM14/	Lic.No/Date:0310760774 05.12.2013	Defer Date:									
	Decision : In the light of written comments received from Department of Chemicals and Petrochemicals vide their U.O No. 14010/95/2011-Ch. II dated 2.4.2013, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less: <table border="1"> <thead> <tr> <th>Export product</th> <th>Export Quantity</th> <th>S.No</th> <th>Import items</th> <th>Quantity Allowed kg/kg</th> </tr> </thead> <tbody> <tr> <td>Methyl Eugenol</td> <td>1 kg</td> <td>1</td> <td>Clove Leaf Oil (Eugenol Content 78%)</td> <td>1.40</td> </tr> </tbody> </table> RA may take appropriate action as per the decision of Norms Committee.					Export product	Export Quantity	S.No	Import items	Quantity Allowed kg/kg	Methyl Eugenol	1 kg	1	Clove Leaf Oil (Eugenol Content 78%)
Export product	Export Quantity	S.No	Import items	Quantity Allowed kg/kg										
Methyl Eugenol	1 kg	1	Clove Leaf Oil (Eugenol Content 78%)	1.40										

F. No.35011/254/2016-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Janpath Bhawan, New Delhi,
Dated: 18th November, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of **M/s Indo-Phyto Chemicals Pvt. Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/426/AM-17/DES-3/493 dated the 24/8/16 vide which application from M/s Indo-Phyto Chemicals Pvt. Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Lynestrenol**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import Item	Norms Recommended for 1kg Export
1	Lactone (D)	1.95kg
2	Chloroket, 2-(3-chloropropyl)-2,5,5-trimethyl-1,3-dioxane	1.81kg
3	Tetrahydrofuran	5.80kg

2. This issues with the approval of competent authority.

(Barnali Khastgir)
Under Secretary to the Government of India
PH:- 23323292
Email: barn.khast@nic.in

Directorate General of Foreign Trade,
Department of Commerce,
(Shri Nirmal Kumar, Dy DGFT),
Udyog Bhawan, New Delhi
Email: nirmal.kumar65@nic.in

Signature valid

Digitally signed by BARNALI
KHAHGIR
Date: 2016.11.18 15:21:00 IST
Reason: Approved

F. No.35011/254/2016-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

3661

Udyog Bhawan, New Delhi,
Dated: October, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of **M/s Indo-Phyto Chemicals Pvt. Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/427/AM-17/DES-3/483 dated the 24/8/16 vide which application from M/s Indo-Phyto Chemicals Pvt. Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Allylestrenol**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import Item	Norms Recommended for 1kg Export
1	Lactone (D)	1.95kg
2	Chloroket, 2-(3-chloropropyl)-2,5,5-trimethyl-1,3-dioxane	1.81kg
3	Tetrahydrofuran	5.80kg

2. This issues with the approval of competent authority.

(Barnali Khastgir)
Under Secretary to the Government of India
PH:- 23323292

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

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F.No.35011/210/2016-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: September, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of **M/s Metrochem API Pvt. Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/482/AM-17/DES-3/382 dated the 17/8/2016 vide which application from M/s Metrochem API Pvt. Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Clopidogrel Bisulphate**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended for 1kg Export
1	DL-2-chloro phenyl glycine	1.00kg
2	Thiophene-2-Ethanol	0.60kg

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi.

F. No.35011/555/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

New Delhi, the

Udyog Bhawan,
December, 2015

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of M/s Shreegen Pharma Ltd.

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/690/AM-16/DES-3/648 dated the 29/07/15 vide which application from M/s. Shreegen Pharma Ltd was sent to this Department for fixation of norms under para: 4.7 for the export of **Rosuvastatin Calcium**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S. No.	Import Item	Qty. Recommended kg/kg.
1.	(4R-Cis)6-[(Acetyloxy)-Methyl]-2,2-Dimethyl-1,3-Dioxane-4-Acetic Acid-1,3-Dioxane-4-Acetic Acid-1, 1-Dimethylethyl Ester	1.80
2.	4-(4-Fluorophenyl)-6-Isopropyl-2-[(N-Methyl-N-Methylsulphonyl)Amino]Pyrimidine-5-yl-Methanol	1.80

2. This issues with the approval of competent authority.

(Raj Kumar)
Under Secretary to the Government of India
Phone:23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

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F. No.35011/867/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

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Page

Udyog Bhawan, New Delhi,
Dated: 24 May, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of **M/s Sun Pharma Industries Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1699/AM-16/DES-3/1741 dated the 2/3/16 vide which application from M/s Sun Pharma Industries Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Pentoxifylline**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended for 1kg of export
1	Theobromine	0.84kg
2	6-chloro-2-hexanone	0.72kg
3	Dimethyl formamide(with 75% recovery)	0.75kg
4	Pottasium carbonate	0.43kg
5	Methanol	0.75kg
6	Acticarbhone	0.0117kg

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

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390, 434,

F. No.35011/255/2016-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Janpath Bhawan, New Delhi,
Dated: 17th November, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of **M/s Malladi Drugs & Pharmaceuticals Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/402 & 400/AM-17/DES-3/476 & 495 dated the 23/8/16 & 24/8/2016 vide which applications from M/s Malladi Drugs & Pharmaceuticals Ltd. were sent to this Department for fixation of norms under para: 4.7 for the export of **(4S,5R)-(-)-4-methyl-5-phenyl-2-oxazolidinone (chiral oxazolidinone)**. This department has examined and DGFT is advised to call following details from the firm:

1. Complete technical details as per Appendix-33.
2. Past production vis-à-vis actual consumption of all imported inputs duly certified by Central Excise Authorities.
2. This issues with the approval of competent authority.

(Barnali Khastgir)
Under Secretary to the Government of India
PH:- 23323292
Email: barn.khast@nic.in

Directorate General of Foreign Trade,
Department of Commerce,
(Shri Nirmal Kumar, Dy DGFT),
Udyog Bhawan, New Delhi
Email: nirmal.kumar65@nic.in

Signature valid

Digitally signed by BARNALI
KHAISTGIR
Date: 2016.11.18 14:16:23 IST
Reason: Approved

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F. No.35011/63/2016-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: June, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of **M/s Maithri Labs Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1703/AM-16/DES-3/1814 dated the 15/3/16 vide which application from M/s Maithri Labs Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Gemifloxacin Mesylate**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended for 1kg Export
1	Glycine ethyl ester Hcl	0.967kg
2	DiBOC (di tert-butyl dicarbonate)	2.408kg
3	Methoxyl amine Hcl	0.404kg
4	2,6-dichloro-5-fluoro-nicotinonitrile	0.834kg
5	Cyclopropyl amine	0.261kg

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

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F. No.35011/70/2010-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan,
New Delhi, the 25th October, 2010.

Office Memorandum

Sub: Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of M/S MSN PAHARMCHEM PVT, LTD.

The undersigned is directed to refer to DGFT u.o.No. 01/82/50/275/AM11/DES-3/292, dated the 8/6/10 vide which an application from M/S MSN PAHARMCHEM PVT, LTD was sent to this Department for fixation of norms under para: 4.7 for the export of OSELTAMIVIR PHOSPHATE. This department has examined the matter and the following comments under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S. No.	Import Item	Qty. Recommended kg/kg.
1.	SHIKIMIC ACID	4.025
2.	2,2-DIMETHOXY PROPANE	0.043
3.	3- PENTANONE	14.239
4.	TRIETHYLSILANE	3.0
5.	TRIETHYL AMINE	3.32
6.	TRIFLUOROMETHANE SULFONICACID	0.12

This issues with the approval of Deputy Director General.

N.N.Ahuja
Section Officer
(PI-NORMS)

Directorate General of Foreign Trade,
Department of Commerce,
(Shri Shyam Lal, FTDO),
Udyog Bhawan, New Delhi.

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~~8510~~

F. No.35011/188/2015-PI (Norms)
Government of India
Ministry of Chemicals & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated the August, 2015

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of M/s Mylan Labs Ltd.

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/953/AM-15/DES-3/1253 dated the 03/03/15 vide which application from M/s. Mylan Labs Ltd was sent to this Department for fixation of norms under para: 4.7 for the export of **Dolutegravir Sodium**. This Department has examined the matter and following observations have been made:-

- (a) As per the Permission given by Drug Control Administration in form 29, the Test License is for the purpose of Examination, Test or Analysis, and shall not be used for commercial purpose, and
 - (b) The value addition in Indian currency is 13.496% (< 15%) only.
2. In view of above, the firm does not fulfill the requirement of Advance Authorization.
 3. Norms Committee may take a final view.

Barnali Khastgir)
Under Secretary to the Government of India
Phone:23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

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F. No.35011/597/2012-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan,
New Delhi, the 06th February, 2013

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I)
2009-14 Case of M/s. Nectar Lifesciences Ltd.

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/00367,596/AM13/DES-3/482,682 dated the 23/07/12, 28/08/12 vide which an application from M/s. Nectar Lifesciences Ltd was sent to this Department for fixation of norms under para: 4.7 for the export of **Tazobactam Sodium Sterile**. This department has examined the matter and the following comments are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S. No.	Import Item	Qty. Recommended kg/kg.
1.	Sodium bicarbonate	0.33
2.	Tazobactum acid	1

2. This issues with the approval of Director (Cost).

(N.N.Ahuja)
Section Officer
PI-Norms

Directorate General of Foreign Trade,
Department of Commerce,
(Mrs. Lalita Maini, FTDO), Udyog Bhawan, New Delhi.

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F. No.35011/833/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 18 May, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of **M/s Shodhana Labs Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1472/AM-16/DES-3/1620 dated the 10/2/16 vide which application from M/s Shodhana Labs Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **L-Alanine Methyl Ester Hcl.** This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended for 1kg Export
1	L-Alanine	0.75kg

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

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F. No.35011/20/2016-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: June, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of **M/s Inchem Labs (P) Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1463/AM-16/DES-3/1838 dated the 15/3/16 vide which application from M/s Inchem Labs (P) Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Ractopamine Hcl**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended for 1kg Export
1	Amino acetonitrile Hcl	1.19kg
2	Nitro methane	No tech. justification is given in reaction or process
3	Aluminium chloride	1.717kg
4	Phenol	1.21kg
5	4(4-hydroxy phenyl) 2-butanone	0.70kg

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

F. No.35011/70/2016-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

407

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Udyog Bhawan, New Delhi,
Dated: June, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of **M/s Inchem Labs Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1807/AM-16/DES-3/42 dated the 5/4/16 vide which application from M/s Inchem Labs Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Amisulpride**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

DGFT is advised to call following detail from the firm viz:-

- 1) Complete technical details as per appendix-33 indicating mol.wt. of each input and output product.
- 2) % yield on molar basis for single step reation.
- 3) Copy of technical literature in support of yield envisaged.

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

430
~~974~~

F. No.35011/657/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 12 February, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of M/s Morepen Labs Ltd.

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/877/AM-16/DES-3/876 dated the 21/9/15 vide which application from M/s. Morepen Labs Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of Sitagliptin Phosphate Monohydrate. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S. No.	Import Item	Norms Recommended for 1kg Export
1.	(R)-3-amino-1-(3-(trifluoromethyl)-5,6-dihydro-[1,2,4]triazolo [4,3-a]pyrazin-7(8h)-yl)-4-(2,4,5-trifluorophenyl)butan-1-one mandelate salt	1.283kg
2.	Methylene chloride	3.84kg
3.	Isopropyl alcohol	2.88kg

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

F. No.35011/255/2016-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Janpath Bhawan, New Delhi,
Dated: 09th November, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of **M/s Malladi Drugs & Pharmaceuticals Ltd.**

The undersigned is directed to refer to DGFT U.No. 01/82/50/401/AM-17/DES-3/475 dated the 23/8/16 vide which application from M/s Malladi Drugs & Pharmaceuticals Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **R-(+)-1-Naphthylethylamine**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import Item	Norms Recommended for 1kg Export
1	l-acetonaphthione	3.50kg
2	L-cysteine hcl monohydrate	1.89kg
3	Toluene	2.50kg

2. This issues with the approval of competent authority.

(Barnali Khastgir)

Under Secretary to the Government of India

PH:- 23323292

Email: barn.khast@nic.in

Directorate General of Foreign Trade,
Department of Commerce,
(Shri Nirmal Kumar, Dy DGFT),
Udyog Bhawan, New Delhi
Email: nirmal.kumar65@nic.in

Signature valid

Digitally signed by BARNALI
KHASTGIR

Date: 2016.11.18 15:23:43 IST

Reason: Approved

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F.No.35011/259/2016-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 21 November, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of M/s DSM Sinochem Pharmaceuticals India Pvt. Ltd.

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/455/AM-17/DES-3/481 dated the 23/8/16 vide which application from M/s DSM Sinochem Pharmaceuticals India Pvt. Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Rosuvastatin Calcium**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

DGFT is advised to call following details from the firm viz:-

1. Complete technical detail as per appendix-33.
2. Past production vis-à-vis actual consumption of all imported inputs duly certified by Central Excise Authorities.
2. This issues with the approval of competent authority.

Barnali Khastgir
(Barnali Khastgir)

Under Secretary to the Government of India
PH:- 23323292

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

F. No.35011/258/2016-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 21 November, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I)
2009-14 Case of **M/s Emcure Pharmaceuticals Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/412/AM-17/DES-3/489 dated the 24/8/16 vide which application from M/s Emcure Pharmaceuticals Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Sevelamer Carbonate**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import Item	Norms Recommended for 1kg Export
1	Poly allyamine hcl (PAA-HCL-3L) (Purity 48% to 52%)	2.70kg

2. This issues with the approval of competent authority.

(Barnali Khastgir)
Under Secretary to the Government of India
PH:- 23323292

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

Signature valid

Digitally signed by BARNALI
KHASTGIR
Date: 2016.11.21 16:27:12 IST
Reason: Approved

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F. No.35011/810/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 7 June, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of **M/s Sun Pharma Industries Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1509/AM-16/DES-3/1625 dated the 16/2/16 vide which application from M/s Sun Pharma Industries Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Sertraline Hcl and its tablets** . This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended for 1kg Export
1	Activated carbon	0.029kg
2	Methanol	2.50kg
3	Palladium	0.631gm/kg
4	(R) mandelic acid	0.392kg
-5	4-(3',4'-dichlorophenyl)-1-tetralone	3.27kg
6	Toluene	2.50kg

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

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F. No.35011/752/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 3, May 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of **M/s Mylan Labs Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1207/AM-16/DES-3/1366 dated the 21/12/15 vide which application from M/s Mylan Labs Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Olmesartan Medoxomil**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import Item	Norms Recommended for 1kg Export
1	Ethyl ester of 4-(hydroxyl-1-methylethyl)-2-propylimidazole-5-carboxylic acid	0.70kg
2	5-(4'-bromomethyl-1,1'-biphenyl-2-yl)-1-triphenyl methyl-1h-tetrazole (TTBB)	1.35kg
3	Potassium carbonate	0.57kg
4	Acetone	6.62kg
5	Acetonitrile	1.56kg
6	4-chloro methyl-5-methyl-2-oxo-1,3-dioxolene	0.48kg
7	Methanol	4.37kg
8	Activated carbon	0.100kg

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

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Case No.:84/46/82-ALC4/2011	Party Name:TRANSPEK INDUSTRY LIMITED	Meet No/Date:12/82- ALC4/2012 03.07.2012	Status:Case Approved										
HQ File :01/82/050/01300/AM12/	RLA File :34/24/040/00220/AM12/	Lic.No/Date:3410032968 17.01.2012	Defer Date:										
117 Decision : Committee considered case as per agenda and in light of written comments forwarded by Department of C&PC vide their U.O. No.14010/6/2011-Ch.II dated 03.07.2012 and in consultation with technical authority present in meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:- <table border="1"> <thead> <tr> <th>Export product</th> <th>Exp. Qty.</th> <th>Sl.No.</th> <th>Import items</th> <th>Qty. allowed</th> </tr> </thead> <tbody> <tr> <td>PROPARGYL CHLORIDE LIQUID</td> <td>1 Kg.</td> <td>1.</td> <td>PROPARGYL ALCOHOL LIQUID</td> <td>1.087 kg</td> </tr> </tbody> </table> RA concerned may take further necessary action as per above decision of NC.				Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed	PROPARGYL CHLORIDE LIQUID	1 Kg.	1.	PROPARGYL ALCOHOL LIQUID	1.087 kg
Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed									
PROPARGYL CHLORIDE LIQUID	1 Kg.	1.	PROPARGYL ALCOHOL LIQUID	1.087 kg									

F. No.35011/720/2013-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

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Udyog Bhawan,
New Delhi, the 24th December, 2013

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of M/s Aurobindo Pharma Ltd.

The undersigned is directed to refer to DGFT U.O.No. 01/82/50//AM-14/DES-3/829 dated the 28/10/13 vide which application from M/s. Aurobindo Pharma Ltd was sent to this Department for fixation of norms under para: 4.7 for the export of **Ampicillin Sodium Sterile & Sulbactam Sodium Sterile (2:1)**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S. No.	Import Item	Qty. Recommended kg/kg.
1.	Sulbactam Acid	0.328
2.	Methanol	0.234
3.	Triethyl amine	0.015
4.	6-APA(6-Amino Penicillanic Acid)	0.462
5.	Ethyl Aceto Acetate	0.314
6.	Pivoyl Chloride	0.275
7.	D (-) Aopha Phenyl Glycine Base (PG BASE)	0.350
8.	Potassium Carbonate	0.164
9.	Sodium Thiocyanate	0.192
10.	Activated Carbon	0.022
11.	Acetone	0.333
12.	Acetonitrile	0.653
13.	Iso Propyl Alcohol	1.432
14.	Methylene Chloride	0.473
15.	Aluminium Canisters	As per Packing Policy.

This issues with the approval of Director (Cost).

(Raj Kumar)
Under Secretary to the Government of India
PI-Norms

Directorate General of Foreign Trade,
Department of Commerce,
(Shri R.C. Meena, Dy. DGFT), Udyog Bhawan, New Delhi.

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F. No.35011/161/2014-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan,
New Delhi, the August, 2014

Office Memorandum

Subject:- Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of M/s Intas Pharma Ltd.

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1138/AM-14/DES-3/1342 dated the 12/03/14 vide which application from M/s. Intas Pharma Ltd was sent to this Department for fixation of norms under para: 4.7 for the export of **Aspirin Enteric Coated Tablets 81 mg "Ecotrin 81"**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S. No.	Import Item	Qty. Recommended.
✓ 1	Acetyl Salicylic Acid EP/BP/USP	82.62 mg/tablets
2	Microcrystalline Cellulose PH102	101.0
3	Eudragit L-30 D 55	74.0
4	Triethyl Citrate PH.Eur	2.00
✓ 5	1Gsilica Gel Canister	Relevant, As per packing policy.
✓ 6	50 ml HDPE white bottle with CR cap & seal	

This issues with the approval of Director (Cost).

(Raj Kumar)
Under Secretary to the Government of India
PI-Norms

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

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F. No.35011/868/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 24 May, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of **M/s Stermone Chemicals Pvt. Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1685/AM-16/DES-3/1740 dated the 2/3/16 vide which application from M/s Stermone Chemicals Pvt. Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Clobetasol Propionate**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended for 1kg of export
1	Betamethasone	1.00kg

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

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F. No.35011/825/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 1 June, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of **M/s Ami Life Sciences Pvt. Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/0002/AM-17/DES-3/94 dated the 11/5/16 vide which application from M/s Ami Life Sciences Pvt. Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Diacerein**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended for 1kg Export
1	Aloe emodin 95%	1.05kg

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

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F. No.35011/438/2012-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

New Delhi, the Udyog Bhawan,
14th September, 2012.

Office Memorandum

Sub: Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009- 14 Case of M/s Hemmo Pharma Pvt Ltd.

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/373 & 367/AM12/DES-3/100 dated the 17/04/12 vide which an application from M/s Hemmo Pharma Pvt Ltd was sent to this Department for fixation of norms under para: 4.7 for the export of **Oxytocin Powder 18 kg = 9000 MIUs**. This department has examined the matter and the following comments are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S. No.	Import Item	Qty. Recommended ^{kg/MIU}
1.	Amino Acid-L-Leucine	3.585
2.	Amino Acid-L-Proline	2.386 ..
3.	Amino Acid-L-Isoleucine	1.36 ..
4.	Carbobenzoxy-L-Asparagine	5.075 ..
5.	Carbobenzoxy-L-Glutamine	4.08 ..
6.	S-Benzyl L-Cysteine	5.50 ..
7.	L-Tyrosine Ethyl Ester HCL	2.925 ..
8.	Glycine ethyl ester HCL	4.382 ..
9.	Benzyl Chloroformate (Stabilized 97%)	14.226 ..
10.	N,N.Dicyclo Hexyl Carbodiimide	23.63 ..
11.	4-Nitrophenol	10.965 ..
12.	Glacial acetic acid	100.93 ..
13.	Diethyl Ether Dried	642.0 ..
14.	Isoamyl Nitrite	2.72 litre / 1000 MIU
15.	Hydrogen Bromide Gas	23.00 kg / ..
16.	Hydrogen Chloride Gas	1.636 litre / ..
17.	Kromasil	0.496 kg / ..
18.	Ethyl Alcohol(Undenatured)	438.60 litre / ..

2. This issues with the approval of Director (Cost).

(N.N.Ahuja)
Section Officer
PI-Norms

